members from among themselves to serve as members of the Indian Central Oilseeds Committee."

Mr. Speaker: The question is:

"That in pursuance of sub-section (s) of section 4 of the Indian Oilseeds Committee Act, 1946, as amended from time to time, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Central Oilseeds Committee."

The motion was adopted.

12:18 hrs.

NATIONAL COOPERATIVE DEVE-LOPMENT CORPORATION BILL*

The Minister of Community Development, Panchayati Raj and Cooperation (Shri S. K. Dey): Sir, I beg to move for leave to introduce a Bill to provide for the incorporation and regulation of a corporation for the purpose of development of agricultural produce and certain other commodities on co-operative principles and for matters connected therewith.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the incorporation and regulation of a corporation for the purpose of development of agricultural produce and certain other commodities on co-operative principles and for matters connected therewith."

The motion was adopted.

Shri S. K. Dey: Sir, I introducet the Bill.

12.19 hrs.

MOTION ON ADDRESS BY THE PRESIDENT -contd.

Mr. Speaker: We will now take up further consideration of the following motion moved by Shri Harish Chandra Mathur and seconded by Shri Bhagwat Jha Azad on the 26th April, 1962, namely:

"That an Address be presented to the President in the following terms:

'That the Members of Lok Sabha assembled in this session are deeply grateful to the President for the Address which he has been pleased to deliver to both the Houses of Parliament assembled together on the 18th April, 1962'."

Chandra Shri Harish Mathur (Jalore): What is the programme?

Mr. Speaker: We will be meeting today and then take a decision as to the exact time. Till then we will go on

Hari Vishnu Kamath Shri (Hoshangabad): Has the total time for the debate been fixed?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): We may go on till tomorrow also and the Prime Minister will reply the day after.

Mr. Speaker: Shri K. L. More may continue his speech.

Shri K. L. More (Hatakanangle): Mr. Speaker, Sir, on Friday last, I was submitting to you about the cause of Scheduled Castes and Scheduled Tribes. I am happy to note that our respected Congress leader hon. Shri

†Introduced with the recommendation of the President.

Extraordinary, Part II-Sec 2, dated

^{*}Published in the Gazette of India 30-4-1962.

[Shri K. L. More].

Dhebar Bhai has also very strongly felt the urge of this problem and has suggested that greater attention should be paid to improving the standard of living of the Scheduled Castes and Scheduled Tribes. I quite join myself with the feelings thoughts expressed by him in that connection.

Motion

There is a reference to increase in agricultural and industrial production in para 7 of the Address. In 1960-61, we produced 7:93 crore tons of foodgrains. In ten years we have been able to increase our yearly production of foodgrains by 2.40 crores of tons. Not only has the yield per acre of our land increased but lakhs of acres of waste lands have been brought under cultivation. Nearly two crore acres have been given regular irrigation facilities. Agriculture has been given priority in the Third Plan and as much as Rs. 1068 crores have been set aside. Besides, Rs. 650 crores are to be spent on irrigation schemes. This means that an additional five crores will be irrigated.

But, Sir, in spite of the nation's bounty our Maharashtra State remain famished for want of irrigation facilities. As you are aware, Sir, unfortunately water dispute has arisen between Maharashtra State on the one hand and Andhra Pradesh on the other about the waters of the Krishna and the Godavari rivers. To the famine-stricken and most backward regions of Maharashtra the waters of Krishna and Godavari are the divine nectar. Today it is denied. God knows when it will resolve itself with an agreeable solution. fortunately the dispute is not solved immediately then the whole Maharashtra State Plan as well as the Central Plan is likely to be affected

Mr. Speaker: I will again repeat my request that I made the other day. It does not look proper that hon. Members be coming to me while I am here and making their requests for some time to be given to them. If they write to me from their seats. I will give full attention. I will see that there are sufficient number of messengers waiting behind them: they can give that chit to any them and that would be brought to

on Address by the

President

Shri Tyagi (Dehra Dun): May I get a clarification about writing to you? Has the practice of trying to catch your 'eye' ceased now? Shall we always write to you?

Mr. Speaker: The practice of catching the 'eve' would always remain the dominant factor in the selection of speakers. But the Parties have to select their own speakers and in that case I have very little choice. If the Parties send in their names I have to look to them also. If the hon, Member does not want to be guided by that or does not want to request his own whip, he can send his name directly to me. If he is not prepared to suffer that too, he can rise in his seat and I will certainly give him an opportunity.

Shri K. L. More: Sir, I was referring to the river water dispute. would, therefore, request most earnestly the Government of India to intervene immediately and help the State of Maharashtra in this respect.

It is true that the Ghulati Commission has been appointed but I am afraid that the Commission's work might not be finished even during the whole of this Plan period and even if the report comes earlier it will not solve the question or suggest a solution finally.

There is one more thing which I would like to refer to and that is with regard to the merger of Marathispeaking areas of Nipani, Belgaum and Karwar with the Maharashtra State. My constituency Hatakanangle which is in the Kolhapur district is just on the border of Nipani and many of the villages are at a distance of about three miles only. The General Election in 1957 showed that the people in those areas were very much eager to merge with Maharashtra. Even in the recent general elections not a single Kannad candidate from Mysore was successful. This is ample evidence, if I may say so, of a sort of a plebiscite verdict given by the electorate of those areas in favour Maharashtra. This small but important question is pending for long years without any justification. I therefore most humbly submit the Prime Minister and the Home Minister should immediately solve the problem and bring about the merger of the Marathi-speaking areas with the State of Maharashtra. The early solution of this problem in favour of Maharashtra is sure to strengthen the hands of the most able Chief Minister of Maharashtra and enable him to bring about radical progress in the implementation of the Plan.

Lastly, I will crave your indulgence to say something about the most vexed question, namely, the problem of unemployment. This time, the revered President has given specific emphasis to this vital issue in his Address. Because of the Plan. lakh more people were able to get jobs in the last ten years. But the needs of our country are so large that at the end of ten years of planning there were still 90 lakhs of people who had no jobs.

But I submit that giving employment to 123 lakhs of people is not a small achievement. It should be remembered that the third Plan is ambitious and is sure to absorb a large number of our unemployed people. But, for the immediate and effective solution of this problem. Government should make a provision of nearly Rs. 25 crores for assisting the unemployed persons during the period of their unemployment.

My second suggestion is that industrial estates and village industrial 298 (Ai) L.S.D.-5.

areas for the development of industries should be immediately established in every district. My district is very backward and poor; and at least 20 to 25 such small industrial estates should be set up immediately to give relief to the jobless people.

With these few observations, I support the Motion of Thanks moved by the hon. Member, Shri Harish Chandra Mathur, and supported by hon. Member, Shri Bhagwat Jha Azad.

Shrimati Lakshmikanthamma (Khammam): Mr. Speaker, Sir, I support the Motion of Thanks moved by Shri Harish Chandra Mathur to the President's Address. One hon. Member from the Opposition the other day said that we have made progress in different fields. After a great deal of trouble, I think he has discovered that we have made progress in several fields! He sarcastically said that progress No. 1 that we have made is that we have increased our debts; progress No. 2 is increasing taxation, and so on and so forth. I think the hon. Member has forgotten one more progress that we have made in country; that is, making such irresponsible speeches which have no sense in them.

Shri S. M. Banerjee (Kanpur): 1 object to that remark. She takes advantage of being a lady. That is wrong.

Shri Bade (Khargone): She is casting aspersion.

Shri S. M. Banerjee: This Parliament is not an open market.

Mr. Speaker: Order, order. was not, then the hon. Member should not try to make it so! He also should show the same responsibility as expects of others. If he says that she is a lady Member and therefore she is taking that privilege, he ought also to show some chivalry in that respect. Now, the hon, lady Member should take greater care in making her observations.

Shrimati Lakshmikanthamma: would agree with Shri H. N. Mukerjee who had accused the United States of conducting nuclear tests in spite of our last minute appeal and also in spite of the public opinion in world. But I feel that the hon, Member's accusation of the United States is the result of colour-blindness which makes them look at only one of this action. We would have appreciated it if he had taken the cudgels

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against the Soviet Union which was race of conducting the first in the such nuclear tests. This is the result of a wilful and deliberate predilection on their part towards condoning the heinous action of one with which they have, I think, more than ideological connection and loyalties. The hon. Member also pointed out that the recent elections had thrown out many reactionary and feudal elements. He also purports that the Congress had utilised these elements. Such accusations tantamount to not calling the

kettle black. Even though I do not

know much about other States, 1 do

feel that many of the Members of the

opposition would not have been here

but for the profuse help and exploita-

tion of these so-called communal ele-

ments. We do concede that unfortu-

nately for the country, these elements

are there, but to say that the Congress

has exploited these elements and the

hands of the opposition are clear, is

only a travesty of facts.

In Andhra, they supported one big zamindar, a landlord owning 1,50,000 acres of land, as against a Congress Minister. In many cases, they supported the Swatantra candidates. The big zamindar was going about with a red flag, hammer and sickle on it, in his election campaign. They addressed meetings on the same platform and declared that he was their candidate. How can they say that only the Congress is supporting the reactionaries and they are not supporting When they support a rich candidate, they say, he is a uttam zamindar. In 1952, they supported the son of a zamindar, saying that he was a uttam zamindar. In 1962, the Congress set up his own father as a

candidate and they say the Congress has sold itself to these rich people.

Mr. Speaker: So long as the father lives, he is the rich man.

Shrimati Lakshmikanthamma: The hon. Member also accused the Congress as a house divided against itself. But we look at it as a house in which there is a lot of scope for difference of opinion. Perhaps it is the only party in which the opinion of the Members is not gagged like that of the CPI.

Does the hon. Member want us to believe that the CPI is free factionalism, communalism and also elements of extra territorial loyalty? In Andhra, a top-ranking communist lost his deposit because another communist Member, who was a sitting MLA, who did not get the ticket, contested against him.

opposition also accuses the Government of following anti-socialist fiscal policies. We do not know whether there is any other country in the world, which has imposed 10 direct taxes out of 13 possible direct taxes in the world. Is there any antisocialist policy in this? No country even utilises more than six or seven of these direct taxes. The effective rates are as high as 85 per cent. Then what is there anti-socialist in this rate and level of taxation? It depends on the critic's mental outlook

The opposition Member also mentioned about the firings in many places. like Andamans, Allahabad, Kanpur, After the elections were over. within a month, unfortunately in my own constituency at Kothagudem there was police firing. I think there was a discussion in the last Lok Sabha about this incident. Incapable showing any dignity in defeat, communists have instigated the unruly elements in labour, precipitating a dangerous situation in which law and order position became precarious, which resulted in police firing. There was an inquiry siso....

Mr. Speaker: Therefore, she should not refer to those things and give an opinion on it, because the hon. Lady Member's opinion might carry very much weight.

Motion

Shrimati Lakshmikanthamma: I am sorry; I will not refer to it. .

Whenever an occasion arises, these people who talk of lofty ideals say: "workers of the world, unite". they always instigate them party feelings and regional feelings and divide the workers only to gain strength among the workers. Communist Party is very anti-democratic in its attitude. If the munist Party were a party believing in a democratic verdict, they never have instigated such haviour among the labour in places. A party dedicated to violence, elimination and annihilation can never adjust itself either in the short or in the long run to the democratic framework.

Their record in the elections is itself an eloquent proof of their incapacity to live democratically. In my own constituency, Sir, pits were dug to trap Congress members. We know that for capturing elephants people dig pits. Here also they dug pits like that and put some loose earth over them. Our D.C.C. President himself went and fell into one of those pits (Interruption).

Mr. Speaker: Order, order. Why should she devote all that attention only to the Communist Party in her very first speech?

Shrimati Renu Chakravartty (Barrackpur): Because it is the major Opposition Party.

Shrimati Lakshmikanthamma: No, Sir; this is my second speech. Moreover, they have been alleging all sorts of things against the Congress. They have been saying that the Congress is corrupt. When they have attributed all these things to the Congress, I think we have also to say these

things. Anyhow, if you feel that I should not mention such things. . . .

Shrimati Renu Chakravartty: Go ahead.

Mr. Speaker: I am not saying that. I only thought that perhaps some other things also might be mentioned.

Shrimati Renu Chakravartty: She has not got anything more to say.

Shri M. K. Kumaran (Chirayinkil): Is it to be understood that all evils are concentrated in her constituency?

Shrima(i Lakshmikanthamma: I think I will get a chance to talk about economic progress and other things when we take up the Budget for discussion, if you are kind enough to give me time.

Mr. Speaker: I do not give any assurance that she will have a third opportunity since this is her second one.

Shrimati Lakshmikanthamma: Soon after the elections, fresh from the elections, I cannot forget the picture.

Mr. Speaker: She may continue. So long as she is relevant, I would not stop her.

Shrimati Lakshmikanthamma: In one village which was strongly dominated by the Communists in the previous elections, just because some people have changed to the other side they have broken their heads.

Mr. Speaker: Again the same objection arises. If heads had been broken, that might be the subject of some enquiry.

Shrimati Lakshmikanthamma: That is what I am requesting the Home Ministry to do, to conduct an enquiry into it.

Shri Tyagi: On the face they look quite innocent.

Mr. Speaker: What I was pointing out to the non may member was that

[Mr. Speaker]

when there had been such incidents and she talks of particular affairs or some incidents where heads had been broken, that might be the subject of an enquiry by the police or by some judicial authority and, therefore, we should not express any opinion on it. Otherwise, she can go ahead,

Shrimati Lakshmikanthamma: All these I have been saying to show how they cannot adjust themselves to the democratic functioning in this country.

Shri M. K. Kumaran: It can be adjusted here.

Shri Tyagi: She is telling the truth.

Shrimati Lakshmikanthamma: The hon. Member brought some documents to show what other parties wrote. But what did they do? They had written in bold letters: "Don't vote for Congress which has insulted women". You can accuse the Congress of anything but not of insulting women. Economic liberty, social liberty, equality of opportunity and political equality which the women in this country are enjoying are only due to the Congress and the women of India are ever grateful to the Congress for that.

Sir, in spite of the unholy conspiracy and collusion between the so-called socialist parties and the diehard reactionary parties, still the Congress is back in power—thanks to the confidence of the electorate. How is it that these people have the check to come and talk of the high ideals when the small of their unholy contacts have not yet died?

Some hon. Members suggested an enquiry into the physical assets of the politicians. This is an old suggestion and a naked attempt to revive the old ghost. It will be worthwhile to know whether any of the opposition perties asked their members to submit a return of their assets and liabilities as the Congress party is doing. In addition to it, we would appreciate it if

ever an enquiry is made into the political somersaults and extra-territorial loyalties of politicians. Why should the enquiry be only at the physical level? Why not we have an enquiry into the political and patriotic integrity of politicians? I feel this game can be played by both-they can accuse us and we can accuse them. It leads us nowhere. The problems facing the country cannot be solved like that. If we have to stop the reactionary and feudal elements coming and dominating the political field, I believe all those who believe in socialism should get united and fight for the interests of the country, especially at a time when our country is facing many problems.

Some hon. Members have suggested that regional balance should be maintained. I agree with them completely. I think the Planning Commission has appointed a committee and it has already submitted its report. I hope they will work on the lines of that report to bring about regional balanced development.

Then, coming to the river water disputes, it is not in the interests of the country that these disputes should go on for ever. I, therefore, suggest that the Centre might convene a meeting of the Chief Ministers of the concerned States to facilitate their coming to an understanding and solve this problem as soon as possible.

Then I request that the Pochampadu and Srisailam projects, which are so very important for the progress of Andhra State, should be sanctioned and executed immediately without waiting for the report of the Gulati Commission. Because, the Gulati Commission has always been saying that it is concerned only with the distribution of surplus water. So, even if these two projects are sanctioned, I do not think it will create any difficulty to the other States.

I have only one more suggestion to make, and that is about the produc-

tion of steel. I am of the opinion that so long as the existing capacity is not fully utilised, there is no point in giving licences to new units. So, the existing units should be asked to work two shifts. That will to some extent, help us in solving this problem.

With these few words, I thank you very much for giving me this opportunity to speak.

बल्शी ग्रब्दुल रशीद (जम्मू तथा काश्मीर): जनाब स्पीकर साहब, जनाव सद्र साहब जम्हरिया के ऐड़ेस पर परसों से इस ऐवान में बहस हो रही है। मैं उस श्किया की करारदाद की, जिसको श्री माथर ने इस हाउस में पेश किया है, ताईद करने के लिये खड़ा हुग्रा हूं।

जहां तक साहबे सद्रे जम्हरिया के ऐड्रेस का ताल्लुक है, ग्रगर्चे इस दफा ऐड्रेस मुस्तसर 🕏 लेकिन उसमें उन तमाम बातों की तरफ इस ऐवान के मोग्रज्जिज मेम्बरान की तवज्जह दिलाई गई है जो ग्राने वाले पांच सालों में इस हाउस के सामने दरपेश स्रायेंगी स्रौर जिन को इस हाउस को निभाना है। जहां तक साहबे सद्रे जम्हरिया के उन नुकतों का ताल्लुक है, मैं समझता हूं कि इस हाउस के तमाम मोग्रज्जिज मेम्बरों को उन पर गौर करना है ग्रौर उन्हें मुल्क की खुशहाली के लिये ग्रागे बढ़ाना है।

सबसे बड़ा श्रीर श्रहमा मसला जो कौम भ्रौर मल्क के सामने इस वक्त है वह कौमी एकजहती है। जहां तक इस मसले का ताल्लक है, पिछले साल वजीरे म्राजम ने इस सिलसिले में तमाम प्रदेशों के चीफ मिनिस्टर भौर भ्रपोजीशन के लीडरों की एक कान्फरेंस दिल्ली में मनक्किद की, श्रौर उसमें ऐसे मसलों के ऊपर काफी विचार हम्रा। मगर उसके बाद भ्राज तक मुल्क के सामने कोई ठोस कदम इस बारे में नहीं म्राया कि नेशनल इंटेग्रेशन कांफरेंस बुलाने से मुल्क ौर कौम को किस तरह से एक दूसरे के नजे-

दीक लाया जा सकता है भ्रीर मुल्क के इस बड़े मसले को हल किया जा सकता है। श्राज तक इस मसले के बारे में कोई ठोस कदम नहीं उठाये गये हैं। तीसरा एलेक्शन मल्क में खत्म हुन्ना है स्रौर तमाम हिन्द्स्तान के सामने श्रीर दुनिया के सामने उस के नतायज श्राये हैं कि किन किन जमातों ने एलेक्शन में हिस्सा लिया ग्रौर उन जमातों के एलेक्शन मैनिफेस्टो मुल्क के सामने क्या रहे श्रीर किस तरीके से इस दफा भी, हालांकि देश का स्राईन मजहबी मुबापरस्ती ग्रौर फिर्कापरस्ती की इजाजत एक दूसरे के खिलाफ नहीं देता, इनको उठाया गया श्रौर दोहराया गया, महज श्रपने श्रगराज हासिल करने के लिये, जिससे कि मुल्क की एकजहती को बड़ा नुकसान पहुंचा है । मुझे उम्मीद है कि एलेक्शन कमीशन उन तमाम वाकयात को सामने रक्खेगा, जो इस एलेक्शन के दौरानहुए। वह देखे कि ग्राइन के तहत और आइन के बाहर किस तरीके से एलेक्शन में ऐसी चीजें उठाई गई. जिन के उठाये जान से कौम की एकजहती को बहुत बड़ा नुकसान पहुंचा श्रीर किस तरीके से श्राइन की खिलाफवर्जी हुई।

इस सिलसिले मैं मेरी प्रजंदाश्त यह है कि जहां तक इस मसले का ताल्लुक है, भ्रगचें वजीरे भ्राजम ने पिछली बार इस मसले को **प्र**ाया ग्रौर तमाम भ्रपोजीशन पार्टीज के लीडरों ने उसमें शमूलियत की, जिन सोगों ने इस मसले को एक कौमी मसला समझ कर इस को ग्रागे ले चलने का तहैया किया है, मैं उन तमाम बुजुर्गों से इस्तदुग्रा करूंगा कि वे बैठें भ्रौर इस बारे में सोचें भ्रौर पार्टी लेवेल से इस मामले को ऊपर रख कर भौर मल्क को सामने रख कर ठोस कदम उठायें, ताकि एकजहती हो सके भीर मुनाफरत भीर दूसरी तीसरी चीजें जो हमारे भारतवर्ष के लिये बहुत खतरनाक साबित हो सकती हैं, वह दूर हो सकें।

इसके मलावा साहबे सद्र ने कुछ मौर बातों की तरफ भी ऐड़ेस में तवज्जह दिलाई

[बल्शी अब्दुल रशीद]

है। उसमें मुझे इतना कहना है कि जहां तक इंडस्ट्रियलाइजेशन करने का ताल्लुक है, ग्रगचें उस हिस्से में, जहां से मैं इस ऐवान में ग्राया हूं, कुदरती जराय मौजूद हैं, एक प्लैन खत्म हुई, दूसरी प्लैन खत्म हुई ग्रौर तीसरी प्लैन भी इस बक्त एक साल से चल रही है, ग्राज तक उस हिस्से में सेंट्रल गवर्नमेट की तरफ से कोई भी कारखाना बजूद में नहीं ग्राया वावजूद इसके कि सनग्रत के लिये सब चीजें ग्रीर कुदरती जराए मौजूद हैं।

इसके ग्रलावा जनाव वाला, सबसे बडी चीज जो है वह थर्ड फाइनेन्स कमीशन की रिपोर्ट है । हम एक तरफ तो मुल्क को इंड-स्टियलाइजेशन की तरफ ले जाना चाहते हैं भ्रौर उसके लिए उसको सरमाए की जरूरत है। लेकिन तीसरे फाइनेंस कमीशन की सिफारिकों की वजह से हमारी रियासन का बहुत ज्यादा रूपया कम हुम्रा है स्रौर पांच साल में वह बहुत बड़ी रकम बनती है । उस रकम के कम होने से रियासत को इंडस्ट्रियलाजेशन को बढावा देने के सिलसिले में बहुत बड़ा धक्का लगेगा श्रीर मुझे उम्मीद है कि उस मसम्रले पर फिर से गौर किया जाएगा ग्रौर इस रियासत की बैकवर्डनैस स्रौर पसमांदगी को सामने रखा जाएगा क्योंकि वही एक हिस्सा है जो आज तक मुल्क के दूसरे हिस्सों से रेलवे के जरिए नहीं मिलाया गया है। जहां तक रियासती सरकार का ताल्लुक है इन्तहाई कोशिश की गयी है हर एक हिस्से को एक दूसरे से मिलाने की । चुनांचे लेह जैसे सरहदी इलाके को सड़क के जरिये बाको हिस्सों से मिलाया गया है श्रौर किश्तवाड़ आदि जैसे दूसरे हिस्सों को सड़क के जरिए इसरे हिस्सों से मिलाया गया है। लेकिन वह रियासत ग्राज तक इतने सालों के बाद भी देश के रेलवे के नक्शे में नहीं आ सकी। श्रीर जहां तक ग्रायन्दा पांच सालों का ताल्लुक है उसमें भी हम इस सिलिसले में मायूस हैं क्योंकि इन पांच सालों मैं भी रेलवे का नक्शा उस तरफ आगे नहीं बढ़ेगा। मुझे उम्माद है कि पसमांदगी को दूर करने के लिए और इक्तसादी तरक्की करने के लिये देश के दूसरे सूबों की तरह इस रियासत के लिये भी रेलवे निहायत जरूरी है यह महसूस किया जाएगा। मुझे उम्मीद है कि केन्द्रीय सरकार इस मसअले की तरफ खास तवज्वह देगी ताकि यह हिस्सा भी इंडस्ट्रियलाइजेगन की तरफ तंनी से बड़ गाँ।

साथ-माथ यह इन्तहाई खुशी की बात है। कि सदरे जम्हरिया ने अपने एंड्रेस में क्राय पापुलेशन की तरफ इस एकान की अवज्जह दिलायी है, पंचायती, कीम्रापरेयन और इण्डर्स्ट्रीज वगरह की तरफ़ । जहां तक पंचा-यत राज थांट कांडापरेशन का ताल्तक है. जनाव वाला, मुझे नािहायत खगी है कि सदर जम्हरिया ने इस एकान के पेम्बरों के सामने इस मसम्रजे को रखा है ग्रीर बतलाया हे कि इस सिलसिले में बहुत से पाइलट प्राजक्ट म[्]क के सामने आने वाले हैं। बहुत **ग्रच्छे** प्राजेक्ट बने हें श्रीर बहुत सारे श्राने वाले हैं । लेकिन जहां तक कोग्रापरेशन का ताल्लुक है, सबसे बड़ी बात यह है कि जब तक देहाती दुनिया को सारी सहलियतें नहीं दो जाएंगी देहाती दुनिया आगे नहीं बढ़ सकती श्रीर कसवों के साथ ग्रीर शहरी दुनिया के साथ में नहीं ग्रा सकती। इस सिलसिने में सालहासाल कानफरेंमें तो बहुत होती रहीं ग्रीर बहुत सारे फैसलात लिए जाते हैं देहाती दुनिया उठाने के लिये ऐसे डिसीशन लिए गए मगर उन पर ग्राज तक कोई ग्रमल नहीं हो सका। ग्रगर देहाती लोगों को शार्ट-टर्म लोन, मीडियम-टर्म लोन भ्रौर लांग-टर्म लोन दिए जाएं तो वे इक्तसादी तौर पर ग्रागे बढ़ सकते हैं।

म्राखिर में मैं इस एवान का ज्यादा वक्त न लेते हुए यह म्रजं करना चाहता हूं कि पाकि-स्तान ने सीक्योरिटी काउंसिल मैं काश्मीर

का मसला उठाया है। जहां तक इस मसले का ताल्लक है इस एवान है: सेम्बर ग्रीर इस देश के अवाभ इस वारे में मझ से ज्यादा जानते <mark>हैं। यह</mark> मस<mark>श्रला कोई मसश्रला नहीं है। महज</mark> पाकिस्तान वे चन्द हक्काम और कुछ ताकतें इसको इसिंवय जिन्दा रखना चाहती है वर्षे-कि उन्हें ऋपनी परेशानियां हैं. ऋपनी इक्तसादी बदहाली है, मन्क में हल्लडनाजी और ि है। टरशिप है । इसलिए वह अपने वीगों की तबब्बह को बदलने र लिए मपद्यला काश्मीर को उठ। रहे हैं। जहां तक काश्मीर के मसग्रले का ताल्लक है, िस तरह और ६०५ रियामतें हिन्दरवान में शामिल हुई उसी तरह काश्मीर भी उसमें शामिल हुआ। मैं समझता हं कि जब ६०५ रियासती थे बारे में कुछ न कह कर सिर्फ ाञ्मीर का नाम विया जाता है तो यह सिवा अरास्त के और कुछ वर्ध है। अहां तक हकीकत का ताल्वक है सीवपीरियों काडीसल में अस्थान नहीं गया था अस्कि हिस्ट्स्तान गया था वह शिकायत लेकर कि एप्रेशन को बनेट किया जाए । जो हिस्सा पाकिस्तान ने फीजी ताकत के बजबूत पर हासिल कर लिया है इसको बापस दिलाया जाए । शिकायत यही थी और कोई शिकायत नहीं थी । मगर यह मसग्रला १५ साल से इसी तरह पड़ा रहा श्रीर उन्होंने इस मसग्रते को दूनिया के सामने दुसरे तरीके से रखने की कोशिश की । मझे उम्मीद है कि १४ वरस वे बाद इस दफा थनाइटेड नेशन उस ग्रमली शिकायत पर गौर करेगी और पाकिस्तान से उस इलाके की खाली कराएगी जो उन्होंने करीब १४ साल से ग्रपने हाथ में लिया हम्रा है।

इसी तरह जहां तक चाइनीज एग्रेशन का ताल्लुक है, हमारा बार्डर उसमें भी फंसा हम्रा है भौर काफी इलाका उन्होंने स्रपने कब्जे में लिया है। जहां तक गवर्नमेंट म्राफ इण्डिया का ताल्लुक है उसने सरहदों को काफी मजबूत किया है। लेकिन इस सिलसिले में मैं गुजारिश करुंगा कि हिन्दुस्तान के फौजी जवानों को २१ हजार, २० हजार श्रीर १८ हजार फीट

की ऊंचाइयों पर काम करना पड रहा है। मैं अर्ज करुंगा कि जिन लोगों को अब तक ५००० फीट की ऊंचाई पर काम करने का मौका मिला उनको अगर बयकवन्त १८ हजार धा १७ हजार फीट की ऊंचाई पर काम करना पड़ तो उन्हें लिये मुश्किल हो सकता है । ्सलिय सेरी गंजारिक है कि उनको खास मराचात भिलनी चारिए ताकि वह दहां रह सकें ग्रीर वृष्टभन का मुकाबला कर सकें।

इन चन्द्र ग्रन्फ:जः ' साथ मैं साहिब सवर जम्ह्ररिया ं उस एड्रेस े लिए श्किया श्रदा करता है श्रोर जनाव मायुर की उस तजवीज की ताईद क**र**ा! हं जो उन्होंने हा<mark>उस</mark> के सामने रखी।

Dr. M. S. Aney (Nagpur): Sir, the motion before the House is for expressing gratitude for the Address which the hon. President has delivered while opening the new House. The thing in my opinion is not that the Address had many new things to tell us but the fact that it is the Address that he in his capacity as President was delivering to the hon. Members of this House. It was in a way for bidding farewell with hon. Members of the new House. He has given us an opportunity to express our own feelings of respect and honour to a great man who has served this country in the capacity, that is, as President of the Indian Republic, for years. He came to this office the very beginning and the parliamentary institution has under his care and with all the attention that he could bestow upon from the day of its birth to the present day. Therefore, there is something very touching in the reference that he has made in the speech that he was making his last speech before the Members of this House as President of this House.

13 hrs.

The services of Dr. Rajendra Prasad to the country before he came to this

[Dr. M. S. Anev]

House as a Member of the Constituent Assembly and then later on as its President were so unique that because of his service he was singled out by the nation for this great honour. During the time he carried on his work, we found a kind of a big unity of three or four big men sitting at the help of affairs all these years. It was really a fortunate thing that the Indian Republic has started under such circumstances like that. You know, as many other Members know, that our President Dr. Rajendra Prasad was the President of the very first Parliament that was formed under this Constitution and even before that, our Prime Minister Shri Jawaharlal Nehru and along with him Sardar Vallabh Bhai Patel and Maulana Abul Kalam Azad, great adherents and followers of Mahatma Gandhi, worked with him in the struggle for Independence and carried on their life as far as possible in accordance with the high principles which he had preached, not only for the sake of this country, but for the sake of humanity. These three men were there. The most important fact also is that about that time, the office of the Vice-President was occupied by a distinguished scholar, Dr. Radhakrishnan. When I look at these things, I feel that it was a time of the confluence of three big streams like that we find in Triveni Sangam coming together. Dr. Rajendra Prasad, a strong adherent of the principles of Mahatma Gandhi and the doctrine of self-renunciation, looks like the Ganges, flowing from the heights of Badrinath and Kedarnath down to the Bay of Bengal. These three friends, Shri Jawaharlal Nehru, Maulana Abul Kalam Azad and Sardar Vallabh Bhai Patel, with all their adherence to the principles of Mahatma Gandhi-the, were all men of great ability-worked along with him and their practical sense of reality was tampered more or less by principles of Mahatma Gandhi. Their assistance was like the stream of the Jumna, whose woters look black because of the soil through which they now, and they also join the Ganges

at Allahabad. There is also the Saraswati. Triveni consists ٥f streams. Saraswati is not perceived by ordinary men. Our Vice-President Dr. Radhakrishnan, than whom a more learned man, a deeper scholar of Indian philosophy and a better exponent of Indian philosophy to the world outside, could not be found, was there. Thus, we find a unique combination. Men of this type took upon themselves the responsibility of government and it was something like the Triveni Sangam, the holiest of holy places of India for taking bath on holy occasions and getting the sins absolved. That was the time and these were the circumstances under which things began.

The responsibility on the President to carry on the administration was very great. That high traditions of Mahatma Gandhi were reflected in his life though he was living in palatial surroundings is known to those who know the daily routine through which he was going, literally following all his instructions in every-day life, with a view to bring into practice and to place before the public of India the high example of Mahatma Gandhi. With a spirit of self-renunciation, love for labour, sense of justice to everybody, he carried out his duties there. It is not so much by what he did as by how he lived that he placed before the whole of India an example, which, in my opinion, is the greatest asset for the stability of the State in laying the foundations of which he had played such an important part.

It is not only that. He made touching reference in his speech when he said that he was delivering his last address before this House. I am reminded of this. When he was entering the Central Hall I was looking at him and I was listening to attentively. When he came to the last para, his voice was choked up. When he said, this, gentlemen, is the last

occasion, his voice was choked up. I thought that what was hovering over his mind was the idea that he was parting company with a child that he had reared for tweive years, though he knew that he was handing over the child to the care of others who will take good care of the child. The position was the same as we find generally in a parent who loved his child and at the time of marriage, he hands over the child to a proper bridegroom also. As he gives the child to the bridegroom and his relations, there is a scene when every affectionate father sheds tears the head of his beautiful daughter and also gives a touching message to the relations to whose care he is giving her. This mental agony, which is peculiar, mixed with joy and sorrow, has been immortalised by Kali-Sakuntalam in those four dasa in verses which have been known Sloka chatustayam and which have made Sanskrit poetry an object love and admiration of men like Goethe and others. I felt Dr. Rajendra Prasad was using the same expres-

यास्यत्यद्य राकुन्तलेति हृदयं संस्मृष्टमुक्कण्ठया कष्ठः रतस्भितव,ष्पवृत्तिकलुषश्चिन्ताज**डं**

दशंनम ।

वक्लःयं मम तावदीदृशमिदं स्नेहादरण्यीकसः पीडयनो गृहिणः कथं नु तनयाविश्लेपदः खैर्नवैः

These feelings, which surge uppermost in the hearts of ordinary household men were actually, I imagine, in the heart of Dr. Rajendra Prasad when he told us that this is the last time that he will address and gave us advice to behave well and शश्रवस्व गरून do well to create the stability of the new State. His whole anxiety was about the democratic state which he and his colleagues have laboured to bring about. Probably he was feeling anxiety that there was something cracking here and so he was telling us his last wish to do something to see that it is stabilised and it is so made that India is an instrument for the establishment of

peace not only in this country, but for the establishment of international friendship all over the world also. With this message, he ended and these lofty ideals he wants us to follow. It was because he was feeling this kind of anxiety that he emphasised this point and touched on this is more than one place.

I do not want to enter into controversial matter on an occasion like this when we have gathered here to offer our felicitations and grateful thanks to the great man to whose Address we have listened and whose advice we appreciate. But, there is one thing that I want to say. There is a tendency to regard that democracy has taken deep roots this country. This remark is made generally on the ground that we have fought three elections and three times: this party has come into power, the country has expressed confidence and so on. That is true. The Congress party has been successful and the elections, in a way, have passed off peacefully.

When we talk of democracy, thereare two things; one is the form and the other is the spirit. About the form of democracy, there is no doubt a kind of love developed among the people to see that this machine which is known as democracy is in their control. But as regards the spirit by which true democracy can work, are we seeing any signs of growth of that spirit? If that were so, certain questions can very well be asked. It is a matter both for the Congressmen and for the non-Congressmen and other friends also to consider seriously. If we want a stable democracy to grow in our country, we must carefully study all the facts, about which we hear so much,-they may be true or false-about the elections and find out whether the true principles of democracy have been observed by people who have aspired to come here; and if those persons who have come here are not imbued with the spirit of democracy, how can we hope that demo[Dr. M. S. Aney].

cracy can ever take firm roots in this country?

One party sits here and makes charges that 'The Congress had done this' or that 'The Congress had done that', or that some persons have committed so many sins and so on. And, on the other side, the distinguished lady Member who spoke earlier had a lot of other counter-charges to make. The others who are silent have also some complaints to make. Everyone of us has got some com-plaints in his pocket. It is easily said that the other person may not be Caesar's wife, but all of us are not free from any sin at all. That is the position, which those who have not only to choose this Government but to see that democracy is developed on proper lines must take note of. They must take a note of this fact. This is the first fact which has got to be taken note of.

There is a second fact also which has got to be taken note of, and it is this. There were certain forces in our country which were having a particular position and a particular strength when we began this new experiment in democracy, twelve years ago. What is the strength of those forces today? If those forces have grown, we must do something about it. If those forces are easily going against the real spirit of democracy, how can we say that the roots of democracy have been rooted more and more in this country? When those forces that were counter to the real principles of democracy are also growing in volume and strength every day, how can we say that democracy has taken firm roots in this country? I only want Congressmen and those who are in office, and those of us who want that this whole democracy should be run on proper lines, to consider this matter in all its seriousness, so that India may be in a position to play her part properly in the coming world, for the establishment of peace and the establishment of better and better relations between the different nations, without

which the progress of democracy is not possible. If this lesson has to be learnt, then we must take a broader view of things, and we must rise above party loyalties.

I regret that the Election Commission has not mentioned anything about this, because they send their report on the basis of the reports that they get from the various State Governments. which are formed more or less out of an element which is not, free and which is not above question, not to use any stronger term of this type.

Government must make it a point to find out what the true principles of democracy are, and to what extent the Congress itself and the others with whom the Congress has fought, have really observed them.

What is the total amout of money that the Congress has spent over this matter? After all, under the existing rules, we have to submit certain election returns and so on. But the parties send reports that they have got Rs. 20 lakhs or Rs. 50 lakhs and so on. These reports may be true or may be false, I do not know.

Shri Hari Vishnu Kamath: Crores. not lakhs.

Dr. M. S. Aney: They may be true or they may be false. Such reports are made by other parties also, saying that some crores of rupees were collected and spent on the elections. If crores were collected and spent, why do the accounts show only a fraction of it? I think a kind of hypocrisy is going on. And if this kind of hypocracy is being practised by those who are going to carry on the administration can we expect that the roots of democracy will be firmly rooted in this land, out of which the tree of democracy has to grow? This is a matter which has to be seriously considered.

I do not want to take more time over these things. I only feel that in

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spite of all this, in spite of all this growing deviation from true principles, there is at least one man who has remainded steady to the true principles. When he came to the high office, he pledged all his loyalty to these principles, in spite of all the paraphernalia of great wealth and luxury in the palatial mansion. Now, he is going back again with the same devotion to the principles of renunciation back to the ashram from which he came.

As the Sanskrit sloka puts it:

उदेवि सविता ताम्स्ताम् एव। स्तमेतिच संपती च विपती च साधुनामेक रूप ता।

When the sun rises, it looks red; when it sets also, it looks red. It has the characteristic of being red; similarly, both in the hours of glory as well as in the hours of misery, the sadhus or the good men also keep up the harmony and the unity of their character. That is the spirit with which our President has worked. And we feel that the great ideal before him hereafter will not be the palace but the Sadaqat Ashram, but we hope that even then, the light will be shed and the lustre will be there to inspire us all with the highest sense of duty with which he carried it out, and with which he wished everyone of us also to play our part for the service of this country.

Mr. Speaker: Now, Shri Bateshwar Singh from the Swatantra Party may speak. I find that the hon. Member is absent.

Shri Ram Sewak Yadav

श्री रामसेवक यादव (वाराबंकी) : अध्यक्ष महोदय, राष्ट्रवित के अभिभाषण को सूनने और पढ़ने के बाद मैं इस नतीजे पर पहुंचा हूं कि राष्ट्रपति ने देश की तरक्की के बारे में जो चित्रण किया है, वह सही नहीं है। इस के ग्रलावा उसमें देश की वहत सी महत्व-पूर्ण समस्याम्रों की चर्चा भी नहीं है।

राष्ट्रवति महोदय ने अपने ग्रमिभाषण में यह कहा है कि सरकार का उद्देय ग्रीर लक्ष्य है लोकतन्त्रात्मक समाजवाद की स्थापना । इस उद्देय की पनि है लिए सरकार ने पिछले पन्द्रह वर्षों है जो कार्य किय हैं, उन को देख कर हम इस नतीजे पर पहुंचते हैं कि इस सम्बन्ध में प्रगति अच्छी नहीं हुई है । समाजवाद का श्रर्थ है नामाजिक और ग्रायिक विषमता को दूर करना और सामाजिक तथा श्रार्थिक समता को स्थःपित करना । ग्रगर हम इस कसौटी पर सरकार के कार्यों को कमें, तो हम पाते हैं कि आर्थिक त्रिपमता घटी नहीं है, बल्कि वडी है। जब हम एक स्रोर इस देश के सबसे छोटे सरकारी कर्मचारियों—गांव के चौकी-दार. स्कल के ग्रध्यापक श्रौर कार्यालयों के वाबग्रों--की तनस्वाहों ग्रीर ग्रावास ग्रादि की सुविधाओं को देखते हैं और दूसरी श्रोर उच्च सरकारी अधिकारियों, केन्द्र के मन्त्रियों श्रीर खास तौर पर प्रधान मन्त्री के बेतन. भत्ते, ग्रावास भ्रौर सूरक्षा भ्रादि पर किये िजाने वाले भारी धन पर नज़र डालते हैं, तो पता चलता है कि विषमता दुर नहीं हुई है--वह घटी नहीं, बल्कि बढ़ी है। ग्राज गांव के एक चौकीदार को पांच रुपये मासिक स्रीर दपतर के बाब को सौ रुपये मासिक वेतन मिलता है, जबकि इस की तलना में प्रधान मन्त्री के भत्ते, सुरक्षा श्रीर श्रावास श्रादि पर लगभग पच्चीस तीस हजार रोज का खर्च होता है। मैं नहीं समझता कि यह किस तरह का समाजवाद है और किस प्रकार की बरा-बरी है।

13.19 hrs.

[MR. DEPUTY SPEAKER in the Chair] श्रगर हम व्यापार में लगे लोगों की ग्रामदनी को देखें श्रीर उस के मुकाबले में मजदूरी करने वालों की श्रामदनी को देखें. तो हम पाते हैं कि भ्राज एक खेत मजदूर म्राठ, बारह म्राने या रुपया, डेढ रुपया रोज पाता है, जबकि बिडला सेठ की ग्रामदान लगभग एक लाख रुपया रोज है। यह कि प्रकार का समाजवाद 🛢 🤅

President

[श्री राम विक यादव]

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हमारे बीच में जो सामाजिक विषमता है, यदि हम उस की स्रोर ध्यान दें, तो हम इस नतीजे पर पहुंचेंगे कि जहां तक भाषणों का सवाल है, सामाजिक विषमता स्रवश्य दूर हुई है, लेकिन व्यवहार में, सरकारी नौक-रियों में वह ग्रभी तक मौजद है। उदाहरण के तौर पर मैं इस सदन का ध्यान इस स्रोर म्राकर्षित करना चाहता हं कि राष्ट्रिपता गांधोजी ने कहा था कि इस देश का राष्ट्रपति कोई हरिजन होगा । राष्ट्रपति कोई हरिजन हुआ या नहीं हुआ लेकिन मैंने यह जरूर देखा है कि बाब जगजीवन राम जी के पास रेल विभाग जैसा महत्वपूर्ण विभाग था ग्रौर उसको भी उन से ले लिया गया है। सारे देश में किसी राज्य का हरिजन मुख्य मन्त्री नहीं है, कोई राज्यपाल नहीं है, विदेशों में कोई भी राजदूत के पद पर हरिजन या पिछड़ी जाति में से नहीं लिया गया है। मैं नहीं कह सकता हूं कि हरिजनों को उच्च पद देने में कहां तक प्रगति हुई है श्रीर कहां तक इनकी बात सत्य है।

सरकार ने एक म्रायोग गठित किया था जिसको पिछडा वर्ग भ्रायोग कहा जाता था। उसने कई साल पहले भ्रपनी रिपोर्ट सरकार को देदी थी। सदन के माननीय सदस्यों के बार-बार कहने के बावजुद भी भ्राज तक उस प्रतिवेदन पर बहस नहीं हुई है श्रौर उसकी सिफारिशों को लागू करने की बात तो बाद की है। सिफारिशों को लागू करने की बात तो दूर की है, उसके प्रतिवेदन पर भ्राज तक बहस करने का मौका सदस्यों को नहीं दिया गया है । सारी बातें जो राष्ट्रपिता गांधी जी कहा करते थे, उन सब को यह सरकार भाज छोड़ चुकी है भीर भव तो वह केवल उन के नाम पर ही सरकार चलाना चाहती है। उनकी बातों का जो मतलब था, उनके पीछे जो भावना थी, उस सब से इस सरकार का कोई सम्बन्ध नहीं रह गया है।

म्राज राष्ट्रीय एकता पर बहुत जोर दिया जाता है। सदन के अन्दर और बाहर मैं समझता हं कोई भी महानुभाव नहीं होंगे जो राष्ट्रीय एकता पर जोर न देते हों। लेकिन मैं पूछना चाहता हं कि किन लोगों की राष्ट्रीय एकता श्राप करना चाहते हैं। क्या स्राप देश के उन ५०-६० लाख लोगों की राष्ट्रीय एकता चाहते हैं जो भाषा में, भूषा में, भवन में श्रौर भोजन के मामले में साधारण जनता से बिल्कुल भिन्न हैं या करोड़ों नर नारी जिन की भाषा, भूषा, भोजन इत्यादि एक हैं, उनकी राष्ट्रीय एकता चाहते हैं। इन लोगों की ये सब चीज़ें उन पचास साठ लाख लोगों से बिल्कुल भिन्न हैं। मैं पूछना चाहता हं कि ग्राप किन की एकता चाहते हैं। ग्राज देश की एकता की जरूरत है ग्रौर यदि हम यह एकता चाहते हैं ग्रौर यदि स्राप वास्तव में देशहित से प्रेरित हैं तो ग्रापको इन लोगों की तरफ ध्यान देना होगा न कि उन पचास साठ लाख लोगों की तरफ जिन का भोजन, भवन, भाषा इत्यादि इन से बिल्कूल भिन्न है । लेकिन ग्राज हो इससे बिल्कुल उलटा रहा है। ग्राज सारे काम उन्हीं के लिये किये जाते हैं। हम देखते हैं कि सर-कारी नौकरियों में, खास तौर से गजेटिड नौकरियों में जो इस देश के बहसंख्यक लोग हैं, विशेषतः जो हरिजन, ग्रादिवासी, पिछडे वर्ग भौरतें भौर खास तौर से दवे-पिसे भ्रल्प-संख्यक लोग हैं, उनको कोई स्थान नहीं दिया जाता है। जब तक ग्राप उन को ग्रागे लाने का प्रयत्न नहीं करते हैं. देश की एकता का नारा चाहे वह कितना ही जरूरी क्यों न हो, कारगर सिद्ध नहीं हो सकता है श्रीर उसका कोई नतीजा नहीं निकल सकता है।

राष्ट्रपति जी ने तृतीय पंचवर्षीय योजना का भी जिक किया है। तृतीय योजना का एक वर्ष बीत गया है और कहा गया है कि इस एक साल में काफी भ्रच्छे नतीजे निकले हैं। दो योजनायें पूरी हो गई भौर तीसरी का भी एक वर्ष बीत गया लेकिन ग्रगर ग्राप श्रौसत ग्रामदनी एक व्यक्ति की देखें तो ग्राप को पता चलगा कि वह मौजूदा ग्रांकड़ों के अनुसार ३२७ रुपये वार्षिक हैं। इस स्थिति में मैं नहीं समझता हूं कि तरक्की हुई है। इसमें छोटे ग्रौर बड़े दोनों लोगोंकी ग्रामदिनयां शामिल हैं। ग्रगर ग्राप ग्रमीर ग्रौर गरीब लोगों की ग्रामदिनयों का ग्रक्ग ग्रक्ग से हिसाब लगायें तो यह ग्रांकड़ा इससे भी ज्यादा नीचे चला जाएगा।

पंचवर्षीय योजनात्रों में पैसा किन किन जगहों पर खर्च होता है, यह मैं स्रापको बतलाना चाहता हं । ग्रधिकतर पैसा खर्च होता है भवनों के स्राधनिकीकरण पर, पैसा खर्च किया जाता है बड़े बड़े सचिवालयों की इमारतें बनाने पर ग्रौर उन इमारतों की शीत ताप नियन्त्रित रखने पर । स्राज ध्यान इस तरफ दिया जाता है कि बड़े बड़े सरकारी नौकर जो हैं. जो मन्त्री हैं. उनके लिए ऐश श्रौर श्राराम की सामग्री कैसे उपलब्ध की जाए, उनको ग्रधिक से ग्रधिक सुविधायें कैसे प्रदान की जायें। यही चीज़ें हैं जिन पर पैसा खर्च होता है। ग्राज जो योजना चल रही है वह केवल पचाम लाख लोगों की योजना है भीर हर पांच साल के बाद एक दो लाख श्रादमी श्रौर कुछ थोडा सा इन योजनाश्रों से लाभान्वित हो जाते हैं भ्रौर उनको कुछ थोडी सी सविधायें मिल जाती हैं। योजना से सारा देश एक साथ उठे, इस तरह की इसमें कोई चीज नहीं है। इस योजना में जो बनियादी बोप हैं उन को ग्राज दुर करने की ग्रावश्यकता है। जब तक इन दोषों को दूर नहीं किया जाता, योजना में परिवर्तन नहीं किया जाता, ग्राम भौर जिला स्तर से इसकी शरू मात नहीं की जाती तब तक योजना से बहसंख्यक नागरिकों को ग्रधिक लाभ नहीं हो सकता। श्राज देश के जो मालिक हैं, जो सत्ता में हैं, जो शक्तियें हैं उन्हें ही इस योजना से फायदा पहुंचा है। ग्रगर वास्तव में गरीब लोगों के लिए कोई चीज की गई होती तो उनमें

जल्लास होता, जनमें जोश होता । योजना के प्रित गांवों में, शहरों में, सिवाय इन पचास लाख लोगों के किसी में भी उल्लास नहीं है, जोश नहीं है सौर न ही इस योजना की कोई चिन्ता है कि यह पूरी होती है या नहीं होती है।

प्रधान मन्त्री जी ने बडी चिन्ता के साथ एक बार कहा था कि राष्ट्रीय ग्राय तो बढ़ी है लेकिन वह कहां चली गई, इसका उनको इल्म नहीं है स्रौर शायद उसका पता लगाने के लिए, उसकी छानबीन करने के लिये कोई कमेटी नियुक्त की गई है। प्रधान मन्त्री जी तो ऐसी भाषा में बोलते हैं, जैसे कोई विरोधी श्रादमी बोल रहा हो। बहुत मामुमियत के अन्दाज में उन्होंने कहा कि आय चली कहां गई । सरकार के पास मशीनरी है श्रीर वह इसका बड़ी स्नासानी से पता लगा सकती है। इसका बड़ी ग्रासानी से पता लगाया जा सकता है कि लम्बी लम्बी रकमें कर्ज़ के रूप में किन को दी गई हैं, दूसरे ढंग से सुविधायें कल कारखाने चलाने की किन को दी गई हैं। यह सारी जानकारी तो प्रधान मन्त्री जी स्रौर सरकार के पास होनी चाहिये। उन को इतने मासूम ढंग से सवाल नहीं पूछना चाहिये कि पैसाकहां चलागया।

सरकारी श्रांकड़ों से प्रगति का पता चलता है । माना कि ४ द रुपये प्रति व्यक्ति प्रगति हुई है । लेकिन इस प्रगति का श्राप पड़ोस के श्रन्य देशों में हुई प्रगति से मुकाबला करें । चीन के साथ मुकाबला करें, घाना के साथ करें । चीन में ६०-७० रुपये प्रति व्यक्ति श्रौर घाना में २५ रुपये प्रति व्यक्ति श्रौर हमारे यहां ४ द ही यह है । इसको क्या हम कहें कि प्रगति हुई है या कि हम श्रुघोगति की श्रोर जा रहे हैं ।

हमारी जो योजना है वह नौकरशाही पर ग्राधारित है। जब तक इस में ग्रामूल परिवंतन नहीं किया जाता है, हमारी सम-स्याग्नों का कोई हल नहीं निकल सकता है।

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[श्री रामसेवक यादव]

Motion

राष्ट्रपति जी ने अपने अभिभाषण में खाद्य समस्या का भी जित्र किया है श्रीर एक जमला उन्होंने कहा कि ग्राम तौर से खाद्य समस्या विल्कृल सन्तोषजनक है । इस सदन के माननीय सदस्य अपने अपने गांवों स्रौर शहरों के रहने वाले लोगों को देखें भ्रीर देखें कि वे कैसे रहते हैं, क्या खाते हैं श्रीर उसके साथ इस जुमले की तुलना करेतो यह जो कहा गया है कि विल्कृल सन्तोपजनक है, यह सत्य है या ग्रसत्य, इसका पता उनको चल जाएगा । पचास साठ लाख लोग जिन का मैंने जिक्र किया कि वे दूसरे लोगों से भिन्न हैं, उनका भोजन, भवन, भाषा आदि भिन्न हैं, उनके लिए ग्रगर इस जमले का प्रयोग किया गया हो तो मैं कहता है कि यह बिल्कुल सत्य है लेकिन ग्रगर इस देश की ४३ करोड़ श्रावादी के बारे में कहा गया हो तो इसमें सच्चाई नहीं है। इस देश मैं दस करोड़ के करीब लाग ऐसे हैं जिन को केवल एक बार भोजन करने को मिलता है। दो वार भोजन बाले जो लोग हैं. वे भी क्या खाते हैं. उस भोजन की शक्ति ग्रीर मात्रा के हिसाव से देखा जाए तो उनको भी दाल भात, भात दाल ही मिलता है तथा दूसरी जिन्दगी की श्रावश्यक वस्तूएं नहीं मिलती है। राष्ट्रपति जी इसको सन्तोषजनक बताते हैं। पंद्रह वर्ष बीत चकने पर भी इस बारे में कोई सही कदम नहीं उठाया गया है । केन्द्रीय तथा राज्य सरकारों द्वारा किए गए प्रयासों की अक्सर चर्चा होती रहती है। मगर मैं निवेदन करना चाहता हूं कि ग्रगर ग्राप समस्या हल होते देखना चाहते होते तो म्रापको चाहिये था कि जमीन का ग्राप वितरण कर देते, जो गलत ढंग से भमि का वितरण हम्रा है, फर्जी बटवारे किये गए हैं, उनको ग्राप रह करते, बजर जमीन को तोड़ा जाता श्रौर इस देश में बेकार जो व्यक्ति हैं ग्रौर जिन की संख्या काफी बड़ी है. उनको इस जमीन को दिया जाता. उनके परिश्रम का लाभ उठाया जाता. सिचाई की छोटी योजनायें चालू की जातीं, सस्ता

पानी दिया जाता श्रीर जो ग्रलाभकर जोतें हैं जिस से कोई लाभ नहीं होता है, उनको लगान से मक्त किया जाता । यदि ऐसा किया गया होता तो मेरा निश्चित मत है कि इस देश की खाद्य समस्या हल हो गई होती श्रीर इस समय योजना की जो स्थिति है वह हमारे सामने न होती । मेरे निर्वाचन क्षेत्र में गोंडा जिले का कुछ इलाका स्राता है । घाघरा नदी के किनारे का वह इलाका है । मैं यकीन दिया कर ग्रापको कहना चाहता हं ग्रौर सदन के माननीय सदस्यों और खुद प्रधान मंत्री जी को जिन्होंने देश का और गांवों का ऋपने दिमाग में बहुत श्रच्छा नवशा बना लिया है ग्रीर समझते हैं कि नक्या बहुत ग्रच्छा बन गया है, कहना चाहता हूं कि वे मेरे साथ चलें ग्रीर देखें कि किस तरह से लोग वहां पर जीवन व्यतीत कर रहे हैं, किस तरह के उनके मकात हैं. क्या वे खाते हैं। जब वे इस चीज को देख लेंगे तो उनको पता चलेगा कि खाद्य समस्या का हल निकल श्राया है या नहीं।

ब्राज सब से बड़ी समस्या, मुख्य समस्या, जिसको हमें हल करना है, महंगाई की है । राष्ट्रपति जी के ग्राभिभाषण में उसकी कोई चर्चा नहीं है। महंगाई को रोकने की कोई कार्रवा**ई** भी सरकार की तरफ से नहीं की गई है । स्राज हिन्दुस्तान के जनसाधारण, मध्यम वर्ग ग्रौर निम्न मध्यम वर्ग, यह सभी लोग मंहनाई से त्रसित ग्रीर पीडित हैं । मंहगाई सब से बड़ी राक्षसी है, इस देश की । लेकिन राष्ट्रपति ने इस की समस्या पर कोई ध्यान नहीं दिया। शायद उन्होंने इस को जरूरी नहीं समझः होगा । लेकिन मंहगाई बढ़ रही है या नहीं बढ़ रही है, इस के लिये में कोई दूसरी मिसाल नहीं दुंगा, ग्रलावा इस के कि मैं सरकार का ध्यान सरकार के मंत्रियो के निर्णयों की ग्रोर खींचं। जब सरकार ने श्रपने कर्मचारियों का मंहगाई भत्ता बडा दिया तो उस ने यह मान लिया कि मंहगाई बढ़ रही है। लेकिन उस को रोकने का कोई।

प्रयास नहीं है । दाम कैसे स्थिर किये जायें या निश्चित दाम नीति कैसे श्रपनाई जाय, इस की चर्चा राष्ट्रपति जी ने नहीं की ।

मैं केवल इतनी ही बात नहीं कहुंगा कि महंगाई को दूर किया जाना चाहिये, मैं कुछ मृझाव भी रखना चाहंगा । धगर सरकार चाहती है कि निश्चित दाम नीति चले तो मैं उस के सामने तीन वातें रखना चाहंगा। श्रगर वे चीजें हो जायें तो इस देश के श्रन्दर जो राक्षसी कीमतें बढ़ रही हैं उन से छटकारा मिल सकता है। (१) अनाज का मृत्य क्या हो ? किसी ग्रनाज के युल्य दो में फसलों के बीच में १ ग्रा० सर से ग्राधिक फर्क नहीं होना चाहिये। (२) कारखाने में बनी जनोपयोगी वस्तुओं का मुख्य लागत खर्त्र से डेड गर्ने से श्रिधिक किसी दिशा में न हो । उदाहरण के लिये चीनी, कपड़ा, मिद्री का तेल ग्रादि तपेदिक की वा स्टेप्टोमाइसीन है जो कि सरकारी कारखाने में बनती है, उस की लागत २ ह्या० के करीव पडती है, लेकिन बाजार में वह १२ ग्राना १ ६० ४ ग्रा० की विकर्ता है ग्रीर चोरवाजारी से १ २० ५० स्रा० तक विकती है । इस को ठीक करना चाहिये । (३) इसी तरह से कच्चे माल ग्रौर श्रनाज की कीमत क्या है, लागत खर्च निकल स्रावे साथ साथ मनाफा भी इतना मिले कि बनाने वालों का जीवन निर्वाह हो सके। ग्रगर यह तीन बातें कर दी जायें तो इस देश को महंगाई से छट कारा मिल सकता है।

Shri P. R. Patel (Patan): What is the cost of production to the agriculturist? Have you calculated it?

श्री रामसेवक यादव: बतलाऊंगा, घबराइये नहीं। फर्क पड़ गया है। ग्रीर दूरी हो गई है हमारे ग्रीर श्राप के बीच में।

एक माननीय सदस्य: श्राप दूर हो गये या यह दूर हो गये? श्री रामसेवक यादयः ग्रव में दूसरी बात की ग्रोर श्राप का ध्यान खींचना चाहूंगा । में यह कह सकता हूं कि हमारे इस सदन के माननीय सदस्य, मंत्री ग्रीर खास तौर पर उपराष्ट्रपति जी जब पद ग्रहण करते हैं तो संविधान की शपथ लेते हैं। हम सदस्यों के भी शपथ ली है। उस में जो ग्राटिकल ३५१ हैं उस में यह है:

"It shall be the duty of the Union to promote the spread of the Hindi language, to develop it so that it may serve as a medium of expression for all the elements of the composite culture of India . ."

सरकार ने क्या किया, क्या नहीं किया, मैं इस का लेखा जोग्वा नहीं चाहूंगा, न उसपर विचार करूंगा। लेकन सदन के स.मने विनम्न शब्दों में निवेदन करूंगा कि क्या कभी उपराष्ट्रवित जी ने यह प्रयास किया कि वे हिन्दी में बोलें? मैं समझता हूं कि ब्राज १० या १२ वर्षों से वे इस पद पर हैं। ब्रव तक उन्होंने ऐसा क्यों नहीं किया?

इसी तरह से संविधान का अनच्छेद ४५ है जिस में १४ तक के लड़को के लिये निःशलक ग्रीर ग्रनिवार्य शिक्षा की व्यवस्था है । स्राज हम देखते हैं कि इस की स्रोर भी कुछ नहीं हो पारहाहै। जब तक इस देश के नागरिकों को शिक्षा नहीं भिलेगो तब तक लोकतन्त्रात्मक समाजवाद स्थापित हो पायेगा या नहीं, इस में सन्देह है। जहां तक शिक्षा नीति का प्रश्त है, भ्राज इस देश में दोहरी शिक्षा चलती है। एक तरफ देहरादुन, ऊटें: ग्रीर नैनोताल में पब्लिक स्कल हैं ग्रीर दूसरी तरफ म्युनिसिपैलिटी, कारपे।रेजन डिन्टिस्ट बोर्डो द्वारा चलाये जाने वाले स्कल हैं । एक तरफ १००, १५०, २००, ५०० **र**० तक खर्चे वाले स्कूल ग्रीर दूसरी तरफ १ ६० ४ ब्रा० वाले स्कूल । इस तरह से दो तरह के नागरिक गढे जा २ है हैं। एक तरफ मालिक लोगों का निर्माण हो रहा है ग्रीर दूसरी तरफ गुलाम लोगों का निर्माण हो रहा है। क्याः हम इस तरह से दोहरी शिक्षा के माध्यम

[श्री रामसेवक यादव]

से देश को उठा सकते हैं ? क्या इस रास्ते पर चल कर हम मल्क को आगे बढा सकेंगे? इस में मझ को सन्देह है। मैं चाहगा कि इस प्रकार की प्रगाली को समाप्त किया जाय। प्रधान मंत्री की बेटी के बेटे, मंत्रियों के लड़के ग्रीर वड़े बड़े ग्रादिमयों के बेटे ग्राज बैठें गरीव से गरीब भ्रादिमयों के बच्चों के साथ। जब इस तरह से होगा तभी भावनात्मक एकता पैदा होगी, तभी नैशनल इंटेग्रेशन होगा। म्राज जो धारा चल रही है, जो कुछ म्राज सरकार की नीति है उस से देश में एकता नहीं होगी। एक जगह पर मालिक लोगों को आप बनायेंगे और दूसरी जगह पर गुलामी से हिन्दुस्तान में बनी रहेगी।

इसी तरह से मैं कहना चाहता हूं कि राष्ट्रपति जी ने ऋपने भाषण में पंचायती राज के निर्माण के बारे में कहा था। इस के बारे में संविधान के ग्रनच्छेद ४० में कहा गया है कि :

"The State shall take steps to organise village panchayats and endow them with such powers and authority as may be necessary to enable them to function as units of selfgovernment."

सारे देश के बारे में ता मझे ज्यादा जानकारी नहीं है । लेकिन उत्तर प्रदेश के पंचायत राज कानून ग्रीर उस की जो कार्य विधि है, उस को मैं ग्रच्छी तरह से जानता हं। यह जो पंचायतें हैं वह सेल्फ गवन्डं बन सकती हैं या नहीं। मैं इस का उदाहरर्ण रखना चाहता हूं । गांव का सब से छोटा सरकारी कर्मचारी होता है चौकीदार । जो जमीन इत्यादि के श्रांकडे रखता है, लोगों के कब्चे का इन्द्राज रखता है. उसे कहते हैं लेखपाल । लेकिन गांव की पंचायत का प्रधान जो है उस को कोई भ्रधिकार नहीं है कि वह लेखपाल या चौकीदार को स्थानांतरित कर सके, या उस पर कोई कार्रवाई कर सके । मैं समझ नहीं पाता हूं कि ग्राप पंचायतों को किस तरह से शासन की इकाई

बना रहे हैं। उन को अपने गाव के बारे में कोई कानन बनाने का ग्रधिकार नहीं । वह सारे ग्रिधिकार राज्य सरकार के हाथ में हैं। न खजाने में उन का कोई हिस्सा, न सरकारी कर्म चारियों पर नियंत्रण श्रौर न कानृत बनाने में उन को हां या ना का कई ग्रधिकार। यही नहीं कि उन को कोई अधिकार नहीं है, उन की स्थिति स्राज वैसी ही है जैसे कि हमारे देश में वर्णाश्रम है। ब्राह्मण, क्षत्री, वैश्य ग्रीर शुद्र जिस तरह से होते हैं उसी तरह से हमारे लोक सभा के सदस्यों का सम्मान ग्राधिकार ज्यादा, विधान सभा के माननीय सदस्यों का सम्मान ग्रधिकार ज्यादा । यह द्विज पंच हैं। जिला परिषद जो है उसके सदस्य प्रधान शद्र ग्रौर गांव पंचायत के पंच ग्रीर प्रधान हरिजनों की तरह से हैं जिन के साथ सरकारी नौकरों का व्यवहार वैसा ही है । यह है जिस तरह हम शासन की इकाई उन को बना रहे हैं।

इसी तरह से नि:शस्त्रीकरण की बात चीत का भी राष्ट्रपति जी ने जिक्र किया। मैं समझता हं कि ईसा से महात्मा गांधी तक के हथियार बरे रहे हैं, स्रौर स्रव उदजम वस बनने के बाद तो वह विल्कुल वेकार हो गये हैं। ग्रौर किसी ग्राकस्मिक घटना के ग्रलावा उन का इस्तेमाल भी नहीं होगा, रूस ग्रौर ग्रमरीका की जनता शायद उन के खिलाफ विद्रोह भी करेगी क्योंकि वह बहत खर्चीले ग्रीर वेमतलब हैं। मैं प्रधान मंत्री ग्रीर भारत सरकार से निवेदन करना चाहंगा कि स्प्रइचेव श्रीर केनेडी को शिखर वार्ता के लिये तैयार करें ताकि संसार में जो सब से बड़ा ग्रन्याय गरीबी है उस गरीबी को कैसे दूर किया जाय इस पर विचार किया जा सके ग्रीर किसी ग्रज्छी व्यवस्था समाजवादी का निर्माण हो सके तथा प्रगति हो सके।

Deputy-Speaker: Mr The ho**n**. Member should conclude now.

श्री रामसेंबक यादव: मैं सिर्फ दो मिनट. ग्रीर दुंगा ग्रीर खत्म कर लूंगा।

Mr. Deputy-Speaker: Order, order. I am sorry. He has already taken 22 minutes. Shri Jaganath Rao Chandriki.

Shri Ram Sewak Yadav: Only two minutes.

Mr. Deputy-Speaker: I am sorry. Order, order. Please obey the Chair.

श्री चित्रिकी (रायचूर): उपाध्यक्ष महोदय, आज पहली बार मैं इस संसद् में अपने विचार रख रहा हूं इस लिये इस अवसर पर मैं उचित समझता हूं कि जिन मतदाताग्रों ने मुझे चुन कर यहां भेजा है. मैं उन का हृदय से अभिनन्दन करूं।

दूसरी बात यह है कि हमारे राष्ट्रपति ने पहले ऋपना ऋभिभाषण हिन्दी में पढ़ा। इसी लिये साउथ का होते हुए मैं भी इस में ऋभिमान पाता हूं कि ऋपते विचार मैं पहली मर्तबा इस संसद् में हिन्दी में रखू।

मुझे बहुत से माननीय सदरयों के विचार सूनने का अवसर मिला है। इस अभिभाषग को जब मैं देखता हं तो इस 🕏 तीन विभाग हो सकते हैं। एक है, इस भारत सरकार की नीति अन्तर्राष्ट्रीय रंगमंच में, दूसरा है राष्ट्रीय दिष्टि से भारत सरकार को जो नीति देश के श्चन्दर चलती है ग्रीर तोसरा विभाग है जो कि राष्ट्रपति जी ने अपनी निजी बात के सम्बन्ध में कही है। पहले मैं कहना चाहता हूं कि ब्रन्तर्राष्ट्रीय रंगमंच में जो भारत सरकार की सेवायें रही हैं पिछने १४ सालों से उस पर हम सब को गर्व है, श्रभिमान है। श्रीर इस के कर्ता धर्जा भारत के महान नेता हमारे प्रवान मंत्री जवाहरलाल जी हैं। इस का सारा श्रेय उन्हीं को जाता है। ग्राज हम किसी दृष्टि से भो देखें, सारी दुनिया में शान्ति स्थापन करने हैं सम्बन्य में भारत ने ग्रपनी शक्ति से बढ़ कर सेवा की है।

कामन वैल्थ की दृष्टि से देखें, जहां कि गोरे और काले का प्रश्न धाता है, वहां भो भारत सरकार और भारत के प्रधान मंत्री ने बड़ी दृइता से और प्रपनी ध्रतीव शक्ति बताते हुए गोरों को भी बताया कि काले पीछे नहीं रह सकते और साउथ ध्रकीका को कामन वैल्थ मे निकल जाना पडा ।

यूनाइडेश नेशन्स की दृष्टि से जब हम देखते हैं तो हमको मालूम होता है कि शान्ति के सम्बन्ध में वहां हमारे प्रश्ना मंत्री के साथ श्री कृष्ण मेनन ने जो सेवाएं की हैं वे अपूर्व हैं और हम उनको भूल नहीं सकते।

धार्मिक दृष्टि से देखें तो हमारे देश में बहुत से तीर्भ स्थन हैं। हमारे देश में स्रनेकों यात्रा स्थल हैं। राजकीय रंग में भारत देश विदेशियों के लिये यात्रा स्थल बना हुमा है।

हमारी भ्रन्तर्राष्ट्रीय नीति को इस बाता का श्रेय है कि दूसरे राष्ट्रों के महान राज नेता भारत की यात्रा पर स्राते रहते हैं स्रौर भारत ग्राकर भारतीय संस्कृति को भारतीय नीति को ग्रीर भारत ने जो प्रगति की है उसको देखते हैं । वह देखते हैं कि किस प्रकार भारत ने प्रजा प्रभत्व की नीति की स्वीकार किया है ग्रीर उस पर चल रहा है। इससे वह ब**डे ब्रा**स्चर्य में पड जाते हैं ब्रीर वह इस बात से बहत संतोष प्राप्त करते हैं कि भारत स्वतंत्रता प्राप्त करते 🤃 बाद ऐसी महान प्रगति कर रहा है। जब श्री चाऊ एन लाई भारत ग्राए थे उस वक्त यह नारा बड़े जोर से लगाया गया था कि हिन्दी चोनी भाई भाई। श्रव यह कम हो गया है जिसके कारण है। उस यात्रा के समय श्री चाऊ एन लाई बंगलीर गए थे जहां उनकी एक पर्टी दी गई थी। मझे याद है कि उस समय उन्होंने स्पष्ट रूप से इस चीज़ को मान लिया था कि भारत ने प्रजा प्रभत्व की नीति को धारण करते ह*ए* भी चीन से जहां डिक्टेटरशिप है दस वर्ष में ज्यादा प्रगति की है। यह कोई म्रासान चोज नहीं है ग्रीर इस पर हम गर्व कर सकते हैं। इसलिए मन्तर्राष्ट्रीय रंग की

[श्री चन्द्रिकी]

कृष्टि से मैं कह सकता हूं कि भारत ने ग्रपनी शक्ति से बढ़ कर प्रयत्न किया है जिस पर हमको गर्व करने का मौका है।

जब राष्ट्रीय रंग की दृष्टि से मैं भारत सरकार की सेवाग्रों पर विचार करता हूं तो मैं देखता हूं कि हमें ग्रभी बहुत से क्षेत्रों में काम करना है। मगर इसका यह मतलब नहीं है कि हम इन १४ मालों में सोते हो रहे ग्रीर हमने कोई काम नहीं किया जो जनता के हित की दृष्टि से ग्रन्छ। समझा जा सकता है।

इसके बाद मैं दो मोटी मोटी चीजें नीति के बार में इस सदन के सामने रखना चाहता हूं ताकि हमारी सरकार इस सम्बन्ध में विचार करे।

एक बात तो सबसे बड़ी मैं यह मानता हं कि जो शिक्षण प्रणाली हमारे देश में, एक स्वतंत्र देश में, होती चाहिए, वह प्रणाली धारण नहीं की गयी है। यह मझे कहना पड़ेगा। हमें इसका अनुभव है कि जब हमने स्वतंत्रता प्राप्त की उस वक्त जो छोटे-छोटे लड़के थे वह भी बड़े उत्साह थे साथ, ग्रानन्द थे साथ ग्रीर गर्व के साथ जय-जयकार के नारे लगाते थे। श्राज वह बच्चे बालिग हो गए हैं ग्रीर मतदाता बन चुके हैं। मगर हम देखते हैं वालिग और मतदाता बनने के बाद वे केवल टीका ही टीका करते हैं कोई चीज रचनात्मक दृष्टि से सामने नहीं रखते । भै समझवा है कि इयमें हमारे इस मतदाताओं का दोप नहीं है। अगर किसी का दोष है तो शिक्षण प्रणाली का । हमने ऐसी शिक्षण प्रगाली नहीं अपनाकी है जो हमारे बच्चों में देशाभिमान जागत करे. जो उनमें स्वाभिमान जाग्रत करे श्रौर उनमें देश सेवा की भावना पैदा करे। हमारे शिक्षण क्षेत्र में जो विशेषज्ञ हैं वे इस बारे में एकमत नहीं हैं। कभी वह कहते हैं कि परीक्षाएं होनी चाहिए कभी कहते हैं कि नहीं होनी चाहिएं। ग्रभी हमारे सामने हिन्दी श्रीर श्रंग्रेजी का प्रश्न है। इसके साथ साथ रीजनल लेंग्वेजेज का भी

सवाल है । यूनीवरिष्टी में किस भाषा में पढ़ाना चाहिए यह भी प्रश्न हमारे सामने है। तो मेरा कहना है कि आप किसी भी भाषा में पढ़ाएं लेकिन उस जिला प्रणाली में शिक्षण की जो ब्नियादो बान है वह ग्रवश्य होनी चाहिए अर्थात उन विक्षा से विद्यार्थियों में देशाभिमान जाग्रत होता चाहिए, उनका स्वार्थ निकलना चाहिए, उनमें देश सेवा की भावना पैदा होनी चाहिए । तो इस प्रकार की शिक्षा प्रणाली हमको लाता चाहिए यह मैं स्रापसे यहां कह देना चाहता हं। ऐसा न होते के कारण हम स्राज दस साल से नुकसान उठा रहे हैं। ग्राज भी देश सेवा को दिष्ट से जो विचार धारा विद्यार्थियों में होती चाहिए वह हम नहीं पाते हैं। इसलिए हमें कहना पडता है कि शीघ से शीघ उस म्रोर ध्यान देना चाहिए।

एक और बात देश के सामने है। देश के स्वतंत्र हो जाने के बाद हम सभी को यह **ख्वाहिश है कि देश से निर्धनता निकल जाए.** देश से बेरोजगारी चली जाए और सभी को रोजगार का सुयोग प्राप्त हो ग्रीर सभी सोचें कि हमको रोजगार मिल सकता है। हम देखते हैं कि एक तरफ तो हमारी भ्राबादी बढती जाती है और दुसरी तरफ हमको बेरोज-गारी की समस्या को हल करना है। इसमें शक नहीं कि पंचवर्शीय योजनास्रों की दिष्ट से हमने बहुत कुछ प्राप्त किया है स्रौर बेरोज-गारीकी समस्या को किसी हद हमते साल्व भी किया है। मगर उसकी सीमा है। जब मैं पंचवर्षीय योजनास्रों को देखता हं ग्रीर वेरोजगारी पर सोचता हं तो यह एक ग्रनएंडिंग चोज दिखायी देती है जिसका साल्युशन नहीं मिलता । चाहे हम कुछ उद्योग खोल कर ग्राठ दस हजार लोगों को नौकरी दे दें लेकिन यह कोई हल नहीं है बेरोजगारी तो एक परमानेंट चोज है स्रौर इसका हल परमानेंट होना चाहिए नाकि हमारे राष्ट्र के लोग यूनीवर्सिटियों स्रौर स्कूलों से शिक्षा प्राप्त करने के बाद भीर जो भनपढ़ हैं वे भी रोजगार प्राप्त कर सक भौर यह सोच सकें कि हमें देश में किसी के सामने नौकरी के लिए दीन नहीं होना पडेगा लेकिन मर्यादा के साथ जो भी काम हम कर सकते हैं वह हमको मिल जाएगा । तो यह चीज उनके सामने होनी चाहिए ।

इस सम्बन्ध में जब मैं मोचता हं तो मृज्ञ को कहना पड़ता है कि हमारी सरकार को भ्रपनी इंडस्टियल पालिमी को बदलना चाहिए । बडे बडे राप्टों के एक्सपर्ट श्राकर कहते हैं कि हिन्दुस्तान की इंडस्ट्रियल पालिसी में तबदीली होनी चाहिए, हिन्दुस्तान में काटेज इंडस्ट्रीज, स्माल स्केल इंडस्ट्रीज श्रीर बडी इंडस्टीज में डिमारकेशन होना चाहिए। इन तीनों प्रकार की इंडस्टीज में किस प्रकार काम होना चाहिए इसका निर्णय होना चाहिए । जब तक यह नहीं होगा तब तक यह संघर्ष इसी तरह कायम रहेगा। कोटेज इंडस्टीज श्रीर स्माल स्केल इंडस्टीज बिग इंडस्ट्रीज का मुकाबला नहीं कर सकतीं। इसलिए मैं सोचता हं कि इस चीज का डिमारकेशन करना चाहिए कि कौन कौन चीजों स्माल स्केल ग्रौर काटेज इंडस्टीज में बननी चाहिएं ग्रीर कौन कौन चीजें बिग इंडस्टी में । आज चंकि हम सबसिडी देते हैं इसलिए खादी श्रौर हैंडलम जिन्दा हैं मगर हम यह सवसिडी हमेशा नहीं दे सकेंगे। इस लिए जब हम खादी को चाहते हैं ग्रीर हैंडलम को ग्रौर दूसरी चीजों को चाहते हैं तो हमको निर्णय करना होगा कि बिग इंडस्टीज जो हैं उनको किस प्रकार काम करना चाहिए। जब तक हम बिग इंडस्ट्रीज ग्रीर स्माल स्केल भीर काटेज इंडस्टीज़ के बीच में कोई डिमार-केशन नहीं डालेंगे तब तक कोई साल्यशन नहीं निकल सकता । ग्रीर जो ग्रापकी इंडस्टियल पालिसी है जब तक उसमें परिवर्तन नहीं किया जाएगा तव तक उससे श्रन-एम्पलायमेंट का प्राबलम हल नहीं हो सकता।

ग्रन्त में केवल यह कहना चाहता हूं कि हमारे राष्ट्रपति जी भारतीय संस्कृति के

प्रतीक हैं। सत्यपथ पर चलने वाले के प्रतीक हैं श्रौर निष्ठावःन कार्यकर्ताश्रों के प्रतीक हैं । भारतवर्ष में जो भी निष्ठावान कार्यकर्ता है भौर जो भी देश सेवक हैं वे राष्ट्रपति जी को इस उच्च पद पर देख कर ग्रभिमान करते हैं ग्रीर समझते हैं कि जब कहीं सत्यपथ पर चलने वाले और निष्ठावान देश सेवकों को ग्रपने काम में धक्का पहुंचेगा तो राष्ट्रपति जी से उनको सहायता मिलेगी ऐसी उन लोगों को श्राशा है । हमारे राष्ट्रपति जी ऐसे व्यक्ति हैं जिन्होंने स्वतंत्रता की लड़ाई में देश की सेवा की श्रौर स्वतंत्रता प्राप्ति के बाद भी राजकीय रंग में देश की सेवा की । इन तमाम दिष्टयों से उनका देश में एक बहुत ऊंचा स्थान है। जो भी सरकार की नीति में त्रिट पाई जाती थी उस के लिए कभी-कभी सरकार की चेतन करने में भी उन्होंने पैर पीछे नहीं हटाया । खासकर हम ने देखा कि इस शिक्षण प्रणाली के सम्बन्ध में जब स्टाइक्स होते थे, श्रशान्ति होती थी ग्रीर यनिवर्सिटीज के विद्यार्थियों में जो एक प्रकार की खलबली मचती थी तो उस पर भी वह ग्रपने स्वतंत्र विचार प्रकट करते थे। सही मायने मे हमारे शिक्षण में कुछ दोष ग्रथवा त्रटि है ऐसा उन्होंने कभी-कभी भ्रपनाविचार प्रकट किया है। इस किस्म के विचार प्रकट करने श्रीर रखने वाले ऐसे निष्ठावान व्यक्तियों की हमारे देश में वडी श्रावश्यकता है । खास कर भारतीप संस्कृति के ग्राधार पर जो इतना महान व्यक्ति हो, ऐसे व्यक्तियों की हमारे देश में बडी कमी है। वस इतना कह कर ग्रीर राप्ट्रपति महोदय के स्रभिभाषण का सम्पूर्ण-तया समर्थन करते हुए मैं अपना स्थान ग्रहण करता हूं । मैं श्रापका श्राभारी हूं कि श्रापने मुझे बोलने का भ्रवसर दिया ।

Shri Maniyangadan (Kottayam): Sir, I rise to support the motion moved by Shri Mathur. I deem it a privilege to associate myself with the sentiments of gratitude expressed by several Members in the House

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the Address he gave us. The President has repeated the objectives we are trying to achieve. We want establish in our land a democratic and socialist society. The failure or success of the Government has to judged by assessing how far we have succeded in achieving the goals set before us. I do not say that there are no failings. But on the whole it is a matter of gratification and should be proud of our achievements during the last few years. If we view things impartially we will find there is no country in the world which has achieved so much in a democratic way in so short a time. I do not propose to deal with the various aspects of development we have made. Several Members referred to the imbalance prevailing in the country. One of the objectives of the Plan is the attainment of balanced development of all the regions. I do admit that it is not possible to have uniformity in matter of development throughout the country. But very wide disparities have to be taken note of other day the hon. Member Quilon quoted certain figures regarding the state of affairs in Kerala. I do not want to repeat those figures here. The density of population in Kerala is the highest while its capita income is one of the lowest. Unemployment is most intense there. Now the guestion arises: what been done to remedy these features? It should engage the attention of the hon. House. I do not say that there has been deliberate discrimination of the South or of Kerala particularly but the impression is gaining ground that that State with all its problems is not given the importance that its due. The peculiar problems Kerala are not viewed in the correct perspective and remedial measures taken to solve them. This is the general complaint as Shri Srikantan Nair said. It is no exaggeration to say that in independent India they are being discriminated against and it is to be viewed with all seriousness. In this connection, I may refer to a report published very recently by the

National Council of Applied Economic Research after making a technoeconomic survey of the State. They give the conditions prevailing in Kerala and suggest certain remedies. They have suggested a ten year programme for the development of the State. According to that report industrialisation has to be given very great importance, especially big industries. If we take up heavy industries, be it of the public sector or of the private sector, we find there is nothing worth mentioning in the State. If we travel from one end of India to the other, if we travel from North to South we find factories and so on and smoke coming out of chimneys. But when once you cross the Western Ghats, there is nothing of the sort. Of course there is education; the people are intelligent but the economic condition still remains the same. In the first two Plans several projects had been started in several parts of India but practically nothing has been done as far as Kerala is concerned. There are some disquieting reports that the Phyto-chemicals which was proposed to be started in Kerala is going to be shifted to some other place. I do not know how far it is correct. No responsible announcement has been made about this. If the reports come about to be true, it will have serious consequences.

As regards the small or heriditar industries the report I referred to suggested that traditional methods should be given up and new techniques adopted. For instance, coir and other industries there must be improved by adopting new techniques.

Now, I shall refer to plantation industry, an important industry in Kerela. They are mainly: rubber, cardamom, tea, etc. Cardamom is not an organised plantation. This year the prices have gone down to almost half of what it was last year. Some diseases have affected the plants and people engaged in this industry

find it difficult even to maintain their estates. Something must be done with regard to this. Similarly the rubber plantation has also to be given its due importance. These plantation industries earn a lot of foreign exchange. It is also known that our rubber production is not sufficient to meet our needs. Now, we are thinking of putting up rubber factories to manufacture synthetic rubber. Natural rubber which could be produced if some aid comes from the Government is not given the importance that is due.

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Then again, take spices such as pepper, ginger and the rest.We find them in Kerala. But the same is the condition with regard to these commodities also. There are diseases affecting these plants. No help comes from the Government. Recently, a few months back a Committee was constituted called the Central Cashew and Spices Committee. From the Lok Sabha I was elected a member of that Committee. Unfortunately, that Committee has not yet met hitherto though several months have passed since its formation. I do not know what happened to that Committee. There was a suggestion from the Kerala Government to start a separate State Trading Corporation for marketing and other purposes in regard to these spices. It was mentioned in the local Legislative Assembly that the proposal may wait for something more so that they could watch what the new Committee-the Central Cashew and Spices Committee-would be able to do. The state of affairs of this Committee is what I mentioned just now, and the proposal about the separate State Trading Corporation is not also taken serious note of. My submission is that unless something is done with regard to this matter, the dollar or exchange-earning spices like pepper, ginger and the rest would go to dogs and that would be a great national loss.

Another thing is about the coconut plantations. We do not find so many coconut farms anywhere else in India

as in Kerala. But what is done to improve the condition of the persons engaged in these plantations? Absolutely nothing. Though agriculture is given great importance in the second Five Year Plan-food production is given predominance and of course I do not belittle the necessity of food production—the production of all other crops has also to be taken into account. The report to which I made a referece mentions that as far Kerala is concerned, self-sufficiency in food should not be attempted and, on the other hand, coommercial crops like rubber, coconut, arecanut, etc., should be given importance and the Central Government should declare as a matter of policy that the needs with regard to food in Kerala will be met by the Centre. The other commercial crops, if given the importance that is due, will earn good foreign exchange, will give employment, and will thus improve the economic condition of the people.

Another matter with regard to the people of Kerala, to which I would like to draw the attention of the House is taxation. A person who owns 15 acres of coconut garden in Kerala has to pay as tax more than Rs. 350 per annum, while in the neighbouring State of Madras, the amount of tax is only Rs. 35. Similar is the case with regard to rubber and other plantations. This wide disparity in the rate of tax-I do not say that taxes should not be paid-should he looked into. The State of Kerala is trying to raise funds for the developmental work. My submission is, the Central Government should come to the aid of the State in all these matters.

Added to all this is the shock to the financial structure of the State due to the bank crisis that occurred there the vear before last. Nothing has been done to restore the balance there in the financial structure. Whether it be in the field of agriculture or in the field of industries, there is no possibility of getting credit or other financial facilities.

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Another point is this. For starting industries there are so many good things in Kerala. We can produce electricity much cheaper than where else in India. I may mention the case of Idiki. The investigation with regard to that project started in 1957, and a report was submitted sometime in 1961. Up till now, nothing has been done to start the work. My submission is, delaying this is a sort of discrimination in the eyes of the people. If power could be produced at such cheap rates and could be utilised for industries in Kerala, that must be done and the industries helped to thrive.

Another suggestion that I would like to make is that facilities should be provided for the people of Kerala to migrate to other places. There are areas in India where the population is not so thick as in Kerala. If facilities are provided to enable them to migrate to other areas—people ther are prepared to go; they are able to work; they are intelligent and they can go to an part of India—that will help them a great deal. So, this aspect must be given the importance that is due to it.

Mr. Deputy-Speaker: The hon. Member's time is up.

Shri Maniyangadan: With one more reference, namely, to the speech of Shri H. N. Mukerjee, I shall Shri H. N. Mukerjee was sayng that during the elections the Congress was adopting some tactics such as appealing to communal feelings and other things. I have a pamphlet here, issued by a Communist candidate, Abdul Kadir, in the constituency of Shri A. M. Thomas,-that is, Ernakulam,-where there is a Muslim concentration. This pamphlet is written in the Arabic script; not in Malayalam. No other person could understand it. It was distributed in the mosques on the eve of the elections. and it contains certain statements which say that the Congress is discriminatory against the Muslim community in the matter of appointment.

in Government service, in the matter of appointments in the Public Service Commission, and in the matter of promotion and other things. After having done all this, the communist party comes here and says that the Congress was appealing to communal feelings during the elections. This pamphlet is a typical example of the methods adopted by the communist party during the elections. Of course, a Malayalee cannot understand it, but the people belonging to the Muslim community may be able to understand it. So, my submission is, there is meaning in blaming the Congress. If all these matters are taken together, namely, whether the communist party is true to its words, their alliance with the communal parties there, such as the Muslim League and such other organisations, one will come to the conclusion that there is no atom of truth in the allegation of the communist party. They have no faith in any democratic institution.

Shri H. P. Chatterjee (Nabadwip): Mr. Deputy-Speaker, Sir, I feel a bit diffident to speak because after the learned speech of Dr. Aney, praising the Government so much, and the fighting speech of the lady Member there about Congress socialism, one feels diffident to point out to the Government what they are doing and how the people are feeling. I would very much wish Shri Jawaharlal Nehru had been here; of course he has so many other occupations but the thing is that all my charges will be directed against him and his Government. I find the Treasury Benches empty. But anyway I shall have to carry on.

The prime need of the hour—I think everybody will agree with me and there will be no two opinions on that—is national integration and my charge against the Government is this: they are breakers of this national integration. Their tall talks and preachings fall flat on our ears. There they have bungled the whole

thing. Firstly, they should have checked provincial chauvinism and linguistic chauvinism. But instead of checking that, they acted just like Nabin's aunt. You know the story of Nabin. As a young boy, Nabin used to steal pencils, books, etc. and his aunt did not check him. Her silence meant more encouragement to Nabin and he gradually turned into dacoit, a murderer and ultimately he was hanged. I do not blame Nabin; I blame the aunt. So also I blame this Government. What did they do? When we found that a neighbourig State tried to lingualise on the border area persons speaking other tongues, this Govern-ment was silent, as if there was no Constitution working in the country. We had our Constitution. Articles 14 to 16 dealing with Fundamental Rights are there and the Government is bound to safeguard those rights. But the Government remained silent thus Nabin got the encouragement; and, ultimately many bad things happened. So, I say that this Government is responsible for that, because it was their duty to check this, but they did not.

They bungled in other ways also. The Congress from its very inception was not against linguistic provinces. If we do not check provincial chauvinism, we will be in danger, but that does not mean we should do away with provinces and should not go in for linguistic States. To cure the head-ache, it seems the Government wants to behead us. The Congress pleaded for linguistic States from its very inception. I was in the Congress for 30 years, for a major part of my life. But after the Father of the Nation passed away, I became a misfit and so I had to leave. The Congress worked for linguistic States. But Potti Sriramuly had to die before granted the people of Andhra their State and the Maharashtrians Gujaratis had to undergo a blood bath to get their States. The remedy our rulers suggest is worse than the disease itself. My charge against Government is that they acted directly against the units of India. We find this arrogance and the obduracy of the tallest man of the world, who should have the sweetest temper; we found today during question hour the anger he displayed. That is not fair. These people want a separate State. What is wrong in granting that? Shri Swell was right when he pointed out that the Government shall have to give them a separate State, as they had given to others. They do a thing, but only when they are forced to do it

Our unity lies in diversity. Our unity comes from an infinite variety and diversity. It is not the dull, grey monotony of the desert. I had been to Kanyakumari, Amarnath, Dwaraka, Kamaksha and Nilachal. I was with Netaji when he went in search of his guru in 1914. I know this unity of India. It is planned by our forefathers and it is there for ages; our unity lies in its diversity. Mr. Deputy-Speaker, Sir, you are from the south and you must have been to Kanyakumari. Three seas meet there, but they do not mingle and every wave is different as if the ocean in million hands was clasping and singing the praise of Mother India. So also have this colourful unity of Mother India, which must be preserved. We should not ride roughshod over the sentiments of the people. So, this is my charge against the Government that they are not protecting the linguistic minorities. I have my personal with many Assamese association Something happened in friends. Assam and the cause must be I the whole found out. read proceedings of this House on Assam riots in September 1960-I was not then here-I find a promise was given on the floor of the House that there will be a judicial inquiry at an appropriate time. Where is that inquiry? They have not done it as yet. When will come that appropriate time? It is this hesitant policy that is the roof of all our trouble. I charge this Government with harming the unity of India.

I come to the subject of displaced persons. We are responsible for these displaced persons. They are there be-

[Shri H. P. Chatterjee]

cause of our folly. We partitioned the country. When we have so many Ministries, we wind up the Rehabilitation Ministry as if all problems have been solved. If you go to my constituency, you will find lakhs of refugees there. I would not say anything about them. No statistics are necessary to point out how they are faring there. Mahatma Gandhi said during his memorable trial in 1922:

"No sophistry, no jugglery in figures, can explain away the skeletons in the villages....."

So, to find out in what condition the refugees live, let us go there and see them.

Just before coming here I had been to Dhubulia in April. It was noon, I was myself thirsty, but I would not ask for a glass of water, because found 700 families drawing drinking water from a single tube-well. 7 or 8 tube-wells nearby were out of order. The wells were all bone dry. For taking bath, one has to go two miles away to a nalla where the water is muddy. The earning members of these refugee families were killed in Pakistan and these people are suffering here. This is a permanent liability camp. Whenever foreign dignitaries come, we take them to big and nice places. Why not take them to these places as well? Then they could see what kind of socialism we are building. Why should the Minister live in an air-conditioned house? What did Mahatma Gandhi do? Did he not go to Noakhali-I was with him for some time there-to give succour to the distressed people, Did he not live amongst them? Why all this para-phernalia for the Minister? Why should he live in an air-conditioned house? Why the refugee rehabi'itation Minister should not live among the refugees?

What is happening in Pakistan? Not a single minority person will be able to remain there. When partition was made, the definite stipulation was that

on both sides the minorities will be looked after. But that condition has observed in violation. The minorities that are there are being pushed to this side. Exaggerated reports are given about the minorities here and how riots are going on in Dacca and Rajshahi. Minorities are being pushed this side. We have sealed the borders, but yet they are coming. 50 lakhs have come already into Bengal. It is a sin not to look after them. The whole nation is responsible for their distress. No State Government can shoulder this burden. 50 lakhs more are coming and we shall have to ask Pakistan for more land for them.

Sarder Patel once demanded that Pakistan should part with more land if they push the minorities to this side. But because of your weakkneed policy that is not being done. Our friend who has armed Pakistan wants that the country should remain divided. Why should our mother country remain divided? There are good men on that side also. They want to fraternise with us and unite the two portions but our friend would not like our union. But this is not the time for going into all those things, and I am not going to speak about that.

Now I come to the border problem. What is it that is happening there? About 800 miles of the border is with East Pakistan. In my own constituency I have toured about 100 miles on the border area. It is all no-man's land. All sorts of things are going on there. We talk of national integration, but we are not able to bring in any unity. If you go there you will find all sorts of people the underworld people. They have developed a sort of international unity. They are carrying on smuggling and other things. You will find consumer goods going from this side to that side and also various things coming to this side from that side. You will find jute and betel-nut coming from that side and biri leaves, cloth and other things

going from this side. This is what is happening there and the borders have become smugglers' paradise. Having tried their hands in smuggling they have now turned into dacoits and murderers. Nobody checks them. The police, if they appear at all, appears after the commitment of the crime. Just after darkness the villagers shut themselves up in their huts, they keep awake the whole night and night after night they are forced to do so. In one village a bridegroom was taking his bride to her father's place. It was not yet dark. Suddendly from nowhere came the dacoits. They did not spare anybody or anything. They even speared to death the cartman and the bullocks. You can imagine what amount of panic accrued. The people on the whole border area became very panicky. Such things are happening on the border. No-body knows whose turn is next. To protect the border is our responsibility. The funniest thing is, on that side nothing happens because there is Ayub's military. Here all sorts of things are happening. It is our responsibility to see that these things are checked. Who wanted to have this partition? You are responsible for it. Therefore, you must see that peace is assured to the people who live there. Many have fled from the border areas.

Then I want to say something about the top-heavy administration. I have collected certain figures to show what is happening. I shall not, for want of time, be able to give all the figures that I have collected from the Finance Ministry. I find that the total nondevelopmental revenue expenditure in 1950-51 was Rs. 314.21 crores, in 1951-52 it became Rs. 333.23 crores, in to Rs. 339.18 1955-56 it ncreased crores, in 1956-57 it became Rs. 359.19 crores, it rose to Rs. 455.55 crores in 1957-58, Rs. 451.12 crores in 1958-59, Rs. 472.80 crores in 1959-60, Rs. 555.87 crores in 1960-61 and in 1961-62 it increased to Rs. 604.46 crores, which is almost double what it was in 1950-51. This is how we are proceeding with regard to non-developmental revenue expenditure. If I take the

Central Ministers and State Ministers together, it will come to an astronomical figure.

Mr. Deputy-Speaker: The hon. Member should try to conclude now.

Shri H. P. Chatterjee: Sir, I want five minutes more. This is my maiden speech.

Mr. Deputy-Speaker: He can have only two minutes more.

Shri H. P. Chatterjee: In two minutes I won't be able to cover it. I have a very important thing to mention, and that is about nepotism and corruption.

Mr. Deputy-Speaker: He can have only two minutes.

Shri H. P. Chatterjee: Sir, in Bengali there is an old adage which says: "a 12 cubit melon, developed a 13 cubit seed". The Ministers are like that now. All Parliamentary Secretaries have been promoted as Deputy Ministers, all Deputy Ministers as State Ministers, and all State Ministers as Cabinet Ministers. A time will come when they shall have to recruit Parliamentary Secretaries from the Opposition. That is the way Congress socialism is proceeding.

Then about nepotism and corruption. My hon, friend Dr. Singhvi has suggested a probe into the assets of politicians, particularly in areas like Rajasthan with which he is familiar. I would like to commend this suggestion to the House. Sir, I entered political life straight from the college under the inspiration of Gandhi. And, remembering the idealism of those days I say that we must sternly root out corruption and politicians have a special responsibility in the matter. I was deeply disturbed to read in the Amrita Bazar Patrika of Calcutta,

[Shri H. P. Chatterjee]

dated 6th and 20th February, 1962, where the Law Minister made a statement that he had purchased three bighas of land in a most fashionable area of Calcutta with a big house on it, through benamdars who are known to be rich Central Government contractors. I do not make any insinuation, but Ministers while in office should not do this kind of thing. If we do not stop such things we shall see them flaunting wealth and luxury and buying gold beds as was done recently by a Minister of Ghana.

Sir, if I go on giving amples.....

Mr. Deputy-Speaker: The hon. Member's time is up.

Shri H. P. Chatterjee: Thank you, Sir.

श्री गु० सि० मुसाफिर (ग्रमृतसर) उपाध्यक्ष महोदय, राष्ट्रपति के ग्रभि-भाषण के सम्बन्ध में जो प्रस्ताव पेश हुन्ना है, मैं उसका समर्थन करने के लिये खड़ा हुम्रा हूं। बेशक राप्ट्रपति जी का जो इस दफा का ग्रभिभाषण है वह बहुत म्रस्तसर है। मगर फारसी का एक मुहावरा हि:

"हर्चे वकामत केहतर बकीमत बेहतर"

जो चीज साइज मैं छोटी होती है वह गुणों के लिहाज से बेहतर होती है ग्रीर ग्रन्छी होती है। वैसे जैसा कि राष्ट्रपति जी ने भ्रपने भ्रभिभाषण के १५ वें पैरे में कहा **ह** :

"इस उच्च पद को स्वीकार करने से पहले, संसदीय जीवन भ्रौर उसके कर्तव्यों काभी मुझे कुछ अनुभव रहा है।"

यह ठीक है कि हमारे जो राष्ट्रपति हैं वह हमें सिफत मौसूफ हैं, वह गुणों के मुजस्सिमा भी हैं ग्रीर हमारी खुशिकस्मती है कि वह जब हमारा कांस्टिट्यूशन बना तो उस कास्टि-

टूएन्ट ग्रसेम्बली के प्रधान थे। उनकी देख रेख में हमारा सेकूलर संविधान बना ग्रौर काफी सालों तक उनकी देख रेख मैं इस संविधान को सफलता के साथ चलाया गया। राष्ट्रपति जी ने ग्रपनी इस छोटी सी स्पीच **मैं** तकरीबन तमाम बातों का, जिन**का** मल्क की तरक्की के साथ सम्बन्ध है, ग्रौर जो-जो काम हमारी सरकार ने इन सालों में किये हैं उनका जिक ग्रच्छी तरह से किया है। इसमें कोई शक नहीं कि मादी लिहाज से हमारे देश ने पिछले सालों मे काफी तरक्की की है। यह फिगर्स यहां देने की जरूरत नहीं है । ग्राप ग्रौर सब मेम्बर साहवान तो वक्तन फवक्तन मुताला करते रहते हैं भ्राप देखेंगे कि हर लिहाज से, **स्**वा_ट प्रोडक्शन के लिहाज से स्वाह दूसरी बातों लिहाज से हमारे देश ने काफी तरक्की की है। मैं पंजाब से ग्राता हुं, मैं देखता हूं कि पंजाब के ग्रन्दर हर तरफ तरक्की हो रही है। ग्रगर किसी मेम्बर साहब को इसका यकीन न हो तो वह चंडीगढ में जाकर देखें। लुधियाना मैं जो हौजरी श्रौर दूसरी इंडस्ट्री की तरक्की हुई है उस को देखें। सोनीपत जो यहां से नजदीक है वहां पर जो ऐटलस साइकल का कारखाना है उसका मुलाहजा फरमायें । यह तो बिल्कूल छोटी बातें हैं। ग्रालराउंड हम देखते हैं कि हमारे मुल्क ने काफी तरक्की की है। एक मेम्बर साहब ने कहा कि तरक्की की बात तो करते हो, दूसरे मुल्कों से मुकाबला करके देखो । तो मैं बिना संकोच से कहता हं भौर दूसरे मुल्क भी कायल हैं, कि हालांकि माजादी के लिहाज से हमारी उम्म बहुत छोटी है लेकिन हमने बहुत तरक्की इन सालों में की है। उस ग्ररसे के साथ मुक/बला करके देख लिया जाए तो दूसरे मुल्क भी यह बात मानते हैं कि इतने भ्ररसे में दूसरे मृल्कों ने इतनी तरक्की नहीं की है जितनी कि म्राजादी के इन थोड़े से सालों में हमारे देश ने तरक्की की है।

on Address by the

President

सन् १६५४ में मैं रूस गया तो लेनिनग्राड के एक मजदूर ने मुझे बड़े जोश से कहा था कि स्राप क्यों ऐसी बातें करते हैं कि स्रापका मुल्क पीछे है। इतने सालों में जो भ्रापने तरक्की की है वह रूस भी नहीं कर सका क्योंकि ग्रभी ग्राजादी के बाद ग्रापको ग्ररसा बहुत कम मिला है। तो मेरा कहना यह है कि हमारे किसी पालियामेंट के मेम्बर का यह कहना कि दूसरे मुल्कों के साथ मुकाबला करके देख लें, यह चिराग के नीचे ग्रंधेरे वाली बात है। उन्हें पता नहीं कि दूसरे मुल्क हमारे देश के मुताल्लिक क्या कहते हैं ।

खैर, मैं ग्राज एक खास बात की तरफ तवज्जह दिलाने के लिये खड़ा हुग्रा हूं। मादी लिहाज से हमने जरूर तरक्की की है, मगर एक पहल हमारा बहत कमजोर है भ्रौर उसका इकबाल इस वक्त हमारे महबव नेता भी करते हैं। दूसरे लाग भी जो देश के हमदर्द हैं वह इस बात का इकबाल करते हैं कि इखलाकी लिहाज से कुछ न कुछ हमारी जो किमयां हैं वे ठीक नहीं हो सकी हैं। इखलाक से मेरा मतलब यह है कि कौमी यकजहती के मामले में जरूर इस वक्त भी हम कमजोर हैं। यह बीमारी हमारे ग्रन्दर ग्रगर मौजूद न हो तो हमारे बेहतरीन डाक्टर जो इसका इलाज कर सकते हैं--पंडित जवाहरलाल नेहरू से मेरी मुराद है--वह मल ऐलान जलसों में ग्रौर ग्रपनी स्पीचों में इसको कभी न कहें ग्रौर इतना वक्त वह इस काम पर कभी न दें।

मेरा क_{्ना} यह है कि इस सिलसिले में भी जो कांग्रेस पार्टी है उसने हत्तुलवसा बड़ी कौशिश की है । यानी 👑 वक्त पिछले भावनगर के सेशन में कौमा एकता के लिये नेशनल इंटीग्रेशन के काम को बढ़ाने के लिए एक सब कमेटी बनाई गई, श्रीमती इन्दिरा गांधी उसकी चेयरमैन हैं। उस कमेटी ने पिछले ग्ररसे मैं काफी मीटिंग्स की हैं, बम्बई में मीटिंग्स की हैं, दिल्ली में भीर दूसरी जगहो पर उसको मोटिग्स हुई हैं । बहुत सी तजवीजें उन्होंने सोचीं भ्रौर उन पर ग्रमल कराने की कोशिश की । यह पहला कदम था जो भावनगर में कांग्रेस ने एक सब कमेटी बनाई ।

उसके बाद पंडित जी ने यानी हमारे प्रधान मंत्री जी ने यहां दिल्ली में एक चार रोजा कानफरेंस बुलायी । उन्होंने चार रोज तक ग्रीर काम छोड कर उसकी प्रधानगी की । तमाम पार्टियों के मेम्बर उसमें ब्लाये गये स्रोर शामिल हए । उन्होंने स्रपनी स्रपनी तजवीजें बतायीं ग्रीर चार **रोज तक गौर** किया गया इस बात पर कि हमारे देश में, इस विशाल देश में, हम कौमी यकजहती को किस तरह से रख सकते हैं।

उसके बाद फिर थोड़े रोज हुए कि हिन्द्स्तान भरके लेखकों की एक कानफरेंस श्री हुमायूं कविर को ग्रध्यक्षता में हुई ग्रौर लेखकों ने बैठ कर उस कानफरेंस में उस मसले पर विचार किया । इस कानफरेंस को गवर्नमेंट ग्राफ इंडिया की साहित्य श्रकादमी ने श्रारगेनाइज किया था। इसमें तमाम मल्क भर के लेखकों ने इस पर विचार किया कि हम भ्रापने मल्क में तेशनल इंटोग्रेशन किस तरह कायम रख सकते हैं।

ग्रीर काश्मीर में एक कानफरेस हुई जिसमें सिर्फ इस सबजेक्ट पर विचार करने के लिए मुल्क के प्रच्छे ग्रच्छे लेखक ग्रौर बोलने वाले बुलाये गये । मैं समझता हुं कि काश्मीर वैसे भी नेशनल इंटीग्रेशन को एक नमना है। उस वक्त जब कि शुरू शुरू में कबालियों ने हमला किया था काश्मीर पर तो दूसरे तोसरे रोज ही जाकर मैने बारामुला की हालत को देखा ग्रीर मैंने ग्रपनी ग्रांखों यह जगह देखी यहां नेशनल कानफरेंस के एक वर्कर शेरवानी को बांध कर कोडों से मार मार कर खत्म कर दिया गया इसलिए कि नेशनल कानफरेंस का कहना [श्री गु० सि० मुसाफिर]

था कि चाहे हालत कुछ भी हों, हम देश के सामने यह बात रखना चाहते हैं कि यहां कम्युनलिज्म की बात नहीं चलेगी श्रीर कम्युनल पालिसी की वजह से हम मारधाड़ नहीं होने देंगे । जो भी नेशनल कानफरेंस के बड़े बड़े लीडर थे उनका भी सम्बन्ध हिन्दुस्तान की यकजहती के साथ है श्रौर उसका भी केडिट में समझता हं कि उस पार्टी को है जो पार्टी इस वक्त बरसरे इक्तिदार है श्रीर जिसने इस वक्त तहैया किया हग्रा है कि वह नेशनल इंटीग्रेशन को कायम करके छोडेगो ।

इसके मलावा गवर्नमेंट ग्राफ इंडिया के एजकेशन डिपार्टमेंट ने श्री सम्पूर्णानन्द की ग्रध्यक्षता में एक कमेटी बनायी है जिसका काम है कि वह कालिजों श्रीर स्कलों में यानी तालीमी इदारों में इस बात का खयाल रखें कि हम किस तरह से नेशनल इंटोग्रेशन कायम रख सकते हैं। यह बात विल्कूल ठीक है कि अगर बच्चों में यानी तालीमी इदारों में यह काम किया जाए तो यह ज्यादा काम-याब हो सकता है। हम जो लोग बड़े हो गए हैं, जो इस वातावरण में पले हैं, हो सकता है कि उनके दिलों में कोई न कोई कमी हो। मगर जो बच्चे हैं जो ग्रभी जवान होने वाले हैं ग्रगर शुरू से ही उनको इस किस्म की तालीम दी जाए तो फिर हमारे देश में नेशनल इंटीग्रेशन कायम रह सकता है ।

मैं समझता हूं कि कौमी यकजहती एक बुनियाद है। हमारी ग्रपनी तरक्की की बुनियाद है। जरूरो है कि हम गरीब का भला करे अवाम और जनता की भलाई की बातें सोचें श्रीर ऐसे कानुन बनाएं श्रीर कोशिश करे कि हमारे देश का रीब भ्रवाम उठे ग्रीर ऊंचा हो ताकि सही मानों में समझा जाए कि हमारे देश की हालत सुधरी है। इस बात का ग्रहसास लोगों को उसी वक्त होगा जब कि हमारे देश का भ्रवाम खशहाल होगा । लेकिन कौमी यकजहती के बगैर सारी खुशहाली खत्म हो जाती है। बेशक यह ठीक है कि गरीबी भी दूर हो सकती **ग्रौ**र दूसरी बुराइयां भी दूर हो सकती हैं और इसके बारे में हमें ग्राशा भी हो सकती है। मगर अगर हमारी बुनियाद गलत हो तो फिर हमारा सुधार नहीं हो सकता । जिस तरह कोई माली जो ग्रपने बाग को प्रफूल्लित करना चाहता है, स्रगर वह पत्तों को ग्रौर फलों को ग्रौर डालियों को पानी के छींटे देता जाएगा तो उसका बाग हरा नहीं रह सकता । वही माली ग्रच्छा ग्रौर काबिल समझा जाएगा जो इस तरह पानी देता है ताकि उस बाग की जड़ हरी बनी रहे। ग्रगर किसी वक्त पतझड ग्राने की वजह से उस बाग के दरस्तों की पत्तियां सूख भी जाएं तो मौसम बहार ग्राने पर वह फिर सरसब्ज हो सकता है । लेकिन सरसब्ज वही दरस्त हो सकता है जिसकी जड कायम है, जो दरस्त जड़ से उखड़ जाता है वह मौसम बहार ग्राने पर भी प्रफुल्लित नहीं हो सकता । जिस दररूत की जड कायम है उसको ग्रगर किसी वक्त खिजां ग्राकर बरबाद भी कर जाए तो वह फिर हरा भरा हो सकता है । डिप्टी स्पीकर साहब, मैं जो कविता की एक सतर ग्रब कहना चाहता हं उसको ग्राप नहीं समझ सकेंगे भ्रौर शायद भौर भी बहुत से मेम्बरान नहीं समझ सकेंगे। मैंने पंजाबों में एक गजल लिखी थी वह मौजुदा स्थिति पर ठीक कटता है । जिसमें मैंने कहा थाः

> पतझड दे मारे बहारा च निसरन बहारां दे मारे कदे वी न मौले।

यानी जो खिजां का मारा है उस पर 🛧 तो बहार ग्रा जाती है मगर जो बहार में ही मारा जाता है वह कभी प्रकुल्लित नहीं हो सकता। पानी की मारी हुई खेती फिर प्रफुल्लित नहीं हो सकती । इस वक्त हमें यह समझना चाहिए कि इस मामले में हम सब को यत्न श्रौर कोशिश करनी चाहिए। बेशक यह ठीक है जैसा कि दूसरे साइड के कुछ मेम्बर साहिबान ने कहा है। उन्होंने,

जो कुछ थोड़ा काम हम्रा है, उसका कैडिट स्वयं लेने की कोशिश की है। श्रौर वह बेशक केडिट लें लेकिन यह केडिट लेने की बात नहीं है बल्कि काम करने की बात है। ऋेडिट लेना बिलकुल ग्रौर बात है। यं तो हमने इलेक्शन में देखा श्रौर कई दोस्तों को तकरीरें ग्रपने कानों से सुनीं कि जब गोग्रा का मामला आया तो वह कहने लगे कि चंकि ग्रब एलेक्शन का वक्त ग्राया है इसलिए पंडित जवाहरलाल नेहरू ने फैसला किया कि गोग्रा को ले लेता चाहिए लेकिन ग्रभी तक वह बिलकूल चुप रहे। श्रीर गोश्रा में कमजोरी दिखाते श्रीर लिहाज में रहे। मैंने श्रपोजीशन के कई मेम्बर दोस्तों को यह कहते हुए सुना कि देखा हमने तार भेजा श्रीर हमारा तार वहां पहुंचने के थोड़ी ही देर बाद गोम्रा पर हिन्द-स्तान की फौजों ने चढाई कर दी यानी सारा क्रेडिट उस हमारे तार को है जो कि हमने गवर्नमेंट भ्राफ इंडिया को दिया । उसकी वजह से उन्होंने गोम्रा पर चढाई कर दी भ्रौर गोम्रा को फतह कर लिया । इस इलेक्शन में एक बात बिल्कूल स्पष्ट हो गई है।

जनाब डिप्टी स्पीकर साहिब, में यह नहीं कहता कि कांग्रेस वाले या बरसरे इक्तदार पार्टी के सभी लोग भले हैं ग्रच्छे हैं ग्रौर ठीक सोचते हैं श्रौर दूसरे सारा ही बुरा सोचते हैं मगर इस एलेक्शन से एक बात जो बिलकुल स्पष्ट हो गई है वह मैं भ्रापको बतलाना चाहता हूं। जो कुछ मैं भ्रापको बतलाना चाहता हूं वह कोई भ्रफसाना या कहानी नहीं है बल्कि एक हकीकत है। श्रभी तक तो मेरा स्याल यह था कि हमारे देश में कम्युनल पार्टियां मौजूद हैं यह कुछ न कुछ कम्युनलिज्म को बढ़ाने की कोशिश करती ही रहती हैं स्वाह चुनाव का हो इवाह दुसरा मौका हो लेकिन हमारे देश की ऐसी पार्टियां जोकि कम्युनल पार्टीज नहीं हैं जैसे कि कम्युनिस्ट **पार्टी भ्रौर** प्रजा सोशलिस्ट पार्टी, उन द्यार्टियों पर मुझे बड़ा भरोसा था । ह्यलांकि

मैं ४०-४५ साल का कांग्रेसी हं मगर कभी कभी मैं किसी किसी कांग्रेसी की बात से बेजार हो जाता हुं तो मन मे मैं यह सोचने लग जाता हूं कि यह कम्यूनिस्ट पार्टी श्रीर प्रजा सोशलिस्ट पार्टियां ही ऐसी पार्टियां हैं जिनमें और कोई कमी हो तो भले ही हो मगर वह कम से कम कम्युनल नहीं हैं। इस बात से तो विलकुल उनका मन साफ है। लेकिन इस बार चुनावों के दौरान जब मैं भ्रपनी कांस्टीटुएंसी मैं घुमा तो देखा कि ग्रकाली पार्टी जो कि पंजाब में इलेक्शन के मौका पर कम्युनल फिजा को बढाने के लिए ग्रागे श्रागे थी, उनका ग्रौर कम्युनिस्ट पार्टी का एक ही कैम्प था। कम्यूनिस्ट पार्टी का झंडा ग्रौर ग्रकाली पार्टी का झंडा एक ही ही कैम्प पर लहरा रहे थे। चुनावों ग्रौर वोटिंग में इनका यह गठबन्धन मैंने वहां पर देखा

श्री मुहम्मद इतियास (हावड़ा) : जरा अपनी केरल की बात भी तो बतलाइये जहां कि स्नाप की कांग्रेस ने मुस्लिम लीग के साथ हाथ मिलाया था।

श्री गु० सि० मुसाफिर : इसमें कोई घबड़ाने की बात नहीं है। मैं किसी मेम्बर या किसी पार्टी के मुताल्लिक कोई ऐसी बात नहीं कहने लगा जिस के लिए कि शोर मचाया जाय। मैंने तो महज भ्रपने खयालात का इजहार किया है । इन पार्टियों का जो विधान है या इस सम्बन्धी बेसिक उसूल हैं वह बड़े ही ग्रच्छे हैं ग्रौर उनमें कम्युनलिज्म की बात नहीं है। लेकिन मैं तो श्रमल की बात करता हं । मैं श्रापको बतलाना चाहता हं कि हमारे ग्रम्तसर में एक सज्जन प्रजा ... सोशलिस्ट पार्टी के टिकट पर खड़े हुए थे मगर भ्रकाली पार्टी के लीडर ने बड़े बड़े जल्से कर के उसकी सपोर्ट मे जो कुछ कम्प-निलिज्म का प्रचार कर सकते थे वह किया। कहने का मुद्दा यह है कि चुनाव में प्रजा-सोशलिस्ट पार्टी के उम्मीदवारों को ग्रकाती पार्टी जो कि एक कम्युनल पार्टी है उस ने सपोर्ट किया । धव वह उम्मीदवार चुनाव

श्री गु० सि० मुसाफिर]

में कामयाब हुए या नहीं यह दूसरी बात है। पंजाब मैं ग्रौर खास कर ग्रमृतसर में ग्रकाली दल भ्रादि जैसी कम्युनल पार्टियों से सांठ गांठ करके प्रजा सोशलिस्ट पार्टी स्रौर कम्यनिस्ट पार्टी ने मेरे उस ऐतकाद को जो मैं उनके बारे में ग्रभी तक रखता था कमजोर किया है

Motion

Mr. Deputy-Speaker: Gyaniji, your time is up.

थी गु॰ सि॰ मुसाफिर : बस मैं खत्म किये देता हूं। सिर्फ एक बात। स्रापकी इजाजत से भीर कहंगा।

नेशनल इंटीग्रेशन का जहां तक सवाल है इसके मताल्लिक में इस मौके पर ज्यादा जिक करना मुनासिब नहीं समझता था। राष्ट्रपति महोदय ने भी अपने अभिभाषण में इसका कोई ज्यादा जिक्र नहीं किया है। इसके मुताल्लिक तो मुझे हाली का एक शेर याद ग्रा जाता है:---

"मुसीबत का एक एक से ग्रहगाल कहना, मुसीबत से हैं यह मुसीबत ज्यादा ।"

फिर भी यह एक ऐसी बात है कि इसका जिक करना ही पड़ा है। ग्राखिर में मैं ग्रपने भ्रपोजीशन वाले भाइयों से यह श्रर्ज करूंगा कि म्राइये हम भ्रीर भ्राप एक काम तो मिल कर कर लें। इस मौके पर मुझे एक बड़ा ही खबसूरत शेर याद आ जाता है और मैं इस पर ग्रपनी स्पीच खत्म करता हं :---

> "चमन में इख्लात रंगो बू से वात बनती है हमीं हम हैं तो क्या हम हैं, तुम ही तुम हो तो क्या तुम हो ।"

भी शि॰ स्वामी (कोप्पल): उपाध्यक्ष महोदय, इस देश पर पिछ्ने १४ साल से जो प्रजा प्रभुत्व की हुकूमत चल रही है उसको हम देखते आये हैं। उस प्रजा प्रभुत्व की सरकार के अध्यक्ष पद पर डा० राजेन्द्र प्रसाद ने गौरवपूर्ण स्थान प्राप्त किया हुम्रा था । यह बात बिल्कुल सही है कि उनके गुण ग्रौर किरदार इस मुल्क में हर **एक** सिटीजन से कहीं ऊंचे हैं। राष्ट्रपति महोदय को मैं उनके ग्रभिभाषण के लिये बधाई देता हुं। लेकिन इतना मैं इस मौके पर जरूर कहना चाहंगा इस मल्क में स्वराज्य प्राप्त करने के बाद जो सही मायनों में नेशनल हकुमत कायम करना चाहते थे वैसी नेशनल हुकुमत श्रभी तक देश में कायम नहीं हो पायी है। वैसे कहने के लिये हम कह दिया करते हैं कि हमारे देश में राष्ट्रीय सरकार को स्थापना हो गई है ग्रीर इस देश के नागरिक जम्हरी साये में पल रहे हैं लेकिन अगर सच पूछा जाय तो मौडर्न डेमोकेसी के उसूल के मुताबिक यह नेशनल गवर्नमेंट नहीं है बल्कि एक पार्टी गवर्नमेंट है। खुद राष्ट्रपति जी ग्रपने ग्रभि-भाषण में यह बतला चुके हैं :---

on Address by the

President

"The task of nation-building for which Parliament has both the continuing and ultimate responsibility, calls for the full exercise of your capacities of deliberation, analysis, constructive criticism, vigilance and dedication."

हमारे भाई लोग ग्रक्सर नेशनल इंटीग्रेशन की बातें किया करते हैं लेकिन यह नेशनल इंटीग्रेशन उसी वक्त हो सकता है जब कि मल्क में नेशनल गवर्नमेंट सही मायनों में हम पार्टी गवर्नमेंट रख कर कायम करें। हम नेशनल इंटीग्रेशन लाने का दावा कैसे कर सकते हैं ? जिस तरीके से एक कम्युनल भ्रीर रिऐक्शनरी गवर्नमेंट के श्रसरात होते हैं उसी तरह से ग्रसरात एक पार्टी गवर्नभेंट से भी पैदा हो रहे हैं। हर एक पार्टी श्रपनी ग्रपनी हुकुमत कायम करने की कोशिश में है। हर एक पार्टी इस देश को भ्रीर इस प्रजा प्रभुत्व को भ्रपने हाथ में रखने की कोशिश कर रही है। जो भी पार्टी इन पावर होतो है वह चाहती है कि उसकी हकुमत हमेशा सेंटर में भ्रौर तमाम राज्यों में जारी रहे। कांस्टोट्यशन में कहीं यह जिक्र नहीं है कि किसी एक ही पार्टी के भले ही वह मेजारिटी पार्टी हो उसी को गवर्नमेंट बनाने के लिए राष्ट्रपति के यहां से बलावा ग्रावे । सही मायनों में राष्ट्रीय सरकार बनाने के लिए कैवल मेजारिटी पार्टी को ही गवर्नमेंट बनाने के लिए राष्ट्रपति महोदय के यहां से बुलावा ग्राये, कुछ ठीक नहीं जंचता है। कांस्टीट्युशन के आर्टिकल ७५ में यह दिया हम्रा है :--

Article 75

- (1) "The Prime Minister shall be appointed by the President and the other Ministers shall be appointed by the President on the advice of the Prime Minister."
- "(3) The Council of Ministers shall be collectively responsible to the House of People."

प्राइम मिनिस्टर श्रौर कैबिनेट मिनिस्टर्ज सदन के जिम्मेदार ग्रशखास ग्रीर जिम्मे-दार मेम्बर्ज होने चाहियें, लेकिन एक दल की सरकार होने की वजह से प्राइम मिनिस्टर भ्रौर दूसरे मिनिस्टर्ज एक ही पार्टी से चने जाते हैं स्रौर इसलिए देश में नेशनल इन्टे-ग्रेशन--राष्ट्रीय एकी करण-- ग्रीर को-स्रापरेशन नहीं हो सकता है। जब देग में कोई स्रार्थिक काइसिस पैदा हो या कोई जंग छिड जाये, तो सब पार्टियां देश की गुरवत को दूर करने के लिए ग्रीर उस को स्रामे बढाने ६ लिये सहयोग का हाथ बढ़ाती हैं ग्रीर मिल कर काम करती हैं। लेकिन हम को यह याद रखना चाहिये कि किसी नेशन में इतहाद ग्रीर इतिफाक सिर्फ़ बातें करने से नहीं हो सकता है---वह मिल कर काम करने से होता है।

इस बारे में गांधीजी ने साफ तौर पर कांग्रेस व:लों को हिदायत की है---जोकि न सिर्फ़ कांग्रेस वालों, बल्कि मल्क भौर

दुनिया के सामने हैं--कि किस तरीके से कांग्रेस ग्रारगनाइजेशन ग्रीर हुकूमत का री-भ्रारियन्टेशन ग्रौर मुधार करना चाहिए । श्री प्यारेलाल ने एक पुस्तक "महाहमा गांधी --- दि लास्ट फ़ेज " जिली है, जिस में गांधीजी की इस ग्राखिरी इच्छा का जिक्र किया गया है। हम न सिर्फ़ चुनावों में, बल्कि इस सदन के अन्दर और वाहर, हर जगह गांधी जी का नाम हर रोज सुनते हैं। अभी कल ही कांग्रेस पार्टी के नेता, श्री जवाहरलाल नेहरू, ने कहा कि हम गांधी जी के उसूलों पर चल रहे हैं ग्रीर हम उन के कहने के मुताबिक यहां पर जम्हरी हक्मत को आगे बढा रहे हैं । लेकिन क्या मैं पूछ सकता हूं कि गांधीजी ने मरते वक्त क्या कहा था स्रौर उन की लास्ट विल ग्रीर टेस्टामेंट क्या थी। उन्होंने कहा था कि:

"Though split into two, having attained political Independence through means devised the Indian National Congress, Congress in its present shape form, i.e. as a propaganda vehicle and parliamentary machine, outlived its use. India has still to attain social, moral and economic independence in terms of its seven hundred thousand villages as distinguished from its cities and towns. The struggle for the ascendancy of civil over military power is bound to take place in India's progress towards its democratic goal. It must be kept out of unhealthy competition with political parties . . ."

I want to underline the words "unhealthy competition with political parties"---

" . . . and communal bodies. For these and other similar reasons, the A.I.C.C. resolves to disband existing Congress organisation and flower in to a Lok Sevak Sangh under the following rules power to alter them as occasion may demand".

गांधीजी ने बताया कि उस का नाम, घटना (कांस्टोट रशन), तत्व ग्रौर सिद्धान्त क्या होने चाहिये । ऋपने श्राखिरी समय में उन्हों ने श्री प्यारेलाल को यह लिख कर दे दिया कि कांग्रेस को डिजाल्व कर देना चाहिए श्रीर उसी श्रारगनाइजेशन को लोक सेवक संब दे नाम से चला कर ग्रौर जिस राज-नीतिक पार्टी की हकमत है, उस को खत्म कर के इस देश में एक पार्टिलेस डेमोकेनी की स्थापना करना ही हमारा फ़र्ज है। उन्हों ने मरते समय विङ्ला हाउस में श्रपनी यह मंशा खास तौर पर जाहिर को कि हर एक व्यक्ति को लोक सेवक बनना चाहिये । लेकिन यह कितने दुख की बात है कि उन की म्राखिरी इच्छा पर म्रमल नहीं होता है । लंग गांधी जी 🖰 नाम के नारे लगाते हैं ग्रीर उन की जयजयकार करते हैं. लेकिन ग्रपने ग्राखिरी वक्त मे उन्होंने पार्टी रेस डेमोकेपंटको स्थापित करने का जो उसल सामने रखा. उस पर ग्रमल नहीं किया जाता है। अगर इस देश में हम सब पार्टियों वाले और तमाम नेता सहयोग दे कर एक राष्ट्रीय सरकार का निर्माण कर के मुल्क का काम-काज नहीं चलायेंगे स्रौर इस प्रकार जनता का विश्वाम भौर सहयोग प्राप्त नहीं करेंगे, तो फिर चाह किसी भी पार्टी का शासन हो, देश प्रगति नहीं कर सकेगा ।

ग्राज पालियामेंट में जितने कांग्रेसी मदस्य ग्रीर नेता हैं, उन में से हर एक अपने <mark>श्रपने जिले श्रीर ताल्ल</mark>े का राजा श्रौर हक्मरान बना हुम्रा है । जैसे हैदराबाद में भसलमान राजा समझे जाते थे--मैं माफ़ी चाहता हूं कि मैं "मुसलमान" कह रहा हूं, लेकिन मसलमान भाइयों दे बारे में मुझे कुछ कहना नहीं है--, जैसे किसी कम्यूनल हकमत में उस कम्युनिटो का हर एक व्यक्ति यह समझता है कि वह हक्मरान है, उसी तरह कांग्रेस के एक एक नेता के सामने गृटबन्दी मौर गुंडागीरी के लोग जमा हो गये हैं भौर श्रफ़सर लोगों पर इतना असर है कि मैं चाहता हूं कि हर एक .

श्री च॰ ला॰ चौषरी (महुग्रा) : ग्रान ए प्वायंट ग्राफ ग्राईर, सर । मान<mark>तीय</mark> सदस्य को "गुंडागोरी" का रु**ब्द** निहायत ग्रदव से वापस ले लेना चाहिये, वयोंकि **वह** विल्क्रल स्रनपालियामेंटरी है ।

श्री शि० स्वामी ग्रगर माननीय सदस्य को इस से ८ कलीफ़ महसूस होती है, तो मज़े कोई हज्जत नहीं है, लेकिन मैं ने किसी का नाम ले कर गंडागीरी नहीं कहा. लेकिन भ्राम तौर से

श्री बागड़ी (हिसार) : किसी मेम्बर के बारे में यह नहीं कहा गया था।

श्री चं ला विधरी : कांग्रेस पार्टी ग्रौर कांग्रेसमैंन भें बारे में कहा गया था।

Shri Dasappa (Bangalore): I have not been able to understand exactly the import of what the hon. Member says. He says that he did not refer to any one individually. But whom did he refer to when he said "goonda

Shri P. K. Deo (Kalahandi): Is it a point of order?

Shri Dasappa: If I understand what he has said rightly, I will be able to raise the point of order.

Shri P. K. Deo: Only if it is a point of order can he interrupt the hon. Member who is speaking.

Shri Dasappa: The point of order is this. Would it be right on the part of any hon. Member to characterise a whole party as a "goonda raj" It is not better that the hon. Member does not resort to such kind of expres-

Mr. Deputy-Speaker: Hon. Members should avoid such expressions. It will not add to the dignity of the

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House and the Members. They should avoid such expressions. Of course, the hon. Member did not mention any name.

Shri S. Swamy: Sir, if my hon. friend takes it in that light I have no objection to withdraw those words. But the goonda elements try to take advantage of the party administration, whichever party is in power. That is all my point.

Mr. Deputy-Speaker: I think the hon. Member said, "Goondagiri ka raj hai", and characterised the Government as goondagiri ka raj. Such expressions should not be used. It does not add either to the dignity of the House or the Members. Hon. Members should therefore avoid the use of such expressions.

The hon, Member has withdrawn those words. He may need present.

श्री शि॰ स्वामी भी प्यारेलाल ने सफ्रात ६४६ पर हिजन के एक लेख का कुछ भाग दिया है—

"Complained one embittered correspondent: 'India has reached the present state on the strength of Gandhiji's ideals and practice based on them. But is it not clear that we are kicking the very ladder by which we have mounted so high? Where are Hindu-Muslim unity, Hindustani, Khadi, village industries? Is not any talk about them hypocrisy?' Had not the Congress leaders virtually buried Gandhiji alive? he asked.

Writing under the caption 'Is He Buried Alive?' Gandhiji replied in Harijan:

". But so long as my faith burns bright, as I hope it will even if I stand alone, I shall be alive in the grave and what is more, speaking from it."

And then:

"The Congress on its part was passing through the pangs of slow 298 (Ai) LSD-7. death as a national organisation and its rebirth as a party machine. Between two worlds one dead, the other powerless to be born' the masses suffered and their sufferings grew

President

पार्टी एडिमिनिस्ट्रेशन के बारे में बनार्ड शा के क्या विचार थे, इस के बारे में एक लेखक ने कहा है ---

"Bernard Shaw was not enamoured of Parliament guiding the destiny of the nation where party politicians dominate and where yesmen and women sit in the smoking room or the library, cast their votes on the ringing of the division bell at the whip of the party directions, most of them being unfamiliar with the wishes, aspirations and grievances of the constituencies they represent."

Mr. Deputy-Speaker: His time is up. He has taken 15 minutes.

श्री शि॰ स्वामी : मैं श्रभी खत्म कर रहा हूं।

इसलिये मैं चाहता हं कि जो एक पार्टी हकमत है, इस को खत्म कर दिया जाना चाहिये ग्रीर प्राइम भिनिस्टर सभी पार्टियों के मेम्बरों द्वारा चुने जायें । चाहे वे **ग्रौर** मिनिस्टर एक ही पार्टी से लिये जायें, लेकिन जब वे मिनिस्टर बन जायें, पद ग्रहण कर लें, तो उन्हें ग्रपनी पार्टी को त्याग देना चाहिये श्रीर नेशनल लीडर्ज के तौर से मुल्क की तमाम पार्टियों के मेम्बरों को साथ मिला कर उन की राय पर हकमत चलायें न कि एक ही पार्टी ग्रौर एक ही दल की राय से । इसलिये मैं पार्टीलेस डैमोक्रेसी को प्लीड करता हूं और दो जो अमेंडमेंटस मैंने दी हैं टैक्सेशन ग्रीर हाई प्राइसिस के बारे में, उन का समर्थन करते हुये श्रपने भाषण को समाप्त करता हं।

15 hrs.

Shri Bhagavati (Darrang): Mr. Deputy-Speaker, Sir, our respected

[Shri Bhagavati]

President has referred in his Address to the rural work programme undertaken to bring about diversified and balanced economy in all the villages of India. As even today India lives in the villages the importance of this programme cannot be overemphasised, but the important point for consideration is how to create adequate enthusiasm and initiative amongst the village people to make this programme a success.

Motion

I feel that in this connection what Acharva Vinoba Bhave has said is of importance. the utmost **Because** nobody can claim more intimate and profound knowledge of rural life in India than Acharya Vinoba Bhave. He has said in his public meetings during his tour of Assam that to make the pilot projects and the community development projects successful first requisite is to create community feelings amongst the village people. How to create that community feeling is the main problem. For that he has launched a movement and that is the movement for gramdan. In the village through that movement alone a proper psychological atmosphere can be created for the success of community development work or panchayati raj. So far Government and political parties believe in democratic socialism have shown sympathy towards this movement. But neither the Government nor the political parties have taken up this work from themselves. When individuals give up their land and agree to work in a collective manner or individually under the gaon sabhas. I feel rural democratic socialism is established in the rural areas, that is, in the agricultural sector. If we really believe in democratic socialism, I think that is the only way to bring about such change. By mere legislative enactments land problems cannot be solved. Government done good work by abolishing zamindaries and by passing land ceiling Acts and other land reforms measures. But what Vinobaii has tried to achieve is much more than mere legislative achievement. He wants to change the outlook of the people. If we really want democratic socialism, we have to change the outlook of people from the individualistic to the social way of thinking and the social way of living. That can be through this movement. So, I feel that the Government have to concrete steps to make this movement a success. It should not be left to Acharyaji alone.

on Address by the

President

Another important auestion raised in this conection. If we agree that there should be a new type of economy or social order in the villages on the basis of gramdan or democratic socialism, I think a similar movement must be launched in the industrial field also. We cannot have two systems of economy, one for the villages and another for the industrial areas. An hon, friend has said that public sector itself does not mean socialism. may not necessarily give the fullest result; but there is no doubt that the public sector lays the foundation for socialism. And so the public sector should be expanded and expanded rapidly.

In this connection I would also like to state that we may try to set up workers' councils to run or manage the industries. Some people may think that it is an impractical suggestion, but I should like to say from my own experience that that is possible. In the Cachar District of Assam some tea gardens were closed down as uneconomic units. Workers were thrown out of employment. Workers' wages remained unpaid for several months. Nobody came forward to purchase those tea estates. Then the workers themselves formed into cooperatives and began to manage the tea gardens. I am glad to say that these tea gardens are still managed by the workers' co-operatives and they are a success. So, when that has been made a success in these areas, I do not see why they cannot be made successful in the other industries also.

If we really mean to usher in the socialistic pattern in industry, I feel the workers should be given full rights and responsibilities to run the industries. That is not impracticable. We will fail only if we do not give them full responsibility and rights. Half-hearted or compromise measures cannot achieve the desired results. If we really want to check the reactionary forces, I feel that this is high time to take up all the socialistic measures in right earnest.

The other day my hon, friend, Shri Swell, pleaded for the separation of the Hill States from Assam. I do not know how the Hill people will be benefited by separation. It is for the benefit of the Hill and the plains people to remain together. Historically and geographically the Hill and plain districts are put together. I recognise that the Hill people should be given some autonomy. That is why the Sixth Schedule was introduced in the Constitution. Under the Sixth Schedule, District Councils have been run for the Hill Districts. So, there is no ground whatsoever to ask for separation. There may be some people who talk in extreme language and may give offence to my Hill brethren by speaking in a language which they do not like, but I feel that there is ample material on which we can build a prosperous and developed State in the North-Eastern Frontier, hills and plains together. If we go back in history, we will find that Assam is a meeting place of different races, namely, Austrics, Dravidians, Mongolians and Aryans. The Assamese people are not a particular race in the ethnological sense. They are products of historical processes of assimilation and integration of the different races. The Assamese culture also is a product of the different cultural traits mixed up in the course of history. So, the hill people or the tribal people may feel that they are also in that category, that is, Assamese and they are not not separate from them. Dr. Banikanta Kakati, the famous linguist, has written in his

thesis that the word Kamaksha has come from Austric group of languages,-that it is of Austric origin. The word Lohit is of Sino-Tibetan origin, sanskritisation of a Sino-Tibetan name. Then the word Brahmaputra is sanskritisation of the Bodo expression Bhullum Buttar. In this way, so many tribal words have come into the Assamese language. In that way Assamese in itself is a message of units. So, I feel there is no ground to feel that the tribal people in the Hills cannot pull on together with the Assamese people in the plains. When the Britishers came, they put a check to the natural processes of assimilation and integration by following a policy of isolation, by isolating the tribal people. That policy is responsible for creating this isolation or separatist tendency.

I feel that now, the cry of the hour is to bring about unity. It is very easy to talk of separation or to bring about separation. It is difficult to build up unity. I would request Mr. Swell to work for unity. He is a man of ability. We can remove our differences whatever they may be and we can work to build up a strong state in the frontier.

I want to draw your attention the border security problem in that region. As far as I can know from non-official sources, I can say that foreign agents and unsocial elements are at work in the Himalayan border region. So far, the Government or the all-India political parties are not mindful about that. They have not tried to organise there; they have not marshalled their strength there. Unsocial individuals or some foreign agents are doing the mischief. If we allow these things to continue, some great danger may come. I would urge upon the Government to take effective steps for the security of the borders. I would also request all-India political parties to see how they can organise there.

There are many other problems in Assam. The problem of Pakistani [Shri Bhagavati]

infiltration is a problem not to be brushed aside as a trivial matter. It has been admitted by all that there is infiltration. There is difference of opinion as to the number. Whatever may be the number, infiltration itself is a problem and it is a danger. So, I would urge upon the Government to take effective steps in this respect also.

As regards economic development, I would like to say that this is one reason why the people feel dissatisfied. If we take strong measures, if we take measures to remove all disparities, there will be no cause for disintegration. Absence of facilities or opportunities for economic betterment is a psychological reason for separation. So, I feel that these causes should be removed. Assam commands about one-fourth of the 44 million kw. of hydro-electric potential in the country as a whole. But, Assam's electricity consumption is the lowest in the country. It is only 2:5 kw, as against 32.9 for the country as a whole. Assam earns the maximum foreign exchange in tea and jute. But. she is not yet in the industrial map of India. I would urge upon Government to take steps to give facilities so that Assam also can march ahead with the rest of the country.

In one minute, I will finish, In 1960-61, the Government of Assam had undergo financial stress strain. As a result of the Third Finance Commission's recommendation, Assam is now getting Rs. 13 crores annually as against Rs. 10 crores for the last year. She is getting something like Rs. 3 crores more than what she used to get before. But, there is an apprehension that she may lose in royalty from petroleum as a result of certain agreements by the Government of India, I would request the Finance Minister to look into this matter. Assam should be given adequate financial help so that she can manage her affairs and she can march ahead.

In conclusion, I lend my support to the motion moved by my hon. friend Shri Harish Chandra Mathur.

Mr. Deputy-Speaker: Shrimati Ramdulari Sinha: not here. Shri P. K. Deo I will call a little later. Shri Manoharan.

Shri Manoharan (Madras South): Mr. Deputy-Speaker, to you I am particularly thankful for having given me this opportunity to speak a few words on the President's Address. First of all, at the outset, let me pay, on behalf of my party, a glowing tribute to the President who is the lynchpin of the Constitution. He is noted for his nobility, humility, ability and independent viewpoints. These are true. But I am very sorry to state that I am highly disappointed with the President's Address. There is no mention about something which we treasure dear and near, The President's Address fails to take note of the apprehension in the minds of the people of the south, I mean the imposition of Hindi. What I am going to speak may not be palatable to many of the Members in this august But, I hope there be a mind which will appreciate and understand the sentiments or rather the spirit expressed by the people of the south.

From the very same floor of Lok Sabha, I still remember Prime Minister has assured twice or thrice that Hindi would never imposed on the people of the south. But, after six months or a year, there came a directive from the President which had disturbed the whole and created some hubbub in the people of the south. As you know, some turmoil also ensued. Then, our President hastened and explained that the directive did not depart from the assurance given by the Prime Minister. Really, we were jubilant on that day that we found in the President a saviour of the rights of the minority communities. But, very recently, I

would like to point out, a circular that came from the Home Ministry had categorically stressed that all Central government employees should learn Hindi, failing which they will be placed under disciplinary action. I want to read out an extract from the particular circular which has been issued from the Home Ministry. It reads thus:

Since it is no more voluntary on the part of individual to seek admission to Hindi classes but rather the duty of the employing offices to train the eligible personnel in Hindi by the target date, attendance in the classes has to be treated as a duty assigned to an official. Wilful and repeated absence from the Hindi classes or refusal to join them has to be treated as non-compliance of Government orders and the officials concerned should be liable to disciplinary action."

This is the circular issued from the Home Ministry. I want to know which is to be accepted, whether the assurances given by the Prime Minister and the subsequent confirmation by the President or the circular issued from the Home Ministry. I hope the Prime Minister will clarify the doubt, and I honestly believe that the Prime Minister's assurance or reply or speech or whatever it be, in the Lok Sabha, will definitely alleviate and dispel the misunderstanding that exists in the minds of the people in the south.

Curiously enough, it seems to me that the Hindi protagonists are of the view that by means of compulsorily introducing Hindi, they could maintain what they term as national integration. So many hon. Members of this Lok Sabha for the past four or five days have been talking much about national integration. And the hon. Members who preceded me today have also talked much about national integration. But, first of all, I want to stress that national integration is

not a commodity to be manufactured at will. As Dr. Radhakrishnan, Vice-President of India, said once. national integration cannot be built either by brick and mortar or chisel and hammer; it should grow in the minds and hearts of the people of our country through the process of education. Therefore, if anybody wants to foster national integration, that integration should be, if need be, developed either through the process of education or through the process of persuasion. But, unfortunately, feeling is not here.

After having come to Parliament. and after having experienced something here, I come to the definite conclusion that the majority-members who have Hindi as their mothertongue are not for India as such, but painfully enough, I want to submit, they want 'Hindia'. If that is the notion of the majority people in the north, I am sorry to state that national integration will be a will-o'-the-wisp. And yet I want to stress another point also. National integration or unity through compulsion courts convulsion, resulting in conflagration. I can understand the spirit behind their talk about national integration and national unity, but if anybody says that through the introduction Hindi, and that too, through the compulsory introduction of Hindi, India's national integration or national unity can be maintained, then I beg to submit for your consideration that there will be an utter flasco in their attempt.

Further, I want to tell another thing, which conveniently or otherwise is ignored by the majority Members. My hon and esteemed friend, and also an elder statesman of this House, who has been here for the past so many years, as I come to understand, the Member who moved the motion of thanks to the President, Shri Harish Chandra Mathur has said something about it. I wish my hon friend were here just now. He said that national integration should be the prime consideration. I do not like

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to dispute him, because it is a matter of opinion. He was very critical about the DMK. I do not mind it, because it is a matter of opinion again. was highly sceptical about the achievements of the DMK. That too is a matter of opinion. But in the concluding portion of his speech, he said that such sort of separatist tendencies should be curbed down with iron hands or something of that sort. I am at a loss to understand this. Sitting on the chair or relaxing on the sofa, thinking sky-high philosophy, or coolly ignoring the matters domestic will take us nowhere. There should be a proper mind to appreciate the difficulties of the minority-language-speaking people; and mere threatening, or the use of jaw-breaking words or tall talks with bombastic words and organised threatening will get us nowhere. There should be a proper understading in the minds of the people here. Then only, the problems can be solved.

Motion

Before we entered into Parliament, it seems in the last Lok Sabha, our Prime Minister had also talked something about it, and he was very critical about that also. He has gone to the extent of stating, if there is war, it can be war. That was what he said. He conveniently asserted that with a view to sabotaging the DMK or the separatist tendencies, he would be prepared to face even a civil war. I have got much admiration for our Prime Minister. As a politician, of course, we have got our admiration; as a historian, we have got our admiration; as a man of international fame and name and reputation, we have got our admiration for him. But, it is clear, our Prime Minister is noted for his high-voltage emotion. And I am sorry to say that we took very lightly what our Prime Minister said. If we take very lightly what the Prime Minister said, I want to ask my hon. friend Shri Harish Chandra Mathur, 'What about your remarks?'. I hope my hon. friend Shri Harish Chandra Mathur will hereby try to understand the feelings of the people of the south.

Seven of us have come here. Not even a single man from the Congress Benches or the Treasury Benches came to us to enquire anything about our party ideology. Without knowing anything fundamental, as to what we feel in the south, without taking any steps to understand it, offhandedly and unilaterally making some comments sarcastically with a view to sabotage the Opposition, I do not think it is a mature way of dealing with things.

I want to stress another point also here, and it is this. The majority of the Indian nationals in Ceylon Tamils. 85 per cent of the Indian nationals are Tamils. Everybody knows what has happened inside Ceylon. The majority Tamilians were tortured, murdered, and brutally assaulted. Very many Tamilian ladies were molested. Deputations deputations came. Resolutions after resolutions were passed. So many conferences were held. One deputatation finally came to our Chief Minister, who is noted for his election strategy, Mr. Kamaraj and they approached him for help. He said, I am helpless; you please go to my master, the Prime Minister of India'. The deputation came to Delhi and met our Prime Minister. The Prime Minister equally said, 'I am sorry I cannot help you because it is purely a domestic issue'. Then, the deputation came to us. I put this question to them, 'Where are you now?'. They said 'We are in between the deep sea and the devil'. Who the deep sea is and who the devil is, I would not like to explain here. But the thing is that we should correctly understand the spirit of the Indian nationals, particularly the Tamils. Very recently, I have received circular from the Worldwide Tamil Friends Association, a copy of which has already been sent to the Prime Minister also.

Shri Ramanathan Chettiar (Karur): On a point of order. I would like to

speaking officer.

With your permission, I humbly submit this for the consideration of the Prime Minister. I hope herea alter the First Secretary to the Indian High Commission in Ceylon will be a Tamil-

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know whether the hon. Member is referring to the people of Indian origin in Ceylon or the Jaffna Tamils who are Ceylonese citizens.

Shri Manoharan: I am referring to the Tamils of Indian origin there not the Janffa Tamils. I am talking about the Indian nationals, the majority or 85 per cent of whom are Tamils.

Shri N. Sreekantan Nair (Quilon): There are 3 lakhs without any nationality.

Shri Manoharan: Yes, Sir. Without nationality also, there are people.

An Hon, Member: Stateless.

Shri Manoharan: They are called Stateless persons; that particular name has been awarded to them by our Prime Minister.

I want to read out that appeal. It reads thus:

"An appeal to Shri Jawaharlal Nehru, the Prime Minister of the Union of India."

Nearly 85 per cent of the Indian Nationals now temporarily resident in the Island of Ceyoln are Tamilspeaking People, but it is with immense regret we observe that the First Secretary of our Indian High Commission in Ceylon is one who cannot converse in the Tamil language.

In the circumstances, we Tamils are expected to seek the assistance of a Tamil-English interpreter whenever it had become necessary to discus, our difficulties and problems personally. We are put to such hardship in being not in a position to freely discuss with him our problems and exchange views.

May we, therefore, appeal to you, Sir, to redress our long-felt grievance by appointing as the First Secretary to the Indian High Commission in Ceylon a Tamil-speaking office."

There is another point I want to stress. This is a long-felt need of the people of Madras City. They want to see Madras City upgraded to 'A' class. Very many questions have been asked here and some answers were given, which are not to our satisfaction. Madras is the third biggest city in India. Everybody knows that. North India, as you know, Calcutta is made an 'A' class City, Delhi is raised to 'A' class status and Bombay City is upgraded to 'A' class. But I want to tell you very regretfully that not even a single city in South India has been upgraded so far to 'A' class. Madras City is not upgraded. Trivandrum is not upgraded, Bangalore is not upgraded and Hyderabad is not upgraded. So many reasons might have been given either to sabotage our demand or to shelve it and put it in cold storage. But I want to confine myself particularly to Madras City. It is the demand of the Central Government employees Madras City to upgrade it to 'A' status.

The demand of the Central Government employees for classifying the City of Madras as 'A' area has been turned down most arbitrarily. The standard for classification of cities as laid down by the First and Second pay Commissions and accepted by Government was population. Bombay City was classified 'A' class in 1947 when it had a population of only 16.9 lakhs. For your information, the present population of Madras City is lakhs. Eeven then our demand is not accepted but has been turned down. I hope the Home Minister or the Prime Minister will seriously consider this matter and do the needful.

Lastly, I want to say this. We are now seven Members in Parliament. In the State Assembly, we are 50 in number, Therefore, I hope Members of Parliament will understand which way the

[Shri Manoharan]

wind is blowing. The Government cannot very easily brush aside the demands put forward by the DMK or the people of the South. Day before yesterday, my hon, friend, Shri N. S. Nair, was talking something about how Kerala was neglected. Today also one Congress Member was talking about how Kerala was neglected. Again day before yesterday, an hon. Member was talking about how Andhra Pradesh was neglected, how Mysore was neglected and so on. We are pointing out how Tamil Nad has been neglected. Therefore, the entire South India is neglected for the past 15 years. This should be taken into consideration, failling which, I am sorry to say, the national intégration which the ruling party wants to maintain will be an empty dream, a will-o-the-wisp or a explosive myth. You cannot have integration in any way.

Motion

As I said, we are 50 in number in the Legislative Assembly. That shows the direction in which the country is developing. Therefore, I again say, before I conclude, the crow has begun to caw; dawn is not far off.

श्री विभृति मिश्र (मं)तिहारी) : उपा-ध्यक्ष महोदय, मैं राष्ट्रपति जी दे श्रिभ-भाषण का हार्दिक स्वागत करता हूं, जिस में उन्हों ने सारी महत्वपूर्ण बातों ग्रीर नीतियों को रख दिया है। कुछ वि भी माननीय सदस्यों ने कहा कि उन्होंने अपने अभि-भाषण में फ़लां बात नहीं कही ग्रीर फ़लां बात का उस में उल्लेख नहीं है । मैं उन को कहना चाहता हूं कि हमारे फ़ाइव यीग्रर प्लान में सारी बातें लिखी हुई हैं भौर ग्रगर वे चाहें, तो उन्हें देख सकते हैं। इस सम्बन्ध में उन्हों ने जो थोड़ी सी बातें जरूरी समझीं, उन को उन्हों ने नमुने के तौर पर भ्रपने म्रिभाषण में कह दिया।

कुछ माननीय सदस्य नये श्राये हैं । ब नहीं जानते कि राष्ट्रपति का भाषण ब्रास्तव में गवर्नमेंट का भाषण होता है और गवर्नमेंट सारी बातों स्रीर स्रपनी सारी नीतियों को नहीं लिख सकती । वह नम्ने के तौर पर थोड़ी सी बातों को राष्ट्रपति के द्वारा उन के भाषण में कहलवा देती

म्रपने भाषण में राष्ट्रपति ने हम सब से, चाहे सरकारी सदस्य हो ग्रौर चाहे विरोधी सदस्य, रचनात्मक काम करने का स्रतरोध किया है । मैं यहां पर देखता हं कि विरोधी माननीय सदस्य कोई भी ऐसा सजैस्शन या परामर्श नहीं देते हैं, जिस से **दे**स **में** रचनात्मक काम में प्रगति हो सके । रचनात्मक काम में तो सब सदस्यों को रुचि लेनी चाहिये, चाहे वे सरकारी वैचों पर वैठे हों ग्रौर चाहे विरोधी वैचों पर । यह तो सब का काम है । मैं दस बरस से देख रहा हूं कि किसी भी रचनात्मक काम में हमारे विरोधी भाई डट कर ग्रीर ग्रच्छी तरह साथ नहीं देते हैं । वे तो केवल नुक्ता-चीनी करते

श्री महीड़ा (ग्रानन्द)

श्री विभूति मिश्र : देश का उत्थान तो रचनात्मक कामों से ही हो सकता है । श्रभी हमारे देश को श्राजाद हुए केवल दस पन्द्रह साल हुए हैं, लेकिन इस काम मे बहुत बड़े बड़े काम किये गये हैं। पदिचमी पाकिस्तान से स्राये रेफ्यूजी लोगों को एक ग्ररव से भी ज्यादा रुपया खर्च कर के बसाया गया । इसी प्रकार पूर्वी पाकिस्तान से ग्राये रेफ़यजीज को बसाने के लिए करोड़ों रूपये खर्च किये गये ग्रीर उन को बसाया गया।

जब हिन्दुस्तान का शासन कांग्रेस के हाथ में श्राया, तो खजाने में कुछ, नहीं था। खजाने को दुरुस्त करना, देश की स्थिति को दूरुस्त करना ग्रौर पांच सौ से भी ऊपर रजवाड़ों को भ्रपने साथ मिलाना कोई **घासान काम नहीं है**।

श्री महीड़ा : स्टलिंग बेलेंसिज थे ।

श्री विभूति मिश्र : वे बहुत कम थे ग्रीर उन को भी हम ने देश के निर्माण में खर्च किया—हम ने उन को बर्बाद नहीं किया ।

इस के अलावा मैं बताना चाहता हूं कि पहले हिन्दुस्तान में टाटा का कारखाना, मैसूर का कारखाना और बंगाल में लोहे का कारखाना, सिर्फ़ यही कारखाने थे । देश का शासन कांग्रेस के हाथ में आने के बाद, भिलाई, राउरकेला और दुर्गापुर में तीन बड़े बड़े इस्पात के कारखाने बनाये गये हैं। इन के अलावा बोकारों का कारखाना बनने जा रहा है और इलैंक्ट्रिकल नामान के प्लान्ट्स लगाये गये हैं।

पुराने राजा-महाराजा कहते हैं कि हम ने क्या किया है । मैं उन को कहना चाहता हूं कि जब से हमारे हाथ में शासन आया, तो हम ने इतना कुछ किया, लेकिन जब उन भाइयों के हाथ में मत्ता थी, तो उन्होंने क्या किया । उन्हों ने अपनी प्रजा को बोट का अधिकार भी नहीं दिया था, लेकिन जब हमारे हाथ में राज्य आया, तो हम ने सब को बोट का अधिकार दे दिया ।

गोग्रा ४५० वरसों से हम से विछड़ा हुग्रा था। उस को सरकार ने ग्रपने हाथ में लिया ग्रीर देश के साथ मिलाया।

एक माननीय सदस्यः पंद्रह बरस के बाद ।

श्री विभूति मिश्रः इस के प्रलावा उस जमाने में जो सब से बड़ा देशी राज्य था ——हैदराबाद, उस को चन्द घंटों में हमारी सरकार ने लिया। ये हमारे काम हैं। मान-नीय सदस्य हमारे कामों को गिनना चाहते हैं।

श्री सुरेन्द्रनाय विवेदी (केन्द्रपाड़ा) : चीन ने हमारी भूमि पर ग्रिधिकार किया, माननीय सदस्य यह भी बतायें ।

श्री विभूति मिश्र : देश की स्वतंत्रता के लिये जब हम लोग जेलखाने जाते थे, उस समय विरोधी दल के ग्रधिकतर लोगों ने कुछ नहीं किया ।

श्री महीड़ा: राजाग्रों ने देश को ग्रपने राज्य समर्पित किये।

श्री विभूति मिश्र : क्या उन के जमाने में अंग्रेज यहां से हटे ? उस वक्त बहुत से लोग अंग्रेजों की खुशामद किया करते थे।

हर क्षेत्र में ग्रौर हर तरफ़ हमारे देश का उत्थान हुआ है। दस बरस के समय में हिन्दुस्तान में खेती, मड़कों, स्कूलों, ग्रस्पताल, हर एक महकमे में तरक्की हुई है। मेरे जिले चम्पारन में २५० पक्की सड़कें बनी है, जबकि पहले वहां पर पक्की सड़क भी नहीं थी। विरोधी माननीय सदस्य इन कामों को देखते नहीं हैं।

मैं प्रधान मंत्री जी से यह कहना चाहता हुं कि हमारी सरकार शिड्युल्ड कास्टस श्रौर शिड्युल्ड ट्राइब्ज के ग़रीब विद्यार्थियों को छात्र-वृत्तियां देती है। मैं इसके मुग्राफ़िक हं। लेकिन मेरी प्रार्थना है कि कुछ ऐसी जातियां भी हैं, जिन में ग़रीब विद्यार्थी हैं स्रौर जो इस से छट जाती हैं। उन गरीब विद्यार्थियों को भी ग्राप छात्रवृत्तियां दें। कहा जाता है कि विद्यार्थियों को हम मेरिट छात्रवृत्ति देंगे । लेकिन जो गरीब न्नादमी है, उस के पास पैसा नहीं है कि **व**ह खाना खा सके, उस के पास रहने के लिए घर नहीं है स्रीर उस का जो लड़का है जो विद्यार्थी है, वह किस तरह से पढ सकता है भ्रौर इस काम के लिये उस के पास पैसा कहां से भ्रायेगा । घनी श्रादिमयों के बच्चों को तो ट्यूशन मिल जाती है, वे ट्युशन

[धी विमृति मिश्र]

लगा लेते हैं प्रौर उन को सरकार की तरफ से कई प्रकार की सहलियतें दे दी जाती हैं, मगर जो गरीब विद्यार्थी हैं, उन को कोई सहलियत नहीं है । मैं चाहता हूं कि खो जातियां छट गई हैं, उन जातियों के गरीब विद्यार्थियों को भी ग्राप की बरफ से छात्रवृत्तियां देने का प्रबन्ध हो ताकि वे भ्रापनी पढ़ाई जारी रख सकें।

बिहार में जमीन पर सीलिंग लगी है। बहां पर सीलिंग के प्रलावा लैंबी भी नगाई गई है। एक एकड से ऊपर की जमीन पर लेवी लगाई गई है। मैं चाहता हं कि सरकार के जो बड़े मुलाजिम हैं, बड़े बड़े श्रफसर हैं, जिन को मोटी मोटी तनस्वाहें मिलती हैं, उन की तनस्वाहों में भी कमी की जाय । भ्राप की तरफ से कहा जा सकता है कि भ्राप गरीबी का बटवारा नहीं करते हैं। मगर मैं सदन में कहना चाहता हूं कि गरीबी का भी बटवारा होता है ग्रौर जब ऐसा होता है तो भ्रादमी में उत्साह पैदा होता है। महात्मा जी जब जेल जाते थे हमारे प्रधान मंत्री जी जब जेल जाते थे. तो हम लोग भी जेल जाते थे भ्रीर जेल जाने का हमें उत्साह होता था । महात्मा गांधी तकलीफ से रहते थे तो हमें भी तकलीफ सहने की इच्छा होती थी। इसलिये इस बात की ग्रावश्यकता है कि गरीबी का भी बटवारा हो । बिहार में ग्राप ने परमानेंट सैटलमेंट को हटाया, दायमी बन्दोबस्त को हटाया । ग्रब जो बड़े बड़े म्रोहदेदार हैं, उन भी तनस्वाहों में भी ग्राप को जरूर कमी करनी चाहिये। ग्रगर ग्राप ऐसा नहीं करते हैं तो यह मुनासिब बात नहीं होगी।

चुनाव के दिनों में और वैसे भी मैं ने देखा है कि बेकारी हमारे देश में बहुत ज्यादा फैली हुई है और यह एक जबदंस्त समस्या बन गई है। इस को हल करना बहुत जरूरी है। हमारे ढेवर भाई ने अपनी स्पीच में

कहा है कि एक करोड़ बीस लाख प्रादिमयों को हम ने काम दिया है। यह सही है। लेकिन इतने से ही काम नहीं चल सकता है। मैं चाहता हूं कि हमारी सरकार इस पर विचार करे कि बेकारी की समस्या को कैसे हल किया जा सकता है भौर इस को जल्दी से जल्दी हल करने की कोशिश करे।

एक भाई ने कहा कि चुनावों के दौरान में कांग्रेस ने बड़ी गड़बड़ियां की हैं। हमारे देश में एक चुनाव हुन्रा, दूसरा हुन्ना स्रौर तीसरा हम्रा । इतना बड़ा चुनाव सारी दनिया में कहीं शायद ही हुन्ना होगा । जो सरकारी कर्मचारी इस काम में लगे, उन्हों ने जिस ईमानदारी, जिस तत्परता श्रीर जिस म्स्तैदी से काम किया, उस की जितनी तारीफ की जाय थोड़ी है। उन की तारीफ किये बगैर मैं नहीं रह सकता हं। चाहे वे स्टेट गवर्नमैंट्स के कर्मचारी हो या सैंट्रल गवर्नमैंट के हों, सभी ने इस चुनाव में कार्य-क्षमता दिखाई है, ईमानदारी दिखाई है और इतनी तत्परता स्रौर मस्तैदी के साथ इस काम को किया है कि कोई हदोहिसाब ही नहीं ।

हमारे विरोधी भाई हम पर जात-पात को भड़काने का इल्जाम लगाते हैं। साम्प्रदायिकता को हटाने के लिए ही गणेश शंकर विद्यार्थी का खून कानपुर में हुआ और मोहन दास कमंचन्द गांधी जो एक महात्मा थे उन का खून इसी दिल्ली नगर में हुआ।

श्री रामसेवक यादव : खून पर पानी बहा दिया ग्राप ने, यही तो ग्रफ्सोस की बात है।

भी विभूति मिश्रः बैठ जाइये साहब, मेरी बात तो सुन लीजिये।

हम जो कांग्रेसजन हैं, वे जातीय म्रथवा साम्प्रदायिक म्राघार पर नहीं सोचते हैं। यह बीमारी कैसे आती है, यह मैं आप को बतलाना चाहता हुं। हमारे जो विरोधी माई हैं, उन की तरफ से इस बीमारी को लाया जाता है । हिन्दू महासभा, जनसंघ, राम-राज्य परिषद इत्यादि जितनी पार्टिया हैं, इन सब ने मिल कर के शुरू से ही जब से कांग्रेस ने जातीयता ग्रीर साम्प्रदायिकता के खिलाफ लड़ाई शुरू की है, उस के खिलाफ जातीयता का प्रचार किया है। भ्राप हमारा इतिहास देखें ग्रीर इन का इतिहास देखें तो श्राप को पता चल जायेगा कि कौन जातीयता का समर्थक रहा है। मैं कहना चाहता हूं कि साम्प्रदायिकता के जहर के खिलाफ लड़ते हुए कांग्रेस के बड़े से बड़े नेता ने अपनी कुर्कानी दी है और सभी कांग्रेसजनों ने कहा है कि जातीयता या साम्प्रदायिकता की भावना का भारत में से समुल नाश होना चाहिये। स्राप बतायें कि जिस संस्था की सारी जिन्दगी इन ब्राइयों के खिलाफ मोर्चा लेने में गजर गई, वह इन को प्रश्रय दे सकती है। मुझे इस कांग्रेस संगठन की सेवा करते ४२ वर्ष हो गये हैं। क्या हम लोगों के दिमागों में कभी भी इस तरह की चीजें आ सकती हैं। मैं ने जब चुनाव लड़ा तो मेरे खिलाफ एक स्वतंत्र पार्टी का उम्मीदवार था, एक प्रजा समाजवादी था, ग्रौर एक इंडिपेंडेंट था । मैंने इन तोनों को देखा है। सारा रिकार्ड मीजुद है। किस-किस उम्मीदवार ने किस-किस जाति के वोट किस किस गांव में पाये हैं, इस को स्राप स्रच्छी तरह से उस रिकार्ड से जान सकते हैं। ग्राप साम्प्रदायिकता श्रथवा जातीयता का इल्जाम कांग्रेस के खिलाफ कभी नहीं लगा सकते हैं।

हमारे त्रिवेदी जी यहां नहीं हैं ग्रीर अगर वह मही होते तो मैं उन को बताता कि वह अपनी कॅस्टिट्युएंसी में चल कर देखें कि किस-किस गांव में किस-किस जाति वालों ने किस-किस उम्मीदवार के हक में वोट डाला है।

हमारे एक भाई कह रहे थे कि सारे साउथ में कुछ नहीं हुन्ना है। मैं बदिकस्मती से नार्थ का रहने वाला हुं। लेकिन जब मैं रामेक्वरम् जाता हुं महादेव के दर्शन करने के लिये तो कभी भी मेरे दिमाग में यह बात नहीं श्राती है कि मैं नार्थ का हं। उड़ीसा में जगन्नाथपूरी में जब कभी मैं जाता हुंती कभी भी मेरे दिमाग में नहीं द्याता है कि मैं पश्चिमी दिशा से आया हं या और कहीं और से धाया हं। हमें चाहिये कि नार्थ, साउथ, बैस्ट ग्रीर ईस्ट सब को भ्रपना मानें। नार्थ, ईस्ट, वैस्ट या साउथ का झगडा एक पोलिटिकल स्टंट है । इसी पोलिटिकल स्टंट की वजह से हिन्द्स्तान का बटवारा हुन्ना भौर भ्रव फिर ऐसे ही भ्रादमी पोलिटिकल स्टंट खाडा कर के देश का बटवारा करना चाहते हैं। मैं कहना चाहता हूं कि इस देश में ग्रगर डैमोक्रेसी को चलना है ग्रौर योजना को चलाना है तो नाथ, ईस्ट, वैस्ट या साउथ का जो झगड़ा है वह बेकार का है धीर देश को डिसइन्टैग्रेट करने के लिए इस को खडा किया गया है । मैं बतलाना चाहता ह कि ये जो झगडे हैं, प्रान्तीयता का झगडा, भाषा का झगडा, जातीयता का झगडा, इन को गरीब श्रादमी नहीं फलाते हैं बल्कि जो पालिटीशियंज हैं, जो राजनीतिज्ञ हैं, वे ही फैलाते हैं। इन झगडों की जड में पालि-टीशियंज ही हैं। किसी को अगर असेम्बली में जगह नहीं मिली, किसी को पालियामेंट में अगर जगह नहीं मिली और अगर किसी को टिकट मिला भी तो वह हार गया, तो हारने के बाद उसके दिमाग में यह बात भाती प्रान्तीयता का झगड़ा, भाषा कर झगडा इत्यादि झगडों को खडा कर दिया जाए । कांग्रेसमैन कोई नहीं इनको फैलाता है। काग्रेस के पास पूंजी है। कांग्रेस १८८५ में रनापित हुई थी ग्रीर ग्राज १९६२ है। यह जो पीरियड है, इस पीरियड में कांग्रेस ने देश की श्राजादी के लिए श्रनेक कुर्बानियां की हैं। उसके पास पूंजी है जिसके सहारे वह चल सकती है। लेकिन जो दूसरी पार्टियां

[श्रो विभूति मिश्र]

हैं वे चार दिन चलती हैं और कई तो चार दिन भी नहीं चल पाती हैं, पहले ही टूट जाती हैं, श्रापस में लड़ाई शुरू हो जाती है। जब ऐसा होता है तो वे सोचते हैं कि इसके सिवा कोई उपाय नहीं है कि भाषा के, प्रान्त के झाई खड़े किये जायें।

मैं प्रधान मंत्री जी से बड़े ग्रदब से कहना चाहता हूं कि ये जो भाषा, प्रान्त इत्यादि के झगड़े खड़े करते हैं, उन पालिटिशियंज़ के खिलाफ वे सक्त कार्रवाई करें, शिक्त के साथ उनसे पेश ग्रायें। राजकाज के मामले ढिलाई वरतने से नहीं चलते हैं। यह ठीक है कि डैमोक्रेसी में सभी को रिप्रिजेटेशन मिलना चाहिये, मभी की बात सुनी जानी चाहिये। लेकिन साथ ही साथ जब कार्रवाई करने का वक्त ग्राए तो मजबूती के साथ कार्रवाई होनी चाहिये तािक देश ग्रीर जनता का हिस सिद्ध हों सके।

एक भाई ने कहा कि खेती में जो कुछ हुआ है वह सरकार की वजह से नहीं हुआ है। उनकी यह स्पीच मेरे पास है। अगर खेती की उपज बढ़ जाए तो यह कहा जाए कि यह सरकार की वजह से नहीं हुआ है और अगर वह नहीं बढ़ती है तो कहा जाए कि सरकार कुछ नहीं करती है, तो यह एक ऐसी स्थिति है कि जिस में हमारी जान किसी तर से भी नहीं बच सकती है। गांव में आप जायें वहां पर खाद बांटा गया है, बीज बांटा गया है, रुपया कर्ज के तौर पर दिया गया है, पानी का इंतजाम किया गया है यह सब कहां से हुआ है और किस ने इस सब को किया है यह भी आपको देखना चाहिये।

ग्रब मैं पंचायतों के बारे में कुछ कहना चाहता हूं। सब चीजों का मूल पंचायत है भौर पंचायतों की हम लोगों को स्थापना करनी चाहिये भौर इनको मजबूत करना चाहिये। ग्राज पंचायतों के जरिये कितने ही काम हो रहे हैं। एक भगई ने कहा कि पंचायतों के जरिये काम नहीं होते हैं। मैं उनको बतलाना चाहता हूं कि बिहार में मालगुजारी वसूल करने का काम पंचायतों के जरिये होता है। यह उनका जिम्मा है ग्रौर उनको साढे बारह प्रतिशत कमिशन के तौर पर मिलता है जो कि सरकार देती है। यदि इस काम को पूरा कर लिया जाता है तो साढ़े बारह प्रतिशत सरकार ग्रौर देती है । इसका मतलब यह हुन्रा कि सौ रुपये में पच्चीस रुपये गांव की पंचायत को सरकार देगी । मैंने देखा है कि इस काम को वह बड़ी भ्रच्छी तरह से कर रही है भ्रीर माल गुजारी वसूल करने का काम श्रच्छे ढंग से चल रहा है। यह जो कलेक्शन का काम यह बड़ी ग्रच्छी तरह से वहां हो रहा है। वित्त मंत्री जी यहां नहीं हैं। मैं उन से कहना चाहता हूं कि हमारी सरकार के खर्च के ऊपर भ्राप ध्यान रखें। खर्चा हो भ्रौर श्रावश्यकता के श्रनुसार हो, लेकिन मैं यह कहुंगा कि स्राप की सरकार में कही-कहीं जो बेकार का खर्चा होता है उस को रोकने के लिये पूरा इन्ताजाम कीजिये । मेरा ग्रपना रूयाल है कि सब कड़ाई के बावज़द भी हाल ही में एक डिवीजन कायम किया गया है कि वह देखे कि कौन जगह बेकार है स्रौर कौन म्रादमी बेकार रहता है। इस पर वह नियंत्रण रक्खें कि हमारे पैसे का हिसाब-किताब अच्छी तरह से होना चाहिये।

में भ्रपने राष्ट्रपति जी को धन्यवाद देता हूं कि उनके साथ हम लोगों का बहुत श्रच्छा तान्लुक रहा है। राष्ट्रपति जी ने जिस तरह से रचनात्मक काम किया है उस तरह से वे भ्रागे भी करेंगे। भगवान उन्हें स्वस्थ भ्रौर दीर्घजीवी करे।

Shri P. K. Deo: Mr. Deputy-Speaker, Sir, I take this opportunity to pay my loyal tributes and respect-

ful regards to Dr. Rajendra Prasad, our outgoing President. He filled that post with dignity and with humility which is the traditional custom this country. Now he is down from the pedestal of that exalted position, we all expect that being an ordinary citizen in this country, his responsibility and his duty to the nation will be enhanced a manifold way. We expect that with his rich experience of the administration of the country and with his integrity he will give a lead to this country and to its people as predecessor, respected Rujagopalachari is doing and will follow his footsteps. (Interruption).

An Hon. Member: What do you suggest?

Shri Thimmaiah (Kolar): You are suggesting his joining the Swatantra party?

Shri P. K. Deo: I would be falling in my duty if I do not point out the various lapses and the lacunae found in the President's Address. It is not the President's personal Address. It is the projection of the policy and programme of the Government. So, when I criticise the Address, I criticise the Government.

At the outset, I beg to state most painfully that the Address has been conspicuously silent regarding our neighbours, that is, regarding China and Pakistan, even though every day the wave of tension has been on the increase. Even though the nerves are highly strung on both sides, there has been no mention of this in the President's Address.

This Lok Sabha is the outcome of the Third General Elections. We expected a new approach and a new outlook on this burning problem. Twelve thousand square miles of Indian territory is still under Chinese occupation. Every day when we come to the House we find some fresh cartographic aggression has been made by China.

An Hon. Member: Not only cartographic aggression but also physical aggression.

Shri P. K. Deo: It is followed by physical occupation and further inroads into our territory and the building up of new Chinese checkposts.

Sir, this morning we were surprised to learn that similar tactics are being employed by Pakistan. A map is reported to have been distributed in this country claiming portions of India as Pakistan territory. All this taking place due to the weak-kneed policy, weak-kneed foreign policy of Government, So far as our foreign policy of the Government is concerned, the President has only mentioned India's election to the Disarmament Committee of 13 nations.

It is a good thing that India has been elected to that committee. We fully appreciate the effort that India has been making towards that end. But, at the same time, we find that in the name of disarmament, the pace of arms race and the pace of production of various nuclear war-heads and inter-continental ballistic missiles and other various deadly weapons is on the increase.

Even though we are jubilant over the achievement of science in conquering space and over the consmonauts orbiting this earth, we find that man's inventive power has not kept pace with the pace of production of these various instruments of mass destruction. We feel that something definite should be done in this regard.

That day I was absent when Shri Hiren Mukerjee referred to the nuclear explosion by the United States of America. The United States of America has been exploding nuclear weapons on the pretext of testing. The other day the USSR was exploding a series of these nuclear weapons and by that contaminating our atmosphere and increasing the radio-active hazards in this country due to its proximity. I say Shri Hiren Mukerjee should have passed the same remark against the nuclear explosion taking place in the Soviet Union.

Now, coming to the home front, I am sorry to say that in spite of the

[Shri P. K. Deo]

persistent attempts made by discussions in this House during the last debate on the President's Address to appoint a high-power committee to probe into the various irregularities and illegalities committed by the party in power and by the Government in conducting the last General Elections, everything has fallen on deaf ears. (Interruption).

Motion

It would not be out of place if mention here certain instances from my own experience in my own State. The way the official power and money power have been used to further the election prospects of the candicates of the party in power makes the entire election a big scandal. The whole administrative machinery which has been very well greased has been geared up to further the election prospects of the Congress candidates. Shamelessly, licencees, purchasing agents, birl leaf merchants and the various licence holders went about carrying packets of money in orderto purchase votes (Interruption). They resorted to all sorts of tricks; they tried promises, temptations and donations. Various clubs, schools and recreation centres were given aid during electioneering period. Recognition of private schools which has been pending since so many years was freely given.

16 hrs.

In my own constituency, there was a foundation-stone laying ceremony which took place at midnight. They say that when Ministers toured for election purposes they never toured as Ministers. But they had a retinue of the Government officers following them carrying out their instructions to cajole the voters so that the election prospect of their candidates could be improved. In spite of these handicaps it is most gratifying that in its infancy the Swatantra Party has been returned to this House as the second largest political force in

this country having bagged more than 200 assembly seats and 26 Lok Sabha seats. Referring to the success of the Swatantra Party in the last election, Professor Mukerjee has spoken that it was a victory of the rightist reactionaries. To the students of political science these words rightists and leftists are relative terms; they have been so used as to lose all their meanings. If the communists who advocate regimented life, who want to curb all individuality, who advocate statism and one party rule could be called progressive, then I have to search some other dictionary to find a adjective for them. The Swatantra Party has been advocating all the time for the individual liberty and for individual initiative and for the preservation of the Fundamental Rights guaranteed under the Constitution. I do not think there could be any other more progressive party in this country than the Swatantra Party... (Inerruptions.) The rajas and maharajas have become a thing of the past. Feudalism of the old order has been buried and in its place we have found a new feudalism. It has been raising its ugly and that is the State feudalism and party feudalism. We have seen that to perpetuate the party in power favourities are being patronised and the licence permit-quota raj has been perpetuated so that in times of need thy can supply funds to the party in power. If this is not feudalism, I do not know what feudalism is Just before the elections, the Prime Minister called a meeting for national integration. They prescribed a code of conduct for the election. But during the election we found that it was thrown to the winds. All sorts dirty tricks and unsocial things and undemocratic methods had been used to bring the Congress back to power anyhow. It is our misfortune today that a minority is the Government with a deceptive majority. A party which has been rejected by 55 per cent of voters of this country, a party which has been returned in a reduced strength has no business to call itself as a mojority party.

on Address by the

President

Shri D. C. Sharma (Gurdaspur): What is the percentage of votes polled by your party in Orissa elections?

Shri P. K. Deo: The way money was distributed in the election could be corroborated by a statement of the Orissa Chief Minister. I am thankful to Prof. Sharma for having reminded me of the Orissa elections. This prescription of limit of election expenses is just a farce. Immediately after the general elections the Chief Minister of my State comes out with a Press statement that to contest 19 Lok Sabha seats the Congress Party there had to spend Rs. 12 lakhs, I speak with all the authority and I want to see if anyone in the Treasury Benches challenges that statement. We believe that it is much more than Rs. 12 lakhs. But taking it for granted that it was the amount spent by the Congress Party, the individual Congress candidates must have been spending some thing from their own resources.

Shri Jaganatha Rao (Nowrangpur): How much did you spend?

Shri P. K. Deo: In these circumstances the prescription of Rs. 25,000 as the limit for election expenditure for a Lok Sabha candidate is absolutely meaningless and the election is a hoax. If elections are conducted this way, I am afraid it will be a death-knell to democracy in this country. We have seen that in the whole of Asia democracy is in a melting pot. We have seen the graveyard of democracy in Burma. We have seen the same state of affairs in Nepal. In Pakistan a military dictator is still going strong In these circumstances the only saviour of democracy is this country and if things go on in this way I am afraid this country will turn into a totalitarian State. methods which Hitler, Mussoloni and Chiang Kei Shek used to crush the opposition are being repeated in this country. I cannot understand why there should be an allergy to Opposition. Opposition is the most important element for the successful functioning of democracy.

Shri Raghunath Singh (Varanasi): Hitler was a dictator. Nobody is a dictator here.

Shri P. K. Deo: I am not going to give way. The President in his address on page 6 refers in a most optimistic way to the basis norms and procedures adopted from the British Parliament. But in British Parliament Her Majesty's Opposition receives some amount of respect like the Treasury Bench. I am afraid here the Treasury Benches are so much allergic to the Opposition that instead of listening to our good advice-they should understand that we are their real friendsthey want to harass us and crush us. If things go on in this way, I am afraid, God forbid, very soon the story of Chiang may be repeated. Let not Andamans be the Formosa of India to give shelter to this Government.

Mr. Deputy-Speaker: It is time; he has taken twenty minutes.

Shri P. K. Deo: There are many more points.

Mr. Deputy-Speaker: Every Member has got so many points.

Shri P. K. Deo: Then, I have concluded.

Shri A. S. Alva (Mangalore): Mr. Deputy-Speaker, Sir, I beg to support the Motion of Thanks. In the President's Address, various items of achievement by the Congress and the programme of work which has to be completed in the Third Five Year Plan have been envisaged and enumerated. First of all, there is reference to Panchayati Raj—how it has been extended from eight States to four more States. It is the genius of our country where the disputes and all matters connected with the villages have to be settled by the panchayats themselves.

Then several schemes are afoot, namely, schemes for the establishment of many industries; schemes for unemployment relief have also been drawn up in the Third Five Year Plan. Then, it is said that we have made

[Shri A. S. Alva].

very great progress in the agricultural field also. The industrial production of the country is very satisfactory. Several amendments to many Acts are also envisaged so as to better condition of labour. I may mention the Minimum Wages (Amendment) the Payment of Wages (Amendment) Bill, the Employees' Provident Fund (Amendment) Bill and the Employees' State Insurance (Amendment) Bill, all of which will go to show that in the Third Five Year Plan, the condition of labour will be greatly improved and the Swaraj which we have achieved is not only political but also economic, where the poor people also are made to feel the benefits of the Independence which we have achieved.

Motion

16:11 hrs.

[SHRI SURENDRANATH DWIVEDY in the Chair]

As far as our Constitution is concerned, the position of the President is very unique. It is not only what is written in the Constitution but also what is unwritten is important. As a matter of fact, the way in which our President has behaved during the last 12 years will make his position very unique and it will also be a model set for his successor.

The, it has been mentioned from the other side that the achievements of the Congress Government have fallen short of the ideals which they have prescribed for themselves. It is true to a certain extent. After all, when we set before ourselves certain ideals, it is not possible to achieve all the things which we envisaged. At the same time, a very earnest effort has been made, and the Government is going in the right direction. This has been fully reffected by the recent elections where the electorate has given its clear verdict.

Just now, it was said that this Government has no right to continue because it does not get the support of the majority of the electorate but only

45 per cent. May I ask, which is the other party that has got more support than the Congress and is prepared to form the Government? In the elections we have seen how the opposite parties, the different parties, in their anxiety to defeat the Congress, have given the go bye to all their objectives, given the go-bye to all their principles and how they have combined themselves each one forgetting the party principles. This is a thing which has not escaped the attention of the electorate.

on Address by the

President

As a matter of fact, the last speaker who spoke on behalf of the Swatantra party re ferred to certain malpractices. In my own constituency, I have seen how the Swatantra Party and the Communist Party had combined to see that the Congress candidates were defeated if possible. This only shows that they have no definite programme. In fact, if any party with any right principles wants to defeat the Government, combination with all other parties different ideologies is not the way to do it. It is clear that the achievements and also the programme of work envisaged for the future in the President's Address have been fully endorsed by the electorate.

After the elections are over, it is easily said that the Congress has used all the influence and a highpower committee must be formed to go into these matters. If in any constituency there has been any malpractice or any corrupt practice or any election offence was committed, then it is a matter for the individuals to take up the matter by way of election petitions and get the matter thrashed out. Then argument will be that it is not possible to get evidence. In that case, it can be easily said that a lot of corrupt practice has been indulged in, without any basis. My submission is this. After all, it may be that in the elections people might have transgressed to some extent. But that will be true not only of the Congress but of other parties also. There is no use blaming anyone party and saying that it has used persons who have got licences, has used officers and thus unnecessarily putting the blame on the officials.

Then again it is said there is a lot of corruption in this Government. This is also exaggerating the thing in a big way. After all, it is out natural that there will be corruption in any Government department. But it is being reduced now, and the Government is taking every step to see that corruption is not on the increase but that it goes down. So, I submit that the Opposition parties must take things as they are and take their defeat with grace. After all, the electorate has sent the Congress to power and I submit that everything said in the has to be commended.

With these few words, I support the Motion of Thanks.

Shri Hem Barua (Gauhati): Chairman, Sir, the President's Address to Parliament, I am afraid, is an essay in despair, an essay that does not give glimpse into the dynamism of a nation trying to consolidate its freedom with an urge and an impulse of its own. Except for an emotional flash in the President's farewell message to Members of Parliament which naturally enough strikes chords of deep responses in our hearts, there is nothing inspiring or ennobling in the Address. All said and done, this is a sterile document.

There is no mention in the Address, not even a passing reference, to the different problems that confront nation today, internal and external. and the ways and methods that the Government propose to adopt to comfront them. What about the border problem? I do not want to create any danger psychosis, but if the border problems are allowed to deteriorate further, I am afraid they will undermine and engulf the nation in a catastrophe. Is there any mention of these border problems in the Address? If the situation is allowed to drift in the spirit of Hitchcock's song-I love that song-it will be thus:

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"Kes' serra, serra, whatever will be will be, The future is not for us to see."

This is the spirit in which the situation is allowed to drift.

What about Pakistan? Pakistan has posed a challenge at us and the problem seems to be a never-ending problem. The vivisection of India was born in sin and the cess-pool of hatred and bitterness in which Pakistan was born trains into widening circles and it still continues to disturb our mind.

What about Kashmir? The Kashmir problem is a dagger thrust at us and it has cost us much inprestige and finances. The dispute at present is before the Security Council, and it is being debated there.

What are the purposes of Pakistan referring this to the Security Council? I would say that Pakistan committed aggression on a part of India territory. This has been fortified by the resolutions in the U.N. Here is an aggressor and this aggressor has all of a sudden turned into aggrieved petitioner.

Pakistan has two ostensible reasons for doing this. One is to achieve world publicity and to test international friendships. The other is to save face with the people in Pakistan whom generations of Pakistan leaders have fed with false promises and pledges of liberating Kashmir Liberating Kashmir from whom? From freedom into slavery?

While the canal waters dispute was amicably settled, there was a feeling all over this country that this was a happy augury, initiating friendship and goodwill between these two great nations. That was not unhappily so. When our Prime Minister visited Karachi in connection with the canal waters treaty, he was given a massive ovation at Karachi. But not even two days passed, when General Ayub Khan made a statement in Rawalpindi, a statement that showed Pakistan red in

[Shri Hem Barua]

tooth and claw against India. It is good that some friends of Pakistan in the United States, including Mr. Kennedy, have advised Pakistan to explore the possibilities of bilateral standing. I hope and trust that Pakistan would listen to this good advice given by her American friends.

Motion

What about the UN? Will the UN be able to produce any results except giving Shri Krishna Menon, if he so chooses, an opportunity to spin words for another 71 hours? Except that, would it solve any problem? I do not want to undermine people's faith in the UN, but I very often feel here is a world organisation that has failed to solve any of the problems of the world. This United Nations been ably described by Mr. Eisenhower as United Stations. Different nations meet there as on a Railway platform and discuss things. Discussions should be there, but these discussions ultimately degenerate into inconclusive anticlimax and evaporate. That has been the fate of all discussions on this platform.

I always feel that a nation's foreign policy is the nation's bed rock of strength. But have we been able to create an impression among foreign countries that we are strong people? We have friends no doubt, but these are the friends who are responsible for preaching canards against India, who propagate abroad that India is indulging in massive military build-up. An increase of a few crores in the interim budget does not justify such a conclusion. Because of our inept policies, an impression has grown in Pakistan to the effect that we are a weak people and the result of this is the unilateral decision on the part of Pakistan to commission the Karnafuli dam.

In 1958, Pakistan admitted that the Karnafuli dam, when commissioned. would submerge a portion of Indian territory in the Mizo Hills District in Assam. But now Pakistan that admission and says that no Indian territory would be submerged except what is normally submerged. Here are a group of people who do not know that the river passes through a hilly tract and never in the history of mankind was any land ever submerged in this area. But that is their argument.

on Address by the

President

What about the area to be inundated? The Prime Minister said the other day that it would be in the neighbourhood of 121 square miles. But I would say by a modest computation that it would not be less than a 100 square What about compensation? That matter is left hanging. Are we to understand that compensation is also to be submerged in flood water? Then, Pakistan has decided to raise the dam by another 13 feet. Naturally Pakistan should have presented a copy of the project report to us, but Pakistan has refused to do it. I do not believe in mutual recriminations

There is another problem. Once this portion of Indian territory is submerged, it will be difficult to demarcate the boundary between Pakistan and India. That portion of Indo-Pakistan border is yet to be demarcated. I do not want to indulge in mutual recriminations, because I know that in mutual recriminations lie the seeds of mutual destruction.

May I submit that on the 15th August, 1947, our Prime Minister, stood on the ramparts of the Red Fort in Delhi, a prince among men, the Flag and inherited a map of India from the British, Is that the map that we have today? Is it not a fact that that map has gone down in size and dimensions?

There is the problem of Chinese agagression. We have lost Berubari to Pakistan. 14,000 square miles of Indian territory are under forcible physical occupation of China. I would like to say that the Government that fails to guarantee or assure the territorial integrity of the country forfeits its moral right to function in the interests of the nation. I can tell you that the verdict of history would be stern and posterity will not excuse this Government for its indifference and its incapacities. Our calous indifference to the cartographic aggression committed on our territory by China served as a spring-board for physical aggression on the part of China.

What about the report of the two official teams? When the report published, a report that conclusively established India's case, it raised high hopes in our mind and our Prime Minister rightly expected a change of heart in the Chinese. But what about the change of heart? China is throwing allegations against India, allegations of our aircraft violating air Chinese space-reconnaissance flight, and harassment flights, they say, These are all preposterous allegations no doubt, but the allegations are there. In Ladakh, China is slowly and steadily penetrating into our area, with a military post here and a military post When this comes to our knowledge and when it is pointed out to the Prime Minister, the Prime Minister has a very convenient argument to offer. He says, it is a huge frontier and it cannot be defended. I want to ask, what is a huge frontier? Ladakh is not a huge frontier. If you cannot protect or defend a part of the frontier where actual physical aggression is committed, that Government have the right to exist.

He said on one occasion that what happens is that the patrols do not meet. Patrols may not meet, but there are vulnerable points on the frontier are vulnerable points on the frontier. Why not defend those vulnerable points in the frontier? I feel that the nation's attention is to be geared up towards the defence of the country. because I know that planning for defence means planning for strength.

I am sorry that there is no mention in the Address of the crying need of the hour—emotional integration. The Government started something, but it has failed to chalk out a programme for achieving emotional integration in

the country. What happens with this Government is that this Government starts a slogan, then reduces the slogan into a pamphlet and there the matter ends. This is an age of pamphlets. The aspirations of our people, divided as they are on regional and sectional basis, mainly linguistic and religious, are bound to be conflicting against the background of broad-based national ideals. Because of this inhecontradiction socio-economic movements suffer a set-back in our country. For India, if I may be permitted to say so objectively, nationalism is a new concept that grew under the aegis of the British. What British succeeded in achieving was a certain measure of political and administrative integration. But all this is meaningles, unless it is imbued with a will and opportunity to live subsist on the sap of emotional and cultural integration of India as a whole. But where is it? It is also a fact that underlying the diversity-that is India-which, I would say, is her beauty as well as her destiny, there is a fundamental unity in the basic culture. But, notwithstanding this every social group in India functions, more or less, in its own way and creates social problems and tensions. It happens that often the aspirations of one social group cut across the aspirations of another. That is why we find in India group-consciousness challenging national consciousness.

When the nation was engaged in the struggle for freedom, it is but natural that nationalism as an ideal loverpowered all sectional interests aspirations. But I do not to say that these sectional interests or aspirations were obliterated completely. They lay dormant under the blanket of wider and deeper interests and aspirations. With freedom, these sectional interests and aspirations which lay dormant under the blanket of deeper interests have come to the surface, and there is tension today

[Shri Hem Barua]

in our society. There is no mention about it in the President's Address.

Motion

Under foreign rule the people were frustrated, no doubt. But that frustration had a silver lining. It was sustained by the dynamism of a spirit directed towards achieving freedom for the country. But with freedom, when people discover that that dynamism of spirit has lost much of its rhythm and romance, naturally enough, that frustration becomes deeper in dimension. This is what has happened today in our country. And, what is there to sustain the people in this desert of frustration? Sir, there is nothing, and the Government have failed to chalk out a programme for achieving that.

Sir, I will conclude by saying like this. It is a fact that freedom nas opened the flood-gates of opportunities for us all. There is no doubt about it. But, then, it is also a fact that with freedom there has come about a competition. The people who were lying submerged under foreign rule are seized of a restless impulse to grow and develop and to come up. There is today in our country a competition in coming up. This competition, instead of being dammed into constructive channels of creative energies is being irrigated into conflicting tendencies and self-defeating tensions and the Government have failed to take a serious note of these conflicting tendencies. Often it happens that the party in power also gets swamped under the tidal wave of the social conflict.

Shri S. C. Jamir (Nominated-Naga Hills Tuensang Area): Mr. Chairman, Sir, I rise to express my thanks and gratitude to the President, Dr. Rajendra Prasad, for the Address that he delivered before both the Houses of Parliament.

While many of the hon. Members were excited at the results of third General Elections, I am not excited because I want to deal with the border problem with the utmost seriousness and sincerity. Many hon. Members have mentioned about the border trouble and the threat that we are facing today. As a nationalist 1 cannot remain quiet at a time when our country is being threatened due to Chinese aggression. Well, we are all aware of the fact that the destruction of the autonomy of Tibet and its conversion into a military province of China has really created a dangerous situation for the defence of our country as well as for the security of the border areas.

Sir, the growing military power of China and her aggressive design against India has really aggravated our problem of security especially in the North-Eastern frontier. Well, it is not only a matter of threat or menace, but China has committed aggression against our country and even now she is occupying a vast area of our territory. The same matter has been discussed in this House many a time, and the people of this country have shown their strong resentment against the aggression. Very often the Government have mentioned about the effective steps that were being taken to prevent the aggression as well as to vacate the area occupied by the Chinese.

It was revealed in this House the other day that there have been fresh instances of Chinese incursions into our territory. They had mentiontd very specifically that it is at a point six miles west of Sumdo in Ladakh. Well, in spite of the assurances that effective measures are being taken to prevent aggression, the very fact remains that the Chinese still continue to aggress and they continue to remain in our territory. I am rather confused whether it is due to effective measures or ineffective measures. I would

like to draw the attention of the Government to see into these matters very seriously, as otherwise the Chinese with her aggressive policy would try to intrude into our territory.

Apart from physical aggression, her influence in other parts of the neighbouring countries is gaining ground, whereas our diplomacy appears to be on the wane. We are all aware that our relationship with our neighbouring country is not quiet satisfactory. When we consider our relationship with Pakistan, I am quite sure that we do not have any good relationship with Pakistan. Though we desire to be friendly with Pakistan, her attitude is not friendly towards us. As long as the Kashmir issue is not settled, tension will continue and our relationship with Pakistan will remain strained. Again, her military build-up is definitely against India.

We cannot be complacent with the anti-India campaign that is carried on by Pak'stan within and outside. This is a serious matter that we have to look into

The other day the King of Nepal told the people of India that the construction of Lhasa-Kathmandu Road is surely Nepal's internal matter. Again he has stated that it has economic value which cannot be appreciated by people living outside Nepal, and that it had no defence importance. Well, probably he believes so. But we cannot be blind to the Chinese designs to isolate India and to push her interest south of the Himalayas at our expense. This is a very serious matter that we should consider.

Again, our border with Burma has never drawn the attention of the people of this country. We have been neglecting this border for a long t me. The strategic importance of Burma to the defence of India has been abundantly vindicated during the second world war. Well, at present we have very good relationship with Burma and

we hope that these friendly relations will continue to grow stronger and stronger. But one fact is that the Government of Burma has not been able to extend its control over all parts of the country, especially in the north east, in Kachin and Shan States. Again, since 1960, we have been hearing that the Naga hostiles have established their headquarters in Burma and we have been requesting the Government of Burma to take necessary action. But, so far, her efforts have not been successful. The other day it was revealed in the House that the Naga hostiles are operating from Burmese territory against our people, against our forces. That is only one aspect of the matter.

Another aspect is that the Chinese population in northern Burma, specially in the Kachin State, is on the increase. China under the umbreila of Panch Sheel and professing herself to be a big and beloved brother of Burma is gradually achieving her surreptitious design to w.n over the tribals of the northern Burma under its influence by preaching disloyalty to the Government of Burma.

I, therefore, feel that it would be beneficial for the Government of Burma as well as for the Government of India to coordinate their tribal policies in this region and to carry out joint operations against the insurgents in this area, who are at present operating from Burma-India border areas. The same thing occurred in 1919-20 when joint operations were carried out from Burma as well as India to suppress the Kuki tribes who inhabited parts of Manipur, Nagaland and Burma. The same process can be applied at the present time also.

When we know of these tensions and situations in the border areas, we feel that our border problem is not at all safe. The situation in the border area is deteriorating. The people of the border area are very agitative and discontented. So, we have to examine their problem very carefully and very

[Shri S. C. Jamir]

minutely. Even though these tribes inhabit the border areas, as they should be made to feel part and parcel of our people, it is our duty and our obligation to make them understand that they also belong to the family of the Indian Union.

Here I beg to mention something about the role which the tribal people played during the second world war. Well, many of the hon, Members of this House might not have been to any battle front and might not have given sufficient thought to the defence of this country. Some of them may think that in case of a war between two big nations the role of the tribal people may be very small or negligible. I should say here that during the second world war against the Japanese the tribal people inhabiting the border areas were the most useful agents of the allied forces. When the Japanese troops invaded the eastern frontier of India and over-ran the allied forces in Manipur and Naga Hills, the people of that area at first were overwhelmed at the speed of the Japanese occupation, but within month of the occupation the peoples of the Naga area decided to throw in their lot with the Allied forces. So, within a short time, every tree, every bush, every rivulet, every rock became the enemies of the Japanese forces. They became the eyes and ears of the allied forces. There was not a single locality or single place which was not known to the allied forces. The villagers established communication with the reconnaissance aircraft by means of cloth signals to locate and to point out the direction and movement of the Japanese forces. This is the role played by the local people of that area.

The question that I would like to ask is this: can we have the same cooperation, can we have the same loyal-cy that they have shown during the second world war, in case of India secoming embroiled in war with her nostile neighbours? Have we made

it certain that the tribal people would throw in their lot with the rest of the people of India in vacating the aggressors who dare to step into our territory? I am very doubtful.

Unless and until the people of the rest of India have real emotional integration with the people of the tribal areas, unless and until we make them feel that they are part and parcel of India, we shall not gain their loyalty. Again, so long as they are econom cally backward, so long as their social condition is low, they will not be able to walk side by side with the rest of the people of India. Therefore, it is absolutely necessary to improve their social standards and economic standards and enable them to walk with us side by side and to share the opportunities and facilities that are provided to other people in other parts of the country.

One word more and I will finish. I have mentioned in my last speech also that the people of the hill tribes, not only in Nagaland but in parts of Assam and Manipur also, are restive and their political aspirations are burning. Unless their aspirations are quenched through reasonable political settlement, this trouble will continue. So, I would like to appeal to the hon. Members and the Government to consider and see that a reasonable political settlement is brought about so that the burning political aspiration may quenched without giving any trouble to other parts of the country.

श्री प्रकाशबीर शास्त्री (बिजनौर) : सभापित जी, राष्ट्रपति जी के भाषण पर धन्यवाद के प्रस्ताव के सम्बन्ध में कुछ भी कहने के पूर्व माननीय राष्ट्रपति जी की सेवाग्रों के प्रति श्रीर उनके द्वारा स्थापित श्रादशं परम्पराश्रों के प्रति सम्मान प्रकट करना में श्रपना नैतिक कर्तव्य समझता हं।

माननीय राष्ट्रपति जी ने पिछले दस वर्ष की अविध में अपने परिश्रमी स्वभाव से और दूरदर्शी विचारों से जहां हमारे राष्ट्र का नेतृत्व किया है वहां सबसे बड़ी बात तो इस परम्परा का ग्रारम्भ कर उन्होंने किया है कि नियत समय पर अपने पद से मुक्त होने का स्वतः निर्णय करना और अपने वेतन के सम्बन्ध में जो सरकार से नियत है एक चतुर्थीश मात्र लेकर निर्वाह करना । इन अनुकरनीय श्रादशों से मेरा अपना विचार है कि उनके श्राने वाले उत्तराधिकार और साथ साथ हमारे मंत्रिमंडल के सदस्य भी उनसे कुछ शिक्षा ग्रहण कर सकेंगे।

दूसरी विशेष बात जो राष्ट्रीपति जी के भाषण पर मैं कहना चाहता हं वह निर्वाचन ग्रायोग के सम्बन्ध में है। ग्रभी हमारे देश में निर्वाचन सम्पन्न होकर चके हैं। इन निर्वाचनों में कुछ इस प्रकार की घटनायें देश के सामने श्राई हैं जिन की कि विस्तार से चर्चा करना इस समय प्रपेक्षित इसलिए भी न होगा क्यों कि उन में बहुत सी घटनात्रों के सम्बन्ध में कुछ पेटीशंस् श्रभी दायर हो चुके हैं। लेकिन फिर भी मोटी सी भाषा में मैं इस बात को युं कहना भावश्यक समझुंगा कि हमारे देश में प्रजातंत्र की जो भिति खड़ी की जाती है उसका बुनियादी पत्थर जहां से श्रारम्भ होता है, वह निर्वाचन भ्रायोग ही है। लेकिन मझे भय है निर्वाचन भ्रायोग कहीं धीरे भीरे शासन के हाथों का खिलीनामात्र बन करन रह जाय, ऐसी स्थिति कहीं भ्राकर पैदान हो जाय कि प्रजातांत्रिक प्रगाली जिसे देश के ग्रन्दर मूरिक्षत समझा जाता है, घोरे घीरे उससे जनताकी भ्रास्थाहटतो न चली जाय। इस बात को विशेष रूप से कहना की भ्रावश्यकता मझे युंभी प्रतीत हुई योंकि हमारी चार दीवारी के ग्रास पास प्रजातंत्र से ग्रास्था हटने का क्या परिणाम हम्रा है ? संभव है आपको जानकारी होगी कि अभि कुछ समय पवं दिल्ली से राज्य-सभा के लिए

एक सदस्य का निर्वाचन होना था स्रौर राज्य-सभा के सदस्य के निर्वाचन के मतदाता नगर निगम के सदस्य ही होते हैं । लेकिन क्योंकि उस समय तक नये नगर निगम के सदस्य जो चुने गये हैं उन के नाम गजेट नहीं हुए थे लिहाजा स्वाभाकि था कि जो पूरान नगर निगम के सदस्य थे वह उस के मतदाता होते ग्रीर उन पुरानों में वहत बड़ी संख्या इस प्रकार की थो जोकि कांग्रेस विरोधी थे । इसलिए उन्होंने निर्वाचन ग्रायोग से मिल कर उस चनाव को २० दिन के लिए आगे टलवाया ताकि नये सदस्यों के नाम गजेट हो जांय और उस के बाद उनके बारा राज्य-सभा के सदस्य का निर्वाचन हो। मैं समझाहं कि इस प्रकार ही ग्रागे चल कर निर्वाचन ग्रायोग प्रति इस प्रकार का अविश्वास उत्पन्न कर देंगी कि जनता में निर्वाचन ग्रायोग के प्रति कोई स्रास्या ही नहीं रह जायेगी । इसलिए मैं स्रावश्यक समझता हं कि राष्ट्रपति जी के म्रभिभाषण पर जब विचार हं। रहा है तुब ऐसे महत्वपूर्ण प्रश्न को उपेक्षान की जाय।

दूसरी बात जिसकी कि स्रोर मेरे एक माननीय मित्र ने संकेत भी दिया है उस सम्बन्ध में भी कहना मैं ग्रपना कर्त्तव्य समझता हं ग्रीर वह यह कि जिस समय हमारे संविधान का निर्माण हुम्रा था उस समय हम ने जहां श्रपने देश की ग्रोर बहुत सी परम्पराग्रों के सम्बन्ध में कि हमारा राष्ट्रीय गीत क्या हमारे राष्ट्र का ध्वज क्या होगा, हमने भ्रपनी राष्ट्र भाषा के सम्बन्ध में भी कुछ निश्चय किये थे ग्रौर वहत कुछ सोचने के पश्चात हम ने १५ वर्गकी अवधि इसके लिए निर्धारित की थो कि १५ वर्ष के पश्चात जहां श्राज ग्रंग्रेजी है वहां हिन्दी उसका ले लेगी। इस**में** व्यतीत होने ग्राये । उस १२ वर्ष की ग्रवधि में उस हिसाव से कितना हम आगे बढ़े हैं यदि सोचें तो हम को देख कर स्वयं ग्रपने ऊपर ही पश्चाताप होगा । ग्रभी कुछ, दे**र पूर्व मे**रे

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[श्री प्रकाशवीर शास्त्री]

एक साथी माननीय सदस्य जोकि मेरी बगल में बैठे हए थे ग्रीर द्रविड मनेत्र कडवम के प्रतिनिधि थे उन्होंने जहां हिन्दी के सम्बन्ध में भौर वहत सी बातें कहीं एक बात उन्होंने यह भी कही कि केन्द्र के लोग हिन्दी को दक्षिण के लोगों पर थोपना चाहते हैं । मैं समझता हुं कि जो इस प्रकार की भावनाएं देश में उभर रही हैं उसका बहत बडा दायित्व हमारी केन्द्रीय सरकार की शिथिल नीति कें ऊपर भी है जिस ने अपने लिए एक अवधि निर्धारित की थी लेकिन निर्वारित श्रवधि के लिए कोई कार्यक्रम निर्धारित नहीं किया था। इस महत्वपुणं प्रश्न को को इस तरीके से बराबर शिथिलता के साथ टाला जा रहा है। परिणाम यह है क्षेत्रीय भाषाएं राज्य भाषा के सम्बन्ध में श्रपने को उसका प्रतिदंदी गान कर सोचती हैं। हिन्दी की लड़ाई क्षेत्रीय भाषात्रीं नहीं है। तामिल, तेलग, कन्नाडा, मलयालम, बंगाली, ग्रासामी, जितनी भी भाषाएं सब स्थानों पर बोली जाती हैं. वे फलें फलें ग्रीर विकास करें। इस में किसी को कोई भ्रापति नहीं हो सकती । हिन्दी की उन्नति से तात्पर्य वो केवल यह है कि श्रंग्रेजी के समय में जिस स्थान पर म्रंप्रेजी थी उस स्थान पर हमने हिन्दीको लाना है। क्षेत्रीय भाषात्रों से उसका किसी प्रकार का कोई विरोध है ही नहीं। लेकिन जैसा कि मेरे एक मित्र ने कहा कि क्षेत्रीय भाषाग्रों को ग्रीर हिन्दी को लेकर जो ग्रांदोलन उत्पन्न करते हैं उन के पीछे एक राजनैतिक भावना भी निहित होती है। इसी बारे में एक अन्य बात जो मैं विशेष रूप से कहना चाहता हूं वह यह कि केन्द्रीय सरकार के गह मंत्रालय की स्रोर से प्रतिवर्ष कछ इस प्रकार की लिस्ट प्रकाशित होती है कि इस वर्ष केन्द्रीय सरकार के कर्म-चारियों में इतने हजार व्यक्तियों ने हिन्दी प्रशिक्षण योजनाम्रों के मन्तर्गत शिक्षा ग्रहण की है इस वर्ष उनकी संख्या लाखों में पहंच गया है लेकिन उसका व्यवहारिक रूप क्या है।

वह प्रशिक्षण तो प्राप्त कर लेते हैं परन्तु चिकि व्यवहारिक कार्य उसके लिए उनको भ्रवसर नहीं दिया जाता इसलिए वह धीरे धीरे उसको भलने लग जाते हैं। लोगों की यह शिकायत ठीक ही है केन्द्रीय सरकार की ग्रोर से ग्रभी तक हिन्दी को व्यवहारिक क्षेत्र में प्रोत्साहन नहीं दिया जा रहा है । मेरा ग्रपना निवेदन बड़ी नम्प्रता के साथ यह है कि जिन कर्मचारियों को ग्रापने व्यय करके हिन्दी में प्रशिक्षित किया है **धौर** जो उसमें काम करने के योग्य हो गये हैं उन को तो कम से कम हिन्दी को ब्यवहारिक रूप में प्रयोग करने का अवसर प्रदान करें।

दूसरी सब से बड़ी बात यह है कि स्नाप, केन्द्रीय सरकार को नामिल वालों के साथ तेलग वालों के साथ ग्रौर हिन्दी में व्यवहार करने में कठिनाई हो सकती है लेकिन हमारी केन्द्रीय सरकार को जो हिन्दी भाषा भाषी प्रान्त हैं उन के साथ हिन्दी में व्यवहार करने में क्या कठिनाई है ? कम से कम १२ वर्ष में हमे इतना तो आगे वढ जाना चाहिए था कि जितने हिन्दी भाषा भाषी प्रान्त हैं उन के साथ हमारे केन्द्र का जो पत्र व्यवहार होता है या दूसरे जो कार्य हैं वह हिन्दी में ग्रारम्भ हो जात लेकिन उन प्रान्तों के साथ भी हमारा हिन्दी में पत्र व्यवहार तक नहीं है। इसलिए स्वाभाविक रूप से यह प्रतीत होता है कि हमारे मस्तिष्क में वह पवित्रता जो कि संविधान में १५ वर्ष की ग्रवधि निर्धारित करते समय थी. ग्राज उस रूप में सुरक्षित नहीं है। मैं चाहता हूं कि राष्ट्रपति जी के ग्रभिभाषण पर विचार करते समय इस बात को गम्भीरता के साथ लिया जाय ग्रीर प्रधान मंत्री जी क्योंकि ग्रभी हिन्दी को राज भाषा होने मैं ३ वर्ष ग्रौर रह जाते हैं, इस सम्बन्ध में कोई भी निर्देश दें जिससे राष्ट्र के नागरिकों के मस्तिष्क में जो विक्षोभ है भ्रौर एक संदिग्ध स्थिति बनती चली जा रही है उस में कोई निर्णयक मार्ग भ्रपना सकें ग्रौर सोच सकें कि ग्रागे चल कर इस सम्बन्ध में होना क्या है।

Motion

तीसरी बात जिस को कि मैं विशेष रूप से कहना चाहता हूं वह है राष्ट्रीय श्रक्षणता के सम्बन्ध में । दिल्ली में श्रभी हाल में एक बहुत बड़ा सम्मेलन था। इस सदन में भी राष्ट्रपति जी के श्रभिभाषाण पर उस सम्बन्ध में कई प्रकार की चर्चाएं हुई हैं कि राष्ट्रीय एकता को मुरक्षित रक्खा जा सकता है मझे ग्राप यदि ग्रनुमति दें तो मैं कहना चाहुंगा कि जिस तरीके से ग्रव तक हमारा यह कम रहा ग्रौर प्रान्तों की सीमाएं छोटी करने की ग्रोर ग्रभी तक हमारा ध्यान रहा, मेरा श्रपना विचार है कि राष्ट्र की ग्रक्षणणता को यदि मुरक्षित रखना है तो बजाय प्रान्तों की सीमाएं छोटी करने के उनकी सीमाश्री को <mark>श्रौर विस्तृत करने की श्रोर हमा</mark>रे पग बढने चाहिए । मोटी भाषा में यदि में कह तो ऐसा कह सकता हं कि मैं इन विचारों का समर्थक हं कि यह जो राज्यों की सीमायें हैं यदि एक ऐसा भ्रवसर भी भ्राजाय कि उन सीमात्रों को समाप्त करके एक केन्द्रीय प्रशासन की स्थापना की जा सके, तो वैसा करके राष्ट्रीय ग्रक्षण्णता के मार्ग मे हम बहुत बडा योग दे सकेंगे । इसका एक सबसे बड़ा लाभ यह भी होगा कि केन्द्रीय सरकार का ग्रौर प्रान्तों का जो ग्राज ग्रापस में तालमेल नहीं खाता है ग्रौर जिसका कि परिणाम यह हुन्ना है कि प्रान्तीय प्रशासन जो निर्णय लेता है केन्द्रीय सरकार के बड़े नेता श्रालोचना भी करते हैं ग्रौर दूखी भी होते हैं लेकिन उसके बारे में कोई इस प्रकार का स्रोदश नहीं दे सकते जिससे ऐसा अवसर न आये, उनमें तालमेल स्थापित हो जायगा स्रभी कल परसों की बात है कि हमारे प्रधान मंत्री जी ने कई मंत्रिमंडलों के गठन के सम्बन्ध में कहा कि प्रान्तों में जो बड़े बड़े मंत्रिमंडलों का निर्माण हो रहा है उसको मैं कतई पसन्द नहीं करता। ग्रब उत्तर प्रदेश के मंत्रिमंडल की ही बात ले लीजिये। उत्तर प्रदेश के ग्रन्दर २४८ रूलिंग पार्टी के सदस्य हैं ग्रोर उसमें ४३ मिनिस्ट्रर्स यानी हर सवा छै मेम्बरों के ऊपर एक मिनिस्टर वना । लेकिन पंजाब ने इससे भी स्नागे बढ कर भ्रपनी दुनिया बनाई । विधान सभा के सदस्यों में ३० मिनिस्टर बना कर रख दिये । एक प्रपोजर, एक सेकेंडर ग्रोर तीसरा मिनिस्टर । यह पंजाब की स्थित बन गयी। यह जो बातें बनती चली जा रही है यह शासन की दुढ़ता का परिचायक नहीं है वल्कि जहां जहां इस प्रकार से मिनिस्टरों की फौजें तैयार हो रही हैं. यह शासन की दुर्बलता का परिचायक है। इस सम्बन्ध में केन्द्रीय सरकार उनके ऊपर कोई नियन्त्रण नहीं कर सकती यह तो केन्द्र की बड़ी दुर्वल नीति का परिचायक है। मैं समझता हूं कि केन्द्र और प्रान्तों का श्रापस में तालमेल न होने का यह एक बहुत बड़ा प्रमाण है।

एक अन्य बात जो मैं विशेष रूप से कहना चाहता हूं कि लोग इस सम्बन्ध मैं मोचते हैं कि हमारे देश की स्राधिक स्थिति बड़ी दुवंल है, कैसे हम ग्रपनी ग्राधिक स्थिति को पुष्ट करे लेकिन बहुत सी चीजें ऐसी हैं जिनके कि सम्बन्ध में स्वतः केन्द्रीय सरकार निर्णय ले सकती हैं। हम ग्रपने संविधान मैं परिवर्त्तन करें या उस सम्बन्ध मैं कोई थोडा सा संशोधन करें । उदाहरण के लिए मैं कहना चाहता हूं कि हमारे देश मैं १५ प्रदेश ग्रथवा राज्य हैं उनमें ६ प्रदेश ऐसे हैं जहां विधान सभाग्रों के साथ विधान परिषदें यानी लेजिस्लेटिव कोसिल भी है। ६ प्रदेश श्रभी इस प्रकार के हैं जहां कि विधान परिषदें नहीं हैं। जब उन प्रान्तों का विमा विधान परिषदों के जो कार्य चल सकता है तो कोई किसी प्रकार की कठिनाई ६ प्रांतों के लिए भी न होनी चाहिए । उन ६ प्रांतों में विधान परिषदों का बोझ जनता के कंधों पर लादना यह कहा तक युक्ति-संगत है ? एक म्रोर तो म्राप मर्थशास्त्र की

[श्री प्रकाशवीर शास्त्री]

बात करते हैं स्रोर कहते हैं कि स्राधिक दिष्ट से हमारा देश कमजोर है, हमारे देश की मार्थिक स्थिति वड़ी दुर्बल है । स्रर्थ सम्बन्ध में हम कठिनाई ग्रन्भव करते हैं श्रीर हमारी ग्राधिक स्थिति इतनी गिरी हुई है कि हम दूसरों के पास भीख मांगने के लिए जाते हैं लेकिन दूसरी ग्रोर स्थिति यह है कि व्यर्थ के खर्चे हम ग्रपने कंधों पर लादे चले जा रहे हैं। मेरा विचार यह है कि श्रब वह समय श्रागया है कि इस सम्बन्ध मैं भी हमको दृढ़ता से निर्णय लेना चाहिए। छोटे छोटे प्रांतों का हम निर्माण करते चले जा रहे हैं । पंजाव जैसे मुट्ठी भर लोगों के प्रदेश में एक विधान सभा है श्रीर उसके ऊपर एक विधान परिषद है। इसी तरह से जम्म तथा कश्मीर राज्य में एक विधान सभा है और उसके ऊपर एक विधान परिषद है। श्रब इन में विधान परिपदों की क्या श्रावश्यतका है। मेरा ग्रपना विचार यह है कि ग्रव वह समय ग्रा चुका है जबकि केन्द्रीय सरकार को दढता के साथ इस बारे में निर्णय लेने की भ्रावश्यकता है।

एक बात जोकि मैं ग्रपने वक्तव्य के ग्रन्त मैं कहना चाहना हूं वह यह है कि यदि हम ग्रपने देश की ग्रक्षुण्णता को मुुरक्षित रखना चाहते हैं तो देश में इस प्रकार के साम्प्रदायक संगठन जोकि ग्राज फिर धीरे-धीरे ग्रपना सिर उठा रहे हैं ग्रीर जो किसी भी समय हमारी राष्ट्रीय एकता के लिए संकट सिद्ध हो सकते हैं, सरकार का कर्तव्य हो जाता है कि उन के उत्पर दृढ़ता से कुछ नियन्त्रण करे। हम इस बात की केवल ग्रालोचना मात्र

कर के ही संतुष्ठ नहीं हो सकते कि द्रविड़ मुनेत्र कड़घम वालों की ग्रोर से प्रथकतावादी मनोवृत्ति को प्रोत्साहन दिया जा रहा है ग्रथवा ग्रकाली दल की ग्रोर प्रथकतावादी मनोवृत्ति को प्रोत्साहन मिल रहा है। मुस्लिम लीग ने फिर पुराने नारे लगाना गुरू कर दिया है। इत्तिहादूलमुसलमीन फिर से सिर उठाती चली जा रही है। ग्रगर सरकार वास्तव में हदय से यह ग्रनुभव करती है कि उन की पृथकतावादी मनोवृत्ति ग्रागे चल कर देश के लिए खतरा सावित हो सकती है, तो उस का यह नैतिक कर्तव्य है कि वह दृढ़ता से उन की गतिविधियों पर नियंत्रण करे।

17 hrs.

इस हाउस में कई बार यह चर्चा हुई है। क आस्राम में पाकिस्तान से लाखों की संख्या में जो नागरिक आ गए हैं, उन्होंने आसाम के आन्तरिक वातावरण को क्षुब्ध कर दिया है। अब सुना जाता है कि वहीं स्थिति परिचमी बंगाल की वनने जा रही है और नादिया से कलकत्ता तक एक शृंखला वनती जा रही है। अगर सरकार ने इस बारे में उचिन समय तक पग न उठाया, तो जैसे आज आसाम के लिए एक भयावह स्थिति पैदा हो गई, है, उसी प्रकार कल पश्चिमी बंगाल के लिए भयावह स्थिति उत्पन्न हो सकती है और होते होते यह स्थित सारे देश के लिए भयावह होगी।

17.01 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, May, 1st 1962 Vaisakha 11, 1884 (Saka).